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Supreme Court,
High Courts,
Tribunals and
Statutes

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Table of Contents

Supreme Court

High Courts

- Allahabad High Court
- Andhra Pradesh High Court
- Bombay High Court
- Calcutta High Court
- Chhattisgarh High Court
- Delhi High Court
- Gauhati High Court
- Gujarat High Court
- Himachal Pradesh High Court
- Jharkhand High Court
- Jammu and Kashmir High Court
- Karnataka High Court
- Kerala High Court
- Manipur High Court
- Meghalaya High Court
- Madhya Pradesh High Court
- Orissa High Court
- Patna High Court
- Punjab and Haryana High Court
- Rajasthan High Court
- Sikkim High Court
- Telangana High Court
- Tripura High Court
- Uttaranchal High Court

Tribunals

- [Customs Excise and Service Tax Appellate Tribunal](#)
- [Income Tax Appellate Tribunal](#)
- [National Company Law Tribunal](#)
- [Securities and Exchange Board of India](#)

Supreme Court [5]

Byomakesh Ray v. Kishore Kumar Nayak, (Surya Kant and Joymalya Bagchi, JJ.), [2025 SCC OnLine SC 3325](#)

Karuna Parmar v. Prakash Sinha, (Sanjay Karol and Manmohan, JJ.), [2025 SCC OnLine SC 3324](#)

Maniyar Iliyaz v. P. Ayyappan, (P.S. Narasimha and A.S. Chandurkar, JJ.), [2026 SCC OnLine SC 1162](#)

Rajat Kumar v. S D Adarsh Jain Kanya Maha Vidyalaya, (S.V.N. Bhatti and A.S. Chandurkar, JJ.), [2026 SCC OnLine SC 1161](#)

T.K.A. Padmanabhan v. Abhiyan Coop. Group Housing Society Ltd., (Vikram Nath and V. Mohana, JJ.), [2026 SCC OnLine SC 1160](#)

Allahabad High Court [293]

A v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 14971](#)

Aashu v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 15010](#)

Abid Ahmad v. State of U.P., (Vivek Varma, J.), [2026 SCC OnLine All 15148](#)

Abrar Ahmad v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 14986](#)

Ahmad Abdulla v. Union of India, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), [2026 SCC OnLine All 15244](#)

Ahsan Ali v. State of U.P., (Arun Kumar, J.), [2026 SCC OnLine All 15200](#)

Ajab Singh v. State of U.P., (Prakash Padia, J.), [2026 SCC OnLine All 15213](#)

Ajaj Ahmad Ansari v. State of U.P., (Prakash Singh, J.), [2026 SCC OnLine All 14968](#)

Ajeet Kushwaha v. State of U.P., (Rajiv Gupta and Dr Ajay Kumar-II, JJ.), [2026 SCC OnLine All 15179](#)

Akash Nishad v. State of U.P., (Chawan Prakash, J.), [2026 SCC OnLine All 15058](#)

Akash Sonkar v. State of U.P., (Praveen Kumar Giri, J.), [2026 SCC OnLine All 15182](#)

Akash v. State of U.P., (Krishan Pahal, J.), [2026 SCC OnLine All 15133](#)

Akhilesh v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 15054](#)

Ali Hasan v. State of U.P., (Ashutosh Srivastava, J.), [2026 SCC OnLine All 15123](#)

Ali Hasan v. Union of India, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), [2026 SCC OnLine All 15246](#)

Alisher v. State of U.P., (Sanjay Kumar Pachori, J.), [2026 SCC OnLine All 15016](#)

- Amir Azam v. Union of India*, (**Mahesh Chandra Tripathi and Kunal Ravi Singh**, JJ.), 2026 SCC OnLine All 15227
- Amit Gangwar v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 15147
- Anand v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15020
- Anas v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 15035
- Anil Singh v. State of U.P.*, (**Jitendra Kumar Sinha**, J.), 2026 SCC OnLine All 15150
- Aniruddh Ghosh v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 15169
- Anju Devi v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 15082
- Anju v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 15164
- Anjum v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 14966
- Ankit Kumar Sahu v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 14993
- Anoop Kumar Verma v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 14970
- Ansar Ahmad v. State of U.P.*, (**Deepak Verma**, J.), 2026 SCC OnLine All 15023
- Anupma Singh v. State of U.P.*, (**Shekhar B. Saraf and Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 15253
- Arimardan Singh v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 14974
- Arshad Jameel v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 14980
- Arvind Bharti v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 14991
- Arvind v. State of U.P.*, (**Raj Beer Singh**, J.), 2026 SCC OnLine All 15094
- Asgar v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 14988
- Ashish Kumar Sharma v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15014
- Ashok Kumar Kansal v. State of U.P.*, (**Mahesh Chandra Tripathi and Kunal Ravi Singh**, JJ.), 2026 SCC OnLine All 15251
- Ashok Sahani v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 15181
- Aslam Ali v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 14973
- Aslam v. State of U.P.*, (**Tej Pratap Tiwari**, J.), 2026 SCC OnLine All 15083
- Astrotalk Services (P) Ltd. v. Additional Commissioner*, (**Arun Bhansali**, C.J. and **Kshitij Shailendra**, J.), 2026 SCC OnLine All 15201
- Atib Thakur v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 15042
- Avinash Singh v. State of U.P.*, (**Rajeev Bharti**, J.), 2026 SCC OnLine All 15121
- Azam v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 15060
- Bachcha Bharteey v. State of U.P.*, (**Vivek Varma**, J.), 2026 SCC OnLine All 15130
- Badshah Traders v. State of U.P.*, (**Saumitra Dayal Singh and Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 15254
- Bhanu Rajbhar v. State of U.P.*, (**J.J. Munir and Tarun Saxena**, JJ.), 2026 SCC OnLine All 15163
- Bharat Singh v. State of U.P.*, (**Vikram D. Chauhan**, J.), 2026 SCC OnLine All 15190
- Bharatram Verma v. State of U.P.*, (**Brij Raj Singh**, J.), 2026 SCC OnLine All 14990
- Bhola v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 15098

- Brahm Singh v. State of U.P.*, (**Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.**), 2026 SCC OnLine All 15230
- Brejesh Kumar v. State of U.P.*, (**Chandra Dhari Singh, J.**), 2026 SCC OnLine All 15250
- Brijesh Maurya v. State of U.P.*, (**Sanjay Kumar Pachori, J.**), 2026 SCC OnLine All 15021
- Chand Mohammad v. State of U.P.*, (**Ashutosh Srivastava, J.**), 2026 SCC OnLine All 15117
- Chandrajeet Yadav v. State of U.P.*, (**Prakash Singh, J.**), 2026 SCC OnLine All 14978
- Chanveer Singh v. State of U.P.*, (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15064
- Chhatar Pal Sharma v. State of U.P.*, (**Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.**), 2026 SCC OnLine All 15232
- Chheda Lal Gangwar v. Chandrakesh Singh*, (**Rohit Ranjan Agarwal, J.**), 2026 SCC OnLine All 15075
- Chhote Lal Bhartiya v. State of U.P.*, (**Karunesh Singh Pawar, J.**), 2026 SCC OnLine All 15206
- Daya Shankar Tiwari v. State of U.P.*, (**Neeraj Tiwari and Sudhanshu Chauhan, JJ.**), 2026 SCC OnLine All 15223
- Deepa v. State of U.P.*, (**Karunesh Singh Pawar, J.**), 2026 SCC OnLine All 15210
- Devdutt Pandey v. State of U.P.*, (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15024
- Devendra Pratap Saini v. State of U.P.*, (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15012
- Devesh Kanaujia v. State of U.P.*, (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15018
- Dhananjay Chauhan v. State of U.P.*, (**Ashutosh Srivastava, J.**), 2026 SCC OnLine All 15120
- Dhananjay Jaiswal v. State of U.P.*, (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15011
- Dhaniram v. State of U.P.*, (**Ashutosh Srivastava, J.**), 2026 SCC OnLine All 15113
- Dharmpal v. National Highway Authority of India*, (**Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.**), 2026 SCC OnLine All 15228
- Dharmraj v. State of U.P.*, (**Raj Beer Singh, J.**), 2026 SCC OnLine All 15086
- Dilip Kumar v. State of U.P.*, (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15026
- Dilip Mishra v. State of U.P.*, (**Prakash Singh, J.**), 2026 SCC OnLine All 14985
- Dinesh Kumar Singh v. State of U.P.*, (**Prakash Padia, J.**), 2026 SCC OnLine All 15215
- Faheem Uddin v. State of U.P.*, (**Vivek Varma, J.**), 2026 SCC OnLine All 15111
- Farman Mehdi v. State of U.P.*, (**Brij Raj Singh, J.**), 2026 SCC OnLine All 14981
- Foolchand v. State of U.P.*, (**Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.**), 2026 SCC OnLine All 15241
- Gajraj Singh Pal v. State of U.P.*, (**Chawan Prakash, J.**), 2026 SCC OnLine All 15053
- Ganno Devi v. State of U.P.*, (**Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.**), 2026 SCC OnLine All 15252
- Gaurav Kumar v. State of U.P.*, (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15013
- Gayatri Devi v. State of U.P.*, (**Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.**), 2026 SCC OnLine All 15233
- Guddi Devi v. Commissioner Prayagraj Mandal*, (**Manish Kumar Nigam, J.**), 2026 SCC OnLine All 15237
- Gufuran Ilahi v. State of U.P.*, (**Vivek Varma, J.**), 2026 SCC OnLine All 15131
- Gufuran v. State of U.P.*, (**Krishan Pahal, J.**), 2026 SCC OnLine All 15137

Gufran v. State of U.P., (**Prakash Singh, J.**), 2026 SCC OnLine All 15007
Gulab Shankar v. Regional Manager Transport Corpn., (**Pankaj Bhatia, J.**), 2026 SCC OnLine All 15187
Guljar Ali v. State of U.P., (**Vikram D. Chauhan, J.**), 2026 SCC OnLine All 15105
Gyan Sagar v. State of U.P., (**Deepak Verma, J.**), 2026 SCC OnLine All 14997
Hardayal v. State of U.P., (**Raj Beer Singh, J.**), 2026 SCC OnLine All 15090
Harendra Singh v. State of U.P., (**Krishan Pahal, J.**), 2026 SCC OnLine All 15136
Harpal v. State of U.P., (**Sandeep Jain, J.**), 2026 SCC OnLine All 15157
Irfan v. State of U.P., (**Vivek Kumar Singh, J.**), 2026 SCC OnLine All 15009
Irshad Ahmed v. State of U.P., (**Jai Prakash Tiwari, J.**), 2026 SCC OnLine All 15107
Irshad v. State of U.P., (**Chawan Prakash, J.**), 2026 SCC OnLine All 15056
Irshad v. State of U.P., (**Krishan Pahal, J.**), 2026 SCC OnLine All 15143
Ishwar Chand Sharma v. State of U.P., (**Vikas Budhwar, J.**), 2025 SCC OnLine All 8729
Jahid v. State of U.P., (**Raj Beer Singh, J.**), 2026 SCC OnLine All 15085
Jaitun Nisha v. State of U.P., (**Manish Kumar Nigam, J.**), 2026 SCC OnLine All 15239
Jassi v. State of U.P., (**J.J. Munir and Tarun Saxena, JJ.**), 2026 SCC OnLine All 15162
Javed Akhtar v. Satyendra Kumar, (**Rohit Ranjan Agarwal, J.**), 2026 SCC OnLine All 15067
Javed Akhtar v. Satyendra Kumar, (**Rohit Ranjan Agarwal, J.**), 2026 SCC OnLine All 15069
Jitender v. State of U.P., (**J.J. Munir and Tarun Saxena, JJ.**), 2026 SCC OnLine All 15175
Jubair v. State of U.P., (**Vivek Kumar Singh, J.**), 2026 SCC OnLine All 15015
Junaid v. State of U.P., (**Krishan Pahal, J.**), 2026 SCC OnLine All 15134
Jyoti Singh v. State of U.P., (**Praveen Kumar Giri, J.**), 2026 SCC OnLine All 15184
K.P. Singh v. State of U.P., (**Manish Kumar Nigam, J.**), 2026 SCC OnLine All 15236
Kailash v. Union of India, (**Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.**), 2026 SCC OnLine All 15225
Kallu v. Director of Consolidation, (**Chandra Dhari Singh, J.**), 2026 SCC OnLine All 15221
Kalpiti Prajapati v. State of U.P., (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 14995
Kaluva Singh v. State of U.P., (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15051
Kamal Akhtar v. State of U.P., (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15046
Kamran v. State of U.P., (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15002
Khaleel v. State of U.P., (**Krishan Pahal, J.**), 2026 SCC OnLine All 15141
Kishan Swaroop v. State of U.P., (**Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.**), 2026 SCC OnLine All 15202
Kishan v. State of U.P., (**Sandeep Jain, J.**), 2026 SCC OnLine All 15160
Kishor v. State of U.P., (**Ashutosh Srivastava, J.**), 2026 SCC OnLine All 15118
Kishori v. State of U.P., (**Arun Kumar, J.**), 2026 SCC OnLine All 15193
Krishna Kumar v. State of U.P., (**Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.**), 2026 SCC OnLine All 15235
Kuldeep Singh v. State of U.P., (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15048
Lakhan Singh v. State of U.P., (**Santosh Rai, J.**), 2026 SCC OnLine All 15088

Lakshman Kumar v. State of U.P., (**Krishan Pahal, J.**), 2026 SCC OnLine All 15126
Lalit v. State of U.P., (**Krishan Pahal, J.**), 2026 SCC OnLine All 15151
Lalman Prasad v. State of U.P., (**Krishan Pahal, J.**), 2026 SCC OnLine All 15122
Mahagun Moderne Apartment Owners Assn. v. State of U.P., (**Arun Bhansali, C.J. and Kshitij Shailendra, J.**), 2026 SCC OnLine All 15203
Manish Chandra Jaiswal v. State of U.P., (**Arindam Sinha and Satya Veer Singh, JJ.**), 2026 SCC OnLine All 15222
Manoj Kumar Verma v. State of U.P., (**Chawan Prakash, J.**), 2026 SCC OnLine All 15034
Manoj Sharma v. State of U.P., (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15033
Mata Prasad v. State of U.P., (**Chandra Dhari Singh, J.**), 2026 SCC OnLine All 15249
Mohamad Neyaz Khan v. State of U.P., (**Karunesh Singh Pawar, J.**), 2026 SCC OnLine All 15212
Mohan Lal Sharma v. State of U.P., (**Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.**), 2026 SCC OnLine All 15234
Mohan Yadav v. State of U.P., (**Saurabh Srivastava, J.**), 2026 SCC OnLine All 14992
Mohd Arif v. State of U.P., (**Jitendra Kumar Sinha, J.**), 2026 SCC OnLine All 15145
Mohd Ashfaque v. Satyendra Kumar, (**Rohit Ranjan Agarwal, J.**), 2026 SCC OnLine All 15074
Mohd Ismail v. State of U.P., (**Sanjay Kumar Pachori, J.**), 2026 SCC OnLine All 15043
Mohd Javed v. State of U.P., (**Sanjay Kumar Pachori, J.**), 2026 SCC OnLine All 15065
Mohd. Azzam v. State of U.P., (**Raj Beer Singh, J.**), 2026 SCC OnLine All 15080
Mohd. Ejaj v. Union of India, (**Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.**), 2026 SCC OnLine All 15248
Mohd. Sajid v. State of U.P., (**Raj Beer Singh, J.**), 2026 SCC OnLine All 15077
Mohd. Shoeb v. State of U.P., (**Karunesh Singh Pawar, J.**), 2026 SCC OnLine All 15207
Mohd. Taha v. State of U.P., (**Prakash Singh, J.**), 2026 SCC OnLine All 14976
Moni Upadhyay v. State of U.P., (**Krishan Pahal, J.**), 2026 SCC OnLine All 15138
Monu v. State of U.P., (**Ashutosh Srivastava, J.**), 2026 SCC OnLine All 15125
Munendra Kumar Verma v. State of U.P., (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15029
Munita Devi v. State of U.P., (**J.J. Munir and Tarun Saxena, JJ.**), 2026 SCC OnLine All 15161
Munna Lal v. State of U.P., (**J.J. Munir and Tarun Saxena, JJ.**), 2026 SCC OnLine All 15165
Muzahid v. State of U.P., (**Rajiv Gupta and Dr Ajay Kumar-II, JJ.**), 2026 SCC OnLine All 15177
Nagender v. State of U.P., (**Chawan Prakash, J.**), 2026 SCC OnLine All 15052
Nagendra v. State of U.P., (**Manish Kumar Nigam, J.**), 2026 SCC OnLine All 15238
Narayan v. State of U.P., (**Tej Pratap Tiwari, J.**), 2026 SCC OnLine All 15102
Narendra Singh v. State of U.P., (**Samit Gopal, J.**), 2026 SCC OnLine All 15030
Navi v. State of U.P., (**Krishan Pahal, J.**), 2026 SCC OnLine All 15135
Navratan v. State of U.P., (**Siddharth and Vinai Kumar Dwivedi, JJ.**), 2026 SCC OnLine All 15103
Neeraj Kumar v. State of U.P., (**Vivek Kumar Singh, J.**), 2026 SCC OnLine All 15019
Neeraj Srivastava v. State of U.P., (**Rajiv Gupta and Dr Ajay Kumar-II, JJ.**), 2026 SCC OnLine All 15170
Nem Singh v. State of U.P., (**Rajiv Gupta and Dr Ajay Kumar-II, JJ.**), 2026 SCC OnLine All 15171

Nishant Singh v. State of U.P., (Nand Prabha Shukla, J.), 2026 SCC OnLine All 15040
Nitesh Sharma v. State of U.P., (Samit Gopal, J.), 2026 SCC OnLine All 15096
Nitin Shankhdhar v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 15038
Nitish Kumar Dwivedi v. State of U.P., (Vivek Varma, J.), 2026 SCC OnLine All 15127
Nityanand v. State of U.P., (Rajiv Gupta and Dr Ajay Kumar-II, JJ.), 2026 SCC OnLine All 15176
Nurul Hasan v. State of U.P., (Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.), 2026 SCC OnLine All 15229
Pankaj Kumar v. State of U.P., (Karunesh Singh Pawar, J.), 2026 SCC OnLine All 15208
Param Jyoti v. State of U.P., (Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.), 2026 SCC OnLine All 15226
Parvendra Kumar v. State of U.P., (Arun Kumar, J.), 2026 SCC OnLine All 15194
Parvez Khaliq v. Vishak G., (Saurabh Lavania, J.), 2026 SCC OnLine All 15066
Pawan Kumar Gupta v. State of U.P., (Brij Raj Singh, J.), 2026 SCC OnLine All 14982
Pawan Kumar Mishra v. State of U.P., (Praveen Kumar Giri, J.), 2026 SCC OnLine All 15183
Pawan Yadav v. State of U.P., (Ashutosh Srivastava, J.), 2026 SCC OnLine All 15114
Phool Chandra v. State of U.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine All 15050
Pratibha v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 15188
Praveen Kumar Upadhyay v. State of U.P., (Arun Kumar, J.), 2026 SCC OnLine All 15191
Praveen v. State of U.P., (Arun Kumar, J.), 2026 SCC OnLine All 15219
Pravesh Mishra v. Naib Tehsildar, (Chandra Dhari Singh, J.), 2026 SCC OnLine All 15189
Premchandra v. State of U.P., (Krishan Pahal, J.), 2026 SCC OnLine All 15140
Prempal v. State of U.P., (Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.), 2026 SCC OnLine All 15231
Prithviraj v. State of U.P., (Rajesh Singh Chauhan and Zafeer Ahmad, JJ.), 2026 SCC OnLine All 15092
Priti Agrawal v. Satyendra Kumar, (Rohit Ranjan Agarwal, J.), 2026 SCC OnLine All 15073
Priti v. State of U.P., (Lakshmi Kant Shukla, J.), 2026 SCC OnLine All 15186
Puneet v. State of U.P., (Jitendra Kumar Sinha, J.), 2026 SCC OnLine All 15149
Pushpa Gupta v. State of U.P., (Jai Prakash Tiwari, J.), 2026 SCC OnLine All 15108
Qazi Tavassul Husain v. State of U.P., (Mahesh Chandra Tripathi and Kunal Ravi Singh, JJ.), 2026 SCC OnLine All 15224
Quddus v. State of U.P., (Rajesh Singh Chauhan and Zafeer Ahmad, JJ.), 2026 SCC OnLine All 15100
Rahi Singh v. CBI, (Vikram D. Chauhan, J.), 2026 SCC OnLine All 14999
Rahul Arora v. Satyendra Kumar, (Rohit Ranjan Agarwal, J.), 2026 SCC OnLine All 15071
Rahul Jindal v. State of U.P., (Deepak Verma, J.), 2026 SCC OnLine All 15008
Rahul v. State of U.P., (Rajiv Gupta and Dr Ajay Kumar-II, JJ.), 2026 SCC OnLine All 15180
Raj Yadav v. State of U.P., (Arun Kumar, J.), 2026 SCC OnLine All 15197
Rajarshi Dubey v. State of U.P., (Nand Prabha Shukla, J.), 2026 SCC OnLine All 15027
Rajat v. State of U.P., (Nand Prabha Shukla, J.), 2026 SCC OnLine All 14967
Rajendra Singh v. State of U.P., (Ashutosh Srivastava, J.), 2026 SCC OnLine All 15132

Rajendra v. State of U.P., (**Samit Gopal**, J.), [2026 SCC OnLine All 15097](#)

Rajesh Kumar Gandhi v. Satyendra Kumar, (**Rohit Ranjan Agarwal**, J.), [2026 SCC OnLine All 15070](#)

Rajesh Kumar Maurya v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 14977](#)

Rajesh Kumar v. State of U.P., (**Nand Prabha Shukla**, J.), [2026 SCC OnLine All 15047](#)

Rajkumar Pal v. State of U.P., (**Madan Pal Singh**, J.), [2026 SCC OnLine All 15093](#)

Rajmati v. State of U.P., (**Siddhartha Varma and Jai Krishna Upadhyay**, JJ.), [2026 SCC OnLine All 15076](#)

Rajnish Mishra v. State of U.P., (**Samit Gopal**, J.), [2026 SCC OnLine All 14996](#)

Raju Kumar v. State of U.P., (**Nand Prabha Shukla**, J.), [2026 SCC OnLine All 14998](#)

Rakesh Kumar Maurya v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 15004](#)

Rakesh v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 15078](#)

Ram Pal v. State of U.P., (**Chandra Dhari Singh**, J.), [2026 SCC OnLine All 15247](#)

Raman Kumar v. State of U.P., (**Vivek Kumar Singh**, J.), [2026 SCC OnLine All 15036](#)

Ramesh Yadav v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 15152](#)

Ramesh Yadav v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 15153](#)

Rampal v. State of U.P., (**Chandra Dhari Singh**, J.), [2026 SCC OnLine All 15220](#)

Ranjna v. State of U.P., (**Karunesh Singh Pawar**, J.), [2026 SCC OnLine All 15211](#)

Ranu Pandey v. State of U.P., (**Samit Gopal**, J.), [2026 SCC OnLine All 14965](#)

Rashid v. State of U.P., (**J.J. Munir and Tarun Saxena**, JJ.), [2026 SCC OnLine All 15159](#)

Ravi Alam v. State of U.P., (**Madan Pal Singh**, J.), [2026 SCC OnLine All 15079](#)

Ravi Kant Patel v. State of U.P., (**Brij Raj Singh**, J.), [2026 SCC OnLine All 15001](#)

Ravi Kesarwani v. State of U.P., (**Krishan Pahal**, J.), [2026 SCC OnLine All 15156](#)

Ravindra Kumar v. State of U.P., (**Arun Kumar**, J.), [2026 SCC OnLine All 15217](#)

Ravindra Singh v. State of U.P., (**Ashutosh Srivastava**, J.), [2026 SCC OnLine All 15124](#)

Rise & Shine Enterprises v. State of U.P., (**Shekhar B. Saraf and Abdhesh Kumar Chaudhary**, JJ.), [2026 SCC OnLine All 15256](#)

Rishabh Kumar v. State of U.P., (**Karunesh Singh Pawar**, J.), [2026 SCC OnLine All 15209](#)

Ritik v. State of U.P., (**J.J. Munir and Tarun Saxena**, JJ.), [2026 SCC OnLine All 15166](#)

Sabha Shankar Mishra v. State of U.P., (**Arun Kumar**, J.), [2026 SCC OnLine All 15192](#)

Sachendra v. State of U.P., (**Krishan Pahal**, J.), [2026 SCC OnLine All 15144](#)

Sandeep Kumar v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 14983](#)

Sandhya v. State of U.P., (**Jai Prakash Tiwari**, J.), [2026 SCC OnLine All 15106](#)

Sangeet Gupta v. State of U.P., (**Sanjay Kumar Pachori**, J.), [2026 SCC OnLine All 15037](#)

Sanjay Bhatnagar v. Board of Revenue U.P., (**Arun Kumar**, J.), [2026 SCC OnLine All 15218](#)

Sanjeev Balmiki v. State of U.P., (**Deepak Verma**, J.), [2026 SCC OnLine All 15062](#)

Sanjeev Kumar Verma v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 14972](#)

Sanjeev Kumar v. State of U.P., (**Prakash Singh**, J.), [2026 SCC OnLine All 14987](#)

Sanjeev Sharma v. State of U.P., (**Chawan Prakash**, J.), [2026 SCC OnLine All 14994](#)

Santdeen v. State of U.P., (**Subhash Vidyarthi**, J.), [2026 SCC OnLine All 15099](#)

Sardar Nirmohan Singh Kohali v. State of U.P., (**Prakash Singh, J.**), 2026 SCC OnLine All 14984
Sarju Gupta v. State of U.P., (**Arun Kumar, J.**), 2026 SCC OnLine All 15198
Satish Saini v. State of U.P., (**Krishan Pahal, J.**), 2026 SCC OnLine All 15142
Satyam Giri v. State of U.P., (**J.J. Munir and Tarun Saxena, JJ.**), 2026 SCC OnLine All 15167
Satyendra Yadav v. State of U.P., (**Alok Mathur and Amitabh Kumar Rai, JJ.**), 2026 SCC OnLine All 15242
Saurabh v. State of U.P., (**Madan Pal Singh, J.**), 2026 SCC OnLine All 15084
Savita v. State of U.P., (**Vivek Varma, J.**), 2026 SCC OnLine All 15139
Sayad Shariq Hussain v. State of U.P., (**J.J. Munir and Tarun Saxena, JJ.**), 2026 SCC OnLine All 15158
Shadab v. State of U.P., (**Rajiv Gupta and Dr Ajay Kumar-II, JJ.**), 2026 SCC OnLine All 15173
Shahid v. State of U.P., (**Vivek Saran, J.**), 2026 SCC OnLine All 15245
Shamim v. State of U.P., (**Arun Kumar, J.**), 2026 SCC OnLine All 15196
Shamshad Ahmad v. State of U.P., (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15032
Shantanu v. State of U.P., (**Deepak Verma, J.**), 2026 SCC OnLine All 15061
Shashank Kesarwani v. State of U.P., (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15044
Shivam Yadav v. State of U.P., (**Manish Mathur, J.**), 2026 SCC OnLine All 15101
Shivam v. State of U.P., (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15028
Shivdutt Puri v. State of U.P., (**Chawan Prakash, J.**), 2026 SCC OnLine All 15031
Shree Dalveer Contractor & Supplier v. State of U.P., (**Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.**), 2026 SCC OnLine All 15255
Shubham Kaushiak v. State of U.P., (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15025
Shubham Pandey v. State of U.P., (**Rajiv Gupta and Dr Ajay Kumar-II, JJ.**), 2026 SCC OnLine All 15168
Shubham v. State of U.P., (**Jai Prakash Tiwari, J.**), 2026 SCC OnLine All 15146
Shushila Kannoja v. State of U.P., (**Prakash Singh, J.**), 2026 SCC OnLine All 15006
Soneya Upadhyaya v. State of U.P., (**Prakash Padia, J.**), 2026 SCC OnLine All 15214
Sonu v. State of U.P., (**Ashutosh Srivastava, J.**), 2026 SCC OnLine All 15119
Sonu v. State of U.P., (**Sanjay Kumar Pachori, J.**), 2026 SCC OnLine All 15039
Srawan v. State of U.P., (**Jitendra Kumar Sinha, J.**), 2026 SCC OnLine All 15155
Sukha v. State of U.P., (**Madan Pal Singh, J.**), 2026 SCC OnLine All 15091
Sumit Kumar Gautam v. State of U.P., (**Nand Prabha Shukla, J.**), 2026 SCC OnLine All 15017
Sumit v. State of U.P., (**Prakash Singh, J.**), 2026 SCC OnLine All 14975
Sunil Kumar Shukla v. State of U.P., (**Prakash Singh, J.**), 2026 SCC OnLine All 14989
Sunil Kumar Yadav v. State of U.P., (**Chawan Prakash, J.**), 2026 SCC OnLine All 15057
Sunil Kumar v. State of U.P., (**Arun Kumar, J.**), 2026 SCC OnLine All 15216
Suraj Chauhan v. State of U.P., (**Sanjay Kumar Pachori, J.**), 2026 SCC OnLine All 15041
Surekha Kumari v. State of U.P., (**Rajesh Singh Chauhan and Zafeer Ahmad, JJ.**), 2026 SCC OnLine All 15172
Surendra Agarwal v. State of U.P., (**Alok Mathur and Amitabh Kumar Rai, JJ.**), 2026 SCC OnLine All 15243

- Surendra Singh v. State of U.P.*, (**Siddharth and Vinai Kumar Dwivedi**, JJ.), 2026 SCC OnLine All 15104
- Suresh Kumar Pal v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 15178
- Swami Nath Singh v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 15199
- Syed Zafar Mehendi v. Srisatyendra Kumar*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 15068
- Tabish v. State of U.P.*, (**Raj Beer Singh**, J.), 2026 SCC OnLine All 15081
- Tanveer Ahmad v. State of U.P.*, (**Arun Bhansali**, C.J. and **Kshitij Shailendra**, J.), 2026 SCC OnLine All 15204
- Uma Yadav v. State of U.P.*, (**Brij Raj Singh**, J.), 2026 SCC OnLine All 15005
- Usha Verma v. State of U.P.*, (**Karunesh Singh Pawar**, J.), 2026 SCC OnLine All 15205
- Uttam Lal v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 15003
- Vibhas Chandra v. State of U.P.*, (**Samit Gopal**, J.), 2026 SCC OnLine All 15063
- Victim X v. State of U.P.*, (**Shekhar B. Saraf and Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 15240
- Vijay Kumar v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 15112
- Vijay Veer v. State of U.P.*, (**Rajesh Singh Chauhan and Zafeer Ahmad**, JJ.), 2026 SCC OnLine All 15087
- Vikas Babu v. State of U.P.*, (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 15000
- Vikas Singh v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 15022
- Vikash Sharma v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 15109
- Vikram v. State of U.P.*, (**Chawan Prakash**, J.), 2026 SCC OnLine All 15059
- Vikram v. State of U.P.*, (**Madan Pal Singh**, J.), 2026 SCC OnLine All 15089
- Vimal Kishor v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15045
- Vimla Devi v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 14979
- Vinay Kumar v. State of U.P.*, (**Rajiv Gupta and Dr Ajay Kumar-II**, JJ.), 2026 SCC OnLine All 15174
- Vinod Gautam v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 15110
- Vinod Kumar Gupta v. State of U.P.*, (**Ashutosh Srivastava**, J.), 2026 SCC OnLine All 15115
- Vinod Kumar v. State of U.P.*, (**Arun Kumar**, J.), 2026 SCC OnLine All 15195
- Vipin v. State of U.P.*, (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15055
- Virendra Bahadur Pal v. State of U.P.*, (**Lakshmi Kant Shukla**, J.), 2026 SCC OnLine All 15185
- Vishal Pasi v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 15154
- Vishal v. State of U.P.*, (**Krishan Pahal**, J.), 2026 SCC OnLine All 15116
- X Juvenile v. State of U.P.*, (**Siddhartha Varma and Jai Krishna Upadhyay**, JJ.), 2026 SCC OnLine All 15095
- Y v. State of U.P.*, (**Prakash Singh**, J.), 2026 SCC OnLine All 14969
- Yogendra Singh v. State of U.P.*, (**Vivek Varma**, J.), 2026 SCC OnLine All 15128
- Yogesh v. State of U.P.*, (**Vivek Varma**, J.), 2026 SCC OnLine All 15129
- Zafar Khan v. Satyendra Kumar*, (**Rohit Ranjan Agarwal**, J.), 2026 SCC OnLine All 15072

Zishan v. State of U.P., (**Nand Prabha Shukla**, J.), 2026 SCC OnLine All 15049

Andhra Pradesh High Court [36]

A. Bala Maddileti v. State of A.P., (Sumathi Jagadam, J.), 2026 SCC OnLine AP 1761

Alasandu Ravi v. Hirannagari Manjamma, (**Venuthurumalli Gopala Krishna Rao**, J.), 2026 SCC OnLine AP 1755

Ananthapur Club v. Station House Officer, (**Subhendu Samanta**, J.), 2026 SCC OnLine AP 1788

Aneepu Venkata Ramana v. Dogga Venkata Rao, (**Ravi Nath Tilhari**, J.), 2026 SCC OnLine AP 1757

B. Chidambaram Babu v. State of A.P., (Gannamaneni Ramakrishna Prasad, J.), 2026 SCC OnLine AP 1763

C Sivaprasadarao v. Union Bank of India, (D. Ramesh, J.), 2026 SCC OnLine AP 1774

Challa Kasi Reddy v. State of A.P., (Ravi Cheemalapati, J.), 2026 SCC OnLine AP 1765

Dasari Anuswetha v. NIL, (**Ravi Nath Tilhari** and Balaji Medamalli, JJ.), 2026 SCC OnLine AP 1756

Dega Suresh v. State of A.P., (Gannamaneni Ramakrishna Prasad, J.), 2026 SCC OnLine AP 1766

Dungavath Adilakshmi v. State of A.P., (**Kiranmayee Mandava**, J.), 2026 SCC OnLine AP 1782

Dyvala Vijaya Kanaka Durga Rao v. State of A.P., (Subba Reddy Satti, J.), 2026 SCC OnLine AP 1776

Gundluri Jayamma v. State of A.P., (**Kiranmayee Mandava**, J.), 2026 SCC OnLine AP 1768

Jijjuvarapu Ravi Prakash v. State of A.P., (**Subhendu Samanta**, J.), 2026 SCC OnLine AP 1769

K. Praveena v. Kalla Chandramouli, (**Venuthurumalli Gopala Krishna Rao**, J.), 2026 SCC OnLine AP 1760

K. Satya Rao v. State of A.P., (B.S. Bhanumathi, J.), 2026 SCC OnLine AP 1764

Kandru Venkateswarlu v. State of A.P., (Subba Reddy Satti, J.), 2026 SCC OnLine AP 1770

Kasukarthi Kama v. State of A.P., (D. Ramesh, J.), 2026 SCC OnLine AP 1777

Kattamuri Veera Prakasa Rao v. Union of India, (**Tarlada Rajasekhar Rao**, J.), 2026 SCC OnLine AP 1778

Konka Srinu v. State of A.P., (Subba Reddy Satti, J.), 2026 SCC OnLine AP 1785

Kullu Prameela v. State of A.P., (Y. Lakshmana Rao, J.), 2026 SCC OnLine AP 1759

M Srinivas v. Union Bank of India, (D. Ramesh, J.), 2026 SCC OnLine AP 1773

M. Ashok Kumar v. State of A.P., (Subba Reddy Satti, J.), 2026 SCC OnLine AP 1771

Maddineni Anjaneyulu v. State of A.P., (Subba Reddy Satti, J.), 2026 SCC OnLine AP 1781

Nile Ltd. v. State of A.P., (**Kiranmayee Mandava**, J.), 2026 SCC OnLine AP 1783

P Satya Surya Prakash v. State of A.P., (Gannamaneni Ramakrishna Prasad, J.), 2026 SCC OnLine AP 1789

Padala Rambabu v. State of A.P., (**Kiranmayee Mandava**, J.), 2026 SCC OnLine AP 1786

Pattaparla Seshi Kiran Goud v. Union Bank of India, (Battu Devanand and **Hari Haranadha Sarma**, JJ.), 2026 SCC OnLine AP 1784

Pokala Jayasubba Reddy v. State of A.P., (D. Ramesh, J.), 2026 SCC OnLine AP 1775

Raja Bar & Restaurant v. State of A.P., (Gannamaneni Ramakrishna Prasad, J.), 2026 SCC OnLine AP 1780

S Venkata Rao v. State of A.P., (D. Ramesh, J.), [2026 SCC OnLine AP 1772](#)
Samareddy Kondala Rao v. State of A.P., (Kiranmayee Mandava, J.), [2026 SCC OnLine AP 1790](#)
Sambasiva Rao Madala v. Union of India, (Tarlada Rajasekhar Rao, J.), [2026 SCC OnLine AP 1767](#)
Syed Jaffar v. State of A.P., (Subba Reddy Satti, J.), [2026 SCC OnLine AP 1787](#)
Taduturi Tirupathi Rao v. Taduturi Varsha, (**Ravi Nath Tilhari**, J.), [2026 SCC OnLine AP 1758](#)
Vampalli Ramakrishna v. State of A.P., (Kiranmayee Mandava, J.), [2026 SCC OnLine AP 1762](#)
Varidireddy Sudhakar Reddy v. Union of India, (**Tarlada Rajasekhar Rao**, J.), [2026 SCC OnLine AP 1779](#)

Bombay High Court [16]

Ananda Arjun Bhagat v. State of Maharashtra, (**Y.G. Khobragade** and Sushil M. Ghodeswar, JJ.), [2026 SCC OnLine Bom 3804](#)
Ashok Vishwanath Patil (Lahane) v. State of Maharashtra, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 3799](#)
Chennai Container Terminal (P) Ltd. v. CIT, (B.P. Colabawalla and **Firdosh P. Pooniwalla**, JJ.), [2026 SCC OnLine Bom 3806](#)
CIT v. Gemological Institute of America, (**B.P. Colabawalla** and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 3800](#)
Ganesh Maruti Gaikwad v. State of Maharashtra, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 3798](#)
Kashinath Hemraj Patil v. Pratap Spinning, Weaving & Manufacturing Co. Ltd., (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 3805](#)
Macchindranath Matsyavyavasay Coop. Society Ltd. v. State of Maharashtra, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 3808](#)
Maharashtra SRTC v. Sk. Ajaj Husain, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 3803](#)
Preity G. Zinta v. Google LLC, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 3809](#)
Qualyst Transporter Solutions LLC v. Controller of Patents & Designs, (**Arif S. Doctor**, J.), [2026 SCC OnLine Bom 3801](#)
Rajiv Meghashyam Nevgi v. State of Goa, (Valmiki Menezes and Hiten S. Venegavkar, JJ.), [2026 SCC OnLine Bom 3807](#)
Shivaamrut Milk & Milk Product v. Santosh Bappu Kalamkar, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 3794](#)
State of Maharashtra v. Khare & Tarkunde Infrastructure (P) Ltd., (**Somasekhar Sundaresan**, J.), [2026 SCC OnLine Bom 3796](#)
State of Maharashtra v. Shaila Sudhir Jangam, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 3795](#)
Vinayak Rayappa Kattimani v. CBI, (**Abhay S. Waghware**, J.), [2026 SCC OnLine Bom 3797](#)
Youvraj v. National Highway's Authority of India, (**Kishore C. Sant** and Sushil M. Ghodeswar, JJ.), [2026 SCC OnLine Bom 3802](#)

Calcutta High Court [96]

- ABCI Infrastructure (P) Ltd. v. State of W.B.*, (Saugata Bhattacharyya, J.), 2026 SCC OnLine Cal 6799
- Abdul Hakim v. State of W.B.*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), 2026 SCC OnLine Cal 6765
- Abdul Waheb Ali Sardar, In re*, (Apurba Sinha Ray and Arijit Banerjee, JJ.), 2026 SCC OnLine Cal 6738
- Adyamaa Tradelink (P) Ltd. v. State of W.B.*, (Hiranmay Bhattacharyya, J.), 2026 SCC OnLine Cal 6798
- Afroz Khan, In re*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 6722
- Ambey Niwas (P) Ltd. v. State of W.B.*, (Hiranmay Bhattacharyya, J.), 2026 SCC OnLine Cal 6797
- Ananda Karmakar v. Dilip Chowdhury*, (Sabyasachi Bhattacharyya, J.), 2026 SCC OnLine Cal 6730
- Anjan Debnath, In re*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), 2026 SCC OnLine Cal 6739
- Aparna Das v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6781
- Arijit Das v. State of W.B.*, (Shampa Dutt (Paul), J.), 2026 SCC OnLine Cal 6747
- Arup Raha v. State of W.B.*, (Shampa Dutt (Paul), J.), 2026 SCC OnLine Cal 6755
- Axioma Builders v. Uttam Dey*, (Sabyasachi Bhattacharyya, J.), 2026 SCC OnLine Cal 6714
- Badal Chandra Barman v. Mohd. Amjad Ali*, (Sabyasachi Bhattacharyya, J.), 2026 SCC OnLine Cal 6726
- Basant Mani Rai v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6775
- Bidur Purkait v. State of W.B.*, (Saugata Bhattacharyya, J.), 2026 SCC OnLine Cal 6770
- Bimal Roy v. Ganesh Chandra Sikder*, (Sabyasachi Bhattacharyya, J.), 2026 SCC OnLine Cal 6728
- Biplab Kumar Mondal v. State of W.B.*, (Hiranmay Bhattacharyya, J.), 2026 SCC OnLine Cal 6792
- Chaina Das v. State of W.B.*, (Shampa Sarkar and Ajay Kumar Gupta, JJ.), 2026 SCC OnLine Cal 6710
- Champaka Sarkar v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6779
- Dal Bahadur Kami v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6777
- Deepa Rai v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6772
- Deepak Kumar Singh v. State of W.B.*, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 6769
- Dev Sahitya Kutir (P) Ltd. v. Uttam Kumar Agarwal*, (Biswaroop Chowdhury and Sabyasachi Bhattacharyya, JJ.), 2026 SCC OnLine Cal 6711
- Dibakar Roy v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6786
- Dinesh Ch. Mondal, In re*, (Apurba Sinha Ray and Arijit Banerjee, JJ.), 2026 SCC OnLine Cal 6735
- Fr. Sebastian Basteppa Martis v. Bee Gee Wood Craft Udyog (P) Ltd.*, (Sabyasachi Bhattacharyya, J.), 2026 SCC OnLine Cal 6716
- Ganesh Basfor, In re*, (Supratim Bhattacharya, J.), 2026 SCC OnLine Cal 6744
- Ganga Gurung v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6774
- Gaurav Biswas v. State of W.B.*, (Shampa Dutt (Paul), J.), 2026 SCC OnLine Cal 6754
- Gita Biswas v. ICICI Bank Ltd.*, (Ravi Krishan Kapur, J.), 2026 SCC OnLine Cal 6713

- Gopal Biswas, In re*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), 2026 SCC OnLine Cal 6733
- Goutam Biswas v. Mitali Dutta*, (Apurba Sinha Ray, J.), 2026 SCC OnLine Cal 6803
- Hamid Mallick v. State of W.B.*, (Suvra Ghosh, J.), 2026 SCC OnLine Cal 6801
- ICHOR Biologics (P) Ltd. v. State of W.B.*, (Krishna Rao, J.), 2026 SCC OnLine Cal 6790
- Inder Singh, In re*, (Chaitali Chatterjee (Das), J.), 2026 SCC OnLine Cal 6751
- Indradevi Sonkar v. Howrah Municipal Corpn.*, (Raja Basu Chowdhury, J.), 2026 SCC OnLine Cal 6787
- Jatin Barma v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6778
- Kabita Adhikari v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6782
- Kabita Prasad v. Rakesh Kumar Chowdhury*, (Sabyasachi Bhattacharyya, J.), 2026 SCC OnLine Cal 6727
- Kalpna Pradhan v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6776
- Kamala Thapa v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6784
- Kamli Munda v. State of W.B.*, (Shampa Dutt (Paul), J.), 2026 SCC OnLine Cal 6760
- Kawsar Sk, In re*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 6742
- Khokan Mandal v. Union of India*, (Rai Chattopadhyay, J.), 2026 SCC OnLine Cal 6794
- Krishna Barman v. State of W.B.*, (Shampa Dutt (Paul), J.), 2026 SCC OnLine Cal 6762
- Kundan Kumar Singh v. Parag Mukhopadhyay*, (Dr Ajoy Kumar Mukherjee, J.), 2026 SCC OnLine Cal 6761
- LIC of India v. Soma Mukherjee*, (Madhuresh Prasad and Prasenjit Biswas, JJ.), 2026 SCC OnLine Cal 6709
- Madhavi Mahesh Kalra v. State of W.B.*, (Dr Ajoy Kumar Mukherjee, J.), 2026 SCC OnLine Cal 6756
- Mahidul Biswas, In re*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 6719
- Man Bahadur Sarki v. State of W.B.*, (Bivas Pattanayak, J.), 2026 SCC OnLine Cal 6773
- Mintu Ch. Sen, In re*, (Shampa Dutt (Paul), J.), 2026 SCC OnLine Cal 6746
- Mohd. Alaul Haque, In re*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), 2026 SCC OnLine Cal 6734
- Mohd. Kamrul Hassan v. State of W.B.*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), 2026 SCC OnLine Cal 6802
- Moloy Manna, In re*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 6718
- Mosaraf Hossain Sarkar v. Chayan Haque*, (Sabyasachi Bhattacharyya, J.), 2026 SCC OnLine Cal 6717
- Mustak Hussain, In re*, (Supratim Bhattacharya, J.), 2026 SCC OnLine Cal 6743
- Nakul Sharma v. Jyoti Sharma*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), 2026 SCC OnLine Cal 6767
- National Insurance Co. Ltd. v. Rekha Basu*, (Biswaroop Chowdhury, J.), 2026 SCC OnLine Cal 6763
- Nirubala Roy v. Toka Roy*, (Sabyasachi Bhattacharyya, J.), 2026 SCC OnLine Cal 6731
- Om Prakash Chandak v. Dulali Chaki*, (Sabyasachi Bhattacharyya, J.), 2026 SCC OnLine Cal 6725
- Parimal Barman, In re*, (Shampa Dutt (Paul), J.), 2026 SCC OnLine Cal 6745

- Parimal Sikder v. State of W.B.*, (**Shampa Dutt (Paul)**, J.), 2026 SCC OnLine Cal 6759
- Prabir Biswas v. State of W.B.*, (**Tirthankar Ghosh**, J.), 2026 SCC OnLine Cal 6720
- Pradip Kumar Saha v. Bhaskar Singh Kami*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), 2026 SCC OnLine Cal 6766
- Pradip Roy, In re*, (**Shampa Dutt (Paul)**, J.), 2026 SCC OnLine Cal 6740
- Promila Barman Roy v. State of W.B.*, (**Bivas Pattanayak**, J.), 2026 SCC OnLine Cal 6785
- Rajesh Oraon, In re*, (Sabyasachi Bhattacharyya and Supratim Bhattacharya, JJ.), 2026 SCC OnLine Cal 6736
- Rakhal Chandra Dutta v. Sukhendra Nath Banik*, (**Sabyasachi Bhattacharyya**, J.), 2026 SCC OnLine Cal 6732
- Ramesh Chandra Gaur v. Union of India*, (**Rai Chattopadhyay**, J.), 2026 SCC OnLine Cal 6796
- Ratan Kumar Ray v. State of W.B.*, (**Bivas Pattanayak**, J.), 2026 SCC OnLine Cal 6783
- Sachin Prem Singh v. State of W.B.*, (**Shampa Dutt (Paul)**, J.), 2026 SCC OnLine Cal 6757
- Sagar Kumar v. State of W.B.*, (**Tirthankar Ghosh**, J.), 2026 SCC OnLine Cal 6724
- Samriti Dhar Sarkar v. State of W.B.*, (**Bivas Pattanayak**, J.), 2026 SCC OnLine Cal 6771
- Sananda Hari v. State of W.B.*, (**Rai Chattopadhyay**, J.), 2026 SCC OnLine Cal 6795
- Sandeep Chaudhary, In re*, (**Tirthankar Ghosh**, J.), 2026 SCC OnLine Cal 6723
- Satya Ranjan Maity v. Union of India*, (**Partha Sarathi Sen**, J.), 2026 SCC OnLine Cal 6793
- Satyam Kundu v. Union of India*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 6712
- Saukr Ali Mullick v. State of W.B.*, (**Suvra Ghosh**, J.), 2026 SCC OnLine Cal 6789
- Sayandip Sarkar v. Union of India*, (**Hiranmay Bhattacharyya**, J.), 2026 SCC OnLine Cal 6791
- Sekh Abdul Rohim v. State of W.B.*, (**Suvra Ghosh**, J.), 2026 SCC OnLine Cal 6800
- Shahid Afridi Molla v. State of W.B.*, (**Saugata Bhattacharyya**, J.), 2026 SCC OnLine Cal 6768
- Shib Narayan Paswan v. State of W.B.*, (**Shampa Dutt (Paul)**, J.), 2026 SCC OnLine Cal 6750
- Shibraj Dutta v. Sunil Kumar Roy*, (**Sabyasachi Bhattacharyya**, J.), 2026 SCC OnLine Cal 6715
- Shree Synthetics Ltd. v. Official Liquidator*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 6764
- Situ Momin, In re*, (**Apurba Sinha Ray** and Arijit Banerjee, JJ.), 2026 SCC OnLine Cal 6737
- Soham Saha (Dr) v. State of W.B.*, (**Dr Ajoy Kumar Mukherjee**, J.), 2026 SCC OnLine Cal 6752
- Soumendra Prasad Bhattacharya v. State of W.B.*, (**Chaitali Chatterjee Das**, J.), 2026 SCC OnLine Cal 6758
- Sree Brindaban Rice Mills v. SBI*, (**Sabyasachi Bhattacharyya**, J.), 2026 SCC OnLine Cal 6729
- Sumit Roy v. State of W.B.*, (**Shampa Dutt (Paul)**, J.), 2026 SCC OnLine Cal 6753
- Sumitra Rai v. State of W.B.*, (**Bivas Pattanayak**, J.), 2026 SCC OnLine Cal 6780
- Supratim Paul v. State of W.B.*, (**Shampa Dutt (Paul)**, J.), 2026 SCC OnLine Cal 6748
- Supratim Paul v. State of W.B.*, (**Shampa Dutt (Paul)**, J.), 2026 SCC OnLine Cal 6749
- Tanaya Dasgupta Bhattacharya v. State of W.B.*, (**Rai Chattopadhyay**, J.), 2026 SCC OnLine Cal 6788
- Tandra Maity v. Sukumar Mullick*, (**Sabyasachi Bhattacharyya** and Biswaroop Chowdhury, JJ.), 2026 SCC OnLine Cal 6708
- Tarini Barman, In re*, (**Supratim Bhattacharya**, J.), 2026 SCC OnLine Cal 6741
- Wajed Ali Mondal, In re*, (**Tirthankar Ghosh**, J.), 2026 SCC OnLine Cal 6721

Chhattisgarh High Court [118]

- Abdul Shammi v. Chief Medical & Health Officer Rajnandgaon*, (Rakesh Mohan Pandey, J.), 2026 SCC OnLine Chh 11145
- Abhinai Kumar v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 11125
- Aditya Jaiswal v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 11163
- Ajay Kumar Nirmalkar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 11071
- Ajay Namdeo v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 11068
- Ajay Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 11103
- Akhuja v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 11084
- Akshay Kumar Kushal v. State of C.G.*, (**Radhakishan Agrawal**, J.), 2026 SCC OnLine Chh 11170
- Albart Kujur v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 11114
- Ambika v. Kamesh*, (Bibhu Datta Guru, J.), 2026 SCC OnLine Chh 11082
- Anish Khan v. Union of India*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), 2026 SCC OnLine Chh 11159
- Anoop Chandrakar v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), 2026 SCC OnLine Chh 11172
- Anshu Sahu v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), 2026 SCC OnLine Chh 11171
- Anuradha Rao v. C. Akash Murty*, (Sachin Singh Rajput, J.), 2026 SCC OnLine Chh 11123
- Anwar Dhebar v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 11083
- Aruna Patel v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 11162
- Asunta Lakra v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), 2026 SCC OnLine Chh 11147
- Azad Iraqi v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 11112
- Babita Giri v. Urban State Administration & Development*, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 11124
- Bandana Chaudhari v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 11110
- Bhishma Kinger v. Suryakant Tiwari*, (**Narendra Kumar Vyas**, J.), 2026 SCC OnLine Chh 11175
- Bhuneshwar Paikra v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 11129
- Branch Manager v. Shankarlal Sahu*, (Sanjay K. Agrawal, J.), 2026 SCC OnLine Chh 11077
- Chhahura v. Dhannu*, (Sachin Singh Rajput, J.), 2026 SCC OnLine Chh 11115
- Deepali Pawar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 11093
- Deshbandhu Dhruwa v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), 2026 SCC OnLine Chh 11169
- Devmanee Durge Shrivastava v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), 2026 SCC OnLine Chh 11150

- Eid Mohammed v. State of Chhattisgarh*, (**Rajani Dubey**, J.), [2026 SCC OnLine Chh 11165](#)
- Food Corpn. of India v. Anil Kumar Dhopte*, (**Sachin Singh Rajput**, J.), [2026 SCC OnLine Chh 11178](#)
- Fulbai v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11138](#)
- Gesmoti Patel v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11111](#)
- Ghanshyam Agarwal v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11113](#)
- Gotiyaram Bhagat v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11153](#)
- Goverdhan Mourya v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11122](#)
- Goverdhan Ram Yadav v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11149](#)
- Gram Panchayat Tilkeja v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11141](#)
- Jagannath Agrawal v. Union of India*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 11126](#)
- Janki Bai v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11133](#)
- Jyotirmaya Pradhan v. State of Chhattisgarh*, (**Parth Prateem Sahu**, J.), [2026 SCC OnLine Chh 11180](#)
- Kamal Janbandhu v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 11168](#)
- Kamlesh Verma v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11101](#)
- Kamlesh Yadav v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 11167](#)
- Khaadya Suraksha Poshan & Upbhokta Sewa Sahkari Samiti Maryadit v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11128](#)
- Kiran Agrawal v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11143](#)
- Kishor Kujur v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11088](#)
- Kumari Bai Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11118](#)
- Kunti Jaiswal v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2026 SCC OnLine Chh 11179](#)
- Lakshmi Chand Kashyap v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11132](#)
- Madhuri Jain v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11102](#)
- Manish Kumar Bulani v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 11173](#)
- Manish Parte v. Union of India*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11144](#)
- Manju Patle v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11073](#)
- Manoj Kumar Yadav v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11075](#)
- Manojit Kirtaniya v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11107](#)
- Mohan Kaushik v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11090](#)
- Mohan Khunte v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11094](#)
- Mohd. Ekrar v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 11161](#)

- Nanki Sao v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11139](#)
- Navdurga Fuels (P) Ltd. v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11136](#)
- Neeraj Verma v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11095](#)
- Nemichand Bhoi v. State of Chhattisgarh*, (**Radhakishan Agrawal**, J.), [2026 SCC OnLine Chh 11166](#)
- Nishant Gauraha v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11069](#)
- Om Prakash Verma v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11146](#)
- Pahru Markandey v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11092](#)
- Prakhar Marwaha v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11106](#)
- Pramod Kumar Sahu v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11127](#)
- Rahul Kumar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11086](#)
- Rahul Meena v. RBI*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11142](#)
- Raj Kumar Patel v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11131](#)
- Rajendra Golchha v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11070](#)
- Rajendra Sahu v. State of Chhattisgarh*, (Rajani Dubey, J.), [2026 SCC OnLine Chh 11076](#)
- Rajinder Singh v. Tajinder Singh Siddhu*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 11078](#)
- Ram Prakash Agrawal v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11151](#)
- Ramesh Kumar Bunkar v. Ashwani Kumar*, (**Bibhu Datta Guru**, J.), [2026 SCC OnLine Chh 11157](#)
- Ramesh Udde v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 11097](#)
- Ramleela Bhagat v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11154](#)
- Ravindra Saraf v. Rajlaxmi Saraf*, (**Sachin Singh Rajput**, J.), [2026 SCC OnLine Chh 11177](#)
- Rita Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11109](#)
- Rustam Khan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11074](#)
- Sabu Ko v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 11174](#)
- Sagri Bai Sahu v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11152](#)
- Sakshi Singh Rajput v. Ashish Singh Rajput*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11116](#)
- Sanjay Dubey v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11072](#)
- Sanjay Kumar Verma v. Chandra Prakash Manhar*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11063](#)
- Santosh Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11099](#)
- Saraswati Women Self Help Group-Dumarpan v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11134](#)
- Sarojani Bai Rathore v. South Eastern Coalfields Ltd.*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 11155](#)

- Seema Rajput v. Radha Devi Thakur*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11080](#)
- Seeta Yadav v. Kumudani*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11065](#)
- Shankar Prasad v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11089](#)
- Sharad Kumar v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11081](#)
- Sharma Steel Industries Ltd. v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11135](#)
- Shaukilal Chauhan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11120](#)
- Simran Yadav v. Nimesh Yadav*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 11117](#)
- Sonaram Farsa v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11164](#)
- South Eastern Coalfields Ltd. v. Padam Kumar Singhania*, (**Ravindra Kumar Agrawal**, J.), [2026 SCC OnLine Chh 11176](#)
- State of Chhattisgarh v. Alka Parte*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11067](#)
- State of Chhattisgarh v. Mamta Choudhary*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11119](#)
- State of Chhattisgarh v. Saroj Verma*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11121](#)
- Subham Kumar Singh v. Guru Ghasidas Vishwavidalaya*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11137](#)
- Subhash Chandra Yadav v. State of Chhattisgarh*, (**Rajani Dubey**, J.), [2026 SCC OnLine Chh 11158](#)
- Sudesh Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11087](#)
- Sukhwant Singh v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11066](#)
- Sunil Kumar Sharma v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11148](#)
- Sunita Sendare v. Mahadev Kavre the Commissioner of Raipur Division*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 11064](#)
- Suresh Kumar Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11105](#)
- Sylvester Toppo v. IDBI Bank Ltd.*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11140](#)
- Tanush Sen v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11098](#)
- Tuleshwar Diwakar v. State of Chhattisgarh*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 11160](#)
- Ujjwal Upadhyay v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11100](#)
- Umend Bi Khan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11091](#)
- Vakta Gedam v. Niharika Barik*, (**Bibhu Datta Guru**, J.), [2026 SCC OnLine Chh 11156](#)
- Vijay Prakash Bharti v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11096](#)
- Vimal Kumar v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 11130](#)
- Virendra Chandra Sonmaan v. State of C.G.*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11108](#)
- Vishal Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11085](#)

Vishamber Rajwade v. Sagar Ram Dewangan, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 11079](#)
Vivek Kesharwani v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 11104](#)

Delhi High Court [15]

Adigear International v. Sunita Jain, (N.B. Krishna, J.), [2026 SCC OnLine Del 4738](#)
Anju Dhawan v. Aithent Technologies (P) Ltd., (N.B. Krishna, J.), [2026 SCC OnLine Del 4746](#)
Khatiza Begam v. Salma Khan, (N.B. Krishna, J.), [2026 SCC OnLine Del 4749](#)
National Power Training Institute v. Sunehari Bagh Builders (P) Ltd., (N.B. Krishna, J.), [2026 SCC OnLine Del 4741](#)
Praveen Malik v. Aithent Technologies (P) Ltd., (N.B. Krishna, J.), [2026 SCC OnLine Del 4744](#)
Sanam Talwar v. Shabeer Gerewal, (Tejas Karia and Madhu Jain, JJ.), [2026 SCC OnLine Del 4736](#)
Sanjay Kumar Nandecha v. Aithent Technologies (P) Ltd., (N.B. Krishna, J.), [2026 SCC OnLine Del 4747](#)
Sanjay Verma v. Aithent Technologies (P) Ltd., (N.B. Krishna, J.), [2026 SCC OnLine Del 4742](#)
Sanjeev Matta v. Aithent Technologies (P) Ltd., (N.B. Krishna, J.), [2026 SCC OnLine Del 4745](#)
Satpal Kaur v. Aithent Technologies (P) Ltd., (N.B. Krishna, J.), [2026 SCC OnLine Del 4743](#)
Shyam Lal & Sons v. Mithlesh Devi, (N.B. Krishna, J.), [2026 SCC OnLine Del 4748](#)
Sulakhan Singh v. Kanwarjit Singh Kochar, (N.B. Krishna, J.), [2026 SCC OnLine Del 4739](#)
Sunil Vadehra v. Aithent Technologies (P) Ltd., (N.B. Krishna, J.), [2026 SCC OnLine Del 4740](#)
Telegram FZ LLC v. Union of India, (Tejas Karia, J.), [2026 SCC OnLine Del 4750](#)
Upinder Kaur Malhotra v. Gurmeet Malhotra, (N.B. Krishna, J.), [2026 SCC OnLine Del 4737](#)

Gauhati High Court [13]

Abdul Ali v. Union of India, (Sanjay Kumar Medhi and Pranjal Das, JJ.), [2026 SCC OnLine Gau 3871](#)
Abul Hussain Barbhuiya v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 3872](#)
C. Lalnunpuia v. State of Mizoram, (Robin Phukan, J.), [2026 SCC OnLine Gau 3876](#)
Dibakar Thakuria v. Union of India, (Sanjay Kumar Medhi, J.), [2026 SCC OnLine Gau 3879](#)
Dildar v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 3873](#)
Himadri Dutta v. State of Assam, (Kardak Ete, J.), [2026 SCC OnLine Gau 3869](#)
Jayanti Das v. Union of India, (Kaushik Goswami, J.), [2026 SCC OnLine Gau 3877](#)
Jiten Engti v. State of Assam, (Michael Zothankhuma and Sanjeev Kumar Sharma, JJ.), [2026 SCC OnLine Gau 3880](#)
K. Lalawmpuia v. State of Mizoram, (Ashutosh Kumar, C.J. and Michael Zothankhuma, J.), [2026 SCC OnLine Gau 3874](#)
Kalpjeet Das v. Food Corpn. of India, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 3870](#)
Kiron Paira v. Union of India, (Ashutosh Kumar, C.J. and Arun Dev Choudhury, J.), [2026 SCC OnLine Gau 3878](#)
Nandita Das v. Dhanasmita Das, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 3868](#)

State of Assam v. Mangal Praja, (Ashutosh Kumar, C.J. and **Arun Dev Choudhury**, J.), 2026 SCC OnLine Gau 3875

Gujarat High Court [37]

Amit Shankarbhai Patel v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3849

Amrish Sirishchandra Patel v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3845

ASTECS Equipment India LLP v. Blesson Varghese, (Sunita Agarwal, C.J.), 2026 SCC OnLine Guj 3844

Bhaveshkumar Prahladi Mali v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3850

Deepakkumar Arvind Sharma v. State of Gujarat, (Hasmukh D. Suthar, J.), 2026 SCC OnLine Guj 3840

Hasanbhai Idrishbhai Surati v. State of Gujarat, (Hasmukh D. Suthar, J.), 2026 SCC OnLine Guj 3841

Jagdish Shivji Dholu v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3867

Kshitijbhai Manubhai Patel v. Dilipbhai Laxmanbhai Kanani, (J.C. Doshi, J.), 2026 SCC OnLine Guj 3863

Lilavantiben v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3866

Maheta Manjulaben Ratilal v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3865

Manjulaben v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3857

Maulik Yogeshkumar Shah v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3875

Mukeshkumar Devalal Khatik v. State of Gujarat, (Hasmukh D. Suthar, J.), 2026 SCC OnLine Guj 3842

Naim Haji Ibrahim v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3861

Nava Education Trust v. Special Secretary Revenue Department, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3859

Prakash Narsinhbhai Parmar v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3847

Prime Spintex v. Kalantry Textile Industries, (Sunita Agarwal, C.J.), 2026 SCC OnLine Guj 3843

Raju Bhailalbai Shah v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3853

Raju Bhailalbai Shah v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3869

Rameshbhai Bhababhai Bhagat v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3855

Rameshbhai Bhanabhai Bhagat v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3856

Rameshbhai Bhanabhai Bhagat v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3873

RR Kabel Ltd. v. State of Gujarat, (Vaibhavi D. Nanavati, J.), 2026 SCC OnLine Guj 3858

Rudradattsinh Jitendrasinh Rathod v. State of Gujarat, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3846](#)

Shaileshbhai Thakarshibhai Ramani v. State of Gujarat, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3860](#)

Sonal Raju Shah v. State of Gujarat, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3851](#)

Sonal Raju Shah v. State of Gujarat, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3852](#)

Sonal Raju Shah v. State of Gujarat, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3868](#)

Sonal Raju Shah v. State of Gujarat, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3871](#)

Sonal Raju v. State of Gujarat, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3870](#)

State of Gujarat v. Devuba, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3848](#)

Sundarlal Bhanabhai v. State of Gujarat, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3854](#)

Sundarlal Bhanabhai v. State of Gujarat, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3872](#)

Thakor Jayantiji Gandaji v. State of Gujarat, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3874](#)

Vijaybhai Chhaganbhai Sorathiya v. State of Gujarat, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3864](#)

Vipul Dashrathbhai Megha v. State of Gujarat, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 3862](#)

Vishwaskumar v. State of Gujarat, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 3839](#)

Himachal Pradesh High Court [1]

Ekta Enterprises v. State of H.P., (**Vivek Singh Thakur** and Romesh Verma, JJ.), [2026 SCC OnLine HP 4299](#)

Jharkhand High Court [16]

Allauddin Ansari v. State of Jharkhand, (Pradeep Kumar Srivastava, J.), [2026 SCC OnLine Jhar 704](#)

Bakra Mundaiya v. State of Jharkhand, (**Sujit Narayan Prasad** and Anubha Rawat Choudhary, JJ.), [2026 SCC OnLine Jhar 697](#)

Bibhuti Bhushan Singh v. Union of India, (M.S. Sonak, C.J. and Sujit Narayan Prasad, J.), [2026 SCC OnLine Jhar 706](#)

Bilku Bhogta v. State of Jharkhand, (Pradeep Kumar Srivastava, J.), [2026 SCC OnLine Jhar 698](#)

Central Coalfields Ltd. v. State of Jharkhand, (M.S. Sonak and Rajesh Shankar, JJ.), [2026 SCC OnLine Jhar 705](#)

Dinesh Bhuiyan v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 696](#)

Harihar Ram v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 693](#)

Janki Devi v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 692](#)

Mahinder Mukhi v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 694](#)

Manish Kumar v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), [2026 SCC OnLine Jhar 691](#)

Murshid Ansari v. State of Jharkhand, (Rongon Mukhopadhyay and Pradeep Kumar Srivastava, JJ.), [2026 SCC OnLine Jhar 701](#)

Nitesh Yadav v. State of Jharkhand, (Anil Kumar Choudhary, J.), [2026 SCC OnLine Jhar 699](#)

Raju Ram v. State of Jharkhand, (Rongon Mukhopadhyay and Pradeep Kumar Srivastava, JJ.), 2026 [SCC OnLine Jhar 702](#)

Raushan Kumar v. State of Jharkhand, (Anil Kumar Choudhary, J.), 2026 [SCC OnLine Jhar 700](#)

Ujjwal Mal v. State of Jharkhand, (Rongon Mukhopadhyay and Pradeep Kumar Srivastava, JJ.), 2026 [SCC OnLine Jhar 703](#)

Vikash Kumar Rajak v. State of Jharkhand, (Sanjay Kumar Dwivedi, J.), 2026 [SCC OnLine Jhar 695](#)

Jammu and Kashmir High Court [5]

Abdul Gani Mir v. State (UT of J&K), (M.A. Chowdhary, J.), 2026 [SCC OnLine J&K 445](#)

Irfan Majid Zargar v. State (UT of J&K), (M.A. Chowdhary, J.), 2026 [SCC OnLine J&K 444](#)

Jaffer Ahmed Teli v. Union Territory of J&K, (M.A. Chowdhary, J.), 2026 [SCC OnLine J&K 442](#)

Rameez Ahmed v. Union of India, (Rajesh Sekhri, J.), 2026 [SCC OnLine J&K 443](#)

Shakeel Ahmad Maglo v. Union Territory of J&K, (M.A. Chowdhary, J.), 2026 [SCC OnLine J&K 446](#)

Karnataka High Court [48]

ABB India Ltd. v. CCT, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30892](#)

Abhimaani Structures & Engineering (P) Ltd. v. Superintendent of Central Tax, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30908](#)

Agromatica Engineering India (P) Ltd. v. CCT, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30909](#)

Akram Pasha v. Senior Intelligence Officer, (Shivashankar Amarannavar, J.), 2025 [SCC OnLine Kar 30886](#)

Amigo Vending Machines v. Union of India, (S.R. Krishna Kumar, J.), 2026 [SCC OnLine Kar 4420](#)

Amplify Analytix India (P) Ltd. v. CCT, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30910](#)

AQSA Industries v. State of Karnataka, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30914](#)

Bangalore Matics (P) Ltd. v. Union of India, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30921](#)

Bluefish Pharmaceuticals (P) Ltd. v. Union of India, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30894](#)

Celebrity Structures India (P) Ltd. v. Commr. of Central Tax, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30900](#)

Century Galaxy Developers Ltd. v. Union of India, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30898](#)

Charoen Pokphand Seeds India (P) Ltd. v. CIT, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30916](#)

D.V. Constructions v. Union of India, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30928](#)

Digitech Communication v. CCT, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30911](#)

Dodla Dairy Ltd. v. Union of India, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30896](#)

Electronic City Motors v. Commr. of Central Tax, (S.R. Krishna Kumar, J.), 2025 [SCC OnLine Kar 30923](#)

- Excellence4U Research Services (P) Ltd. v. CCT*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30907
- Excelpoint Systems (India) (P) Ltd. v. Commr. of Central Tax*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30925
- Exotic Innovations (P) Ltd. v. CIT*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30919
- H.P. Instruments v. CCT*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30917
- Hikal Ltd. v. CCT*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30899
- Hitachi Energy India Ltd. v. CIT*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30893
- Homag India (P) Ltd. v. Commr. of Central Tax*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30926
- Imthiyaz v. CCT*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30920
- Indian Steel Traders v. Commr. of Central Tax*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30922
- Informatica Business Solutions (P) Ltd. v. Commr. of Central Tax*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30901
- Iprocess Clinical Marketing (P) Ltd. v. CCT*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30887
- Iqvia RDS (Inida) (P) Ltd. v. Union of India*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30904
- Kewal Chand Jain v. CIT*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30895
- LI & Fung (India) (P) Ltd. v. Union of India*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30891
- Mahashay Marketing v. Union of India*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30903
- Muzammil v. State of Karnataka*, (S. Sunil Dutt Yadav and K.G. Shanthi, JJ.), 2026 SCC OnLine Kar 4419
- Perumal Tirupathi v. CCT*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30912
- Prime Perfumery Works v. Commr. of Central Tax*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30889
- Ram Kishore Nageshwar Reddy v. CTO*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30906
- Ramms India (P) Ltd. v. CCT*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30905
- RDTMT Steels (India) (P) Ltd. v. CCT*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30915
- S.R.S. Travels & Logistics (P) Ltd. v. Director of GST Intelligence*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30902
- Sharada Enterprises v. CCT*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30913
- Sharadapura Krishna Chandra v. Superintendent of Central Tax*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30890
- Shree Renuka Sugars Ltd. v. CIT*, (M. Nagaprasanna, J.), 2025 SCC OnLine Kar 30924
- Shri Keshav Cements & Infra Ltd. v. CCT*, (Lalitha Kanneganti, J.), 2026 SCC OnLine Kar 4421
- South Indian Oil Corpn. v. Commr.*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30897
- SRS Steel & Cement Traders v. State of Karnataka*, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30918
- Usha N. Swamy v. M. Venkataswamy*, (D.K. Singh and T.M. Nadaf, JJ.), 2026 SCC OnLine Kar 4418

X Factor Consulting (P) Ltd. v. Union of India, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30927

Zynga Game Network India (P) Ltd. v. CIT, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30888

Zynga Game Network India (P) Ltd. v. CIT, (S.R. Krishna Kumar, J.), 2025 SCC OnLine Kar 30885

Kerala High Court [8]

Kanneth Veedu Kesavan Nair Chandraboss v. CIT, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 16879

Kerala SEB Ltd. v. C.K. Rathnakumar, (Devan Ramachandran and Basant Balaji, JJ.), 2026 SCC OnLine Ker 5690

PDMC Industries v. Ministry of Micro Small & Medium Enterprises, (Anil K. Narendran and Muralee Krishna S., JJ.), 2025 SCC OnLine Ker 16877

Pushpagiri Medical Society v. State of Kerala, (Ziyad Rahman A.A., J.), 2026 SCC OnLine Ker 5692

Santhom Metacast (P) Ltd. v. Commr. of State Tax, (Anil K. Narendran and Muralee Krishna S., JJ.), 2025 SCC OnLine Ker 16878

Sesame Technologies (P) Ltd. v. State Tax Officer, (Gopinath P., J.), 2026 SCC OnLine Ker 5693

State Tax Officer v. Hindustan Coca Cola (P) Ltd., (V.G. Arun and Harisankar V. Menon, JJ.), 2026 SCC OnLine Ker 5689

United India Insurance Co. Ltd. v. Salpriya, (Harisankar V. Menon, J.), 2026 SCC OnLine Ker 5691

Manipur High Court [3]

Jimit v. N. Ashok Kumar, (M. Sundar, C.J. and Ahanthem Bimol Singh, J.), 2026 SCC OnLine Mani 303

Lamthaka Korungkhul v. State of Manipur, (Ahanthem Bimol Singh, J.), 2026 SCC OnLine Mani 304

Loitongbam Ravichandra Singh v. State of Manipur, (A. Guneshwar Sharma, J.), 2026 SCC OnLine Mani 305

Meghalaya High Court [1]

Bansuklang Marthong v. State of Meghalaya, (Revati Mohite Dere, C.J.), 2026 SCC OnLine Megh 503

Madhya Pradesh High Court [568]

Aaditya Dangi v. State of M.P., (Subodh Abhyankar, J.), 2026 SCC OnLine MP 16660

Aamir Abbasi v. Sakina Abbasi, (Gajendra Singh, J.), 2026 SCC OnLine MP 16545

Aarti Baghroliya v. Gopal Prasad Bagroliya, (G.S. Ahluwalia and Pushpendra Yadav, JJ.), 2026 SCC OnLine MP 16835

Aashiq Khan v. State of M.P., (Devnarayan Mishra, J.), 2026 SCC OnLine MP 16673

Aasif v. State of M.P., (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 17002

Abdul Mujttlif v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16974](#)
Abhay Chohan v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16766](#)
Abhay v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 16485](#)
Abhishek Dahiya v. State of M.P., (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 16732](#)
Abhishek Lodhi v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16764](#)
Abhishek Rajawat v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16705](#)
Adarsh Kumar Lakshkar v. Suresh Singhparihar, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 16584](#)
Adil v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16659](#)
Ajay Ahirwar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16774](#)
Ajay Gour v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16767](#)
Ajay v. Anand, (Gajendra Singh, J.), [2026 SCC OnLine MP 16509](#)
Ajay v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16763](#)
Akash Sahu v. State of M.P., (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 16640](#)
Akhilesh Gupta v. Rajendra Prasad Gupta, (Anuradha Shukla, J.), [2026 SCC OnLine MP 16551](#)
Akshat Upadhyay v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 16919](#)
Alokkumar Goyanka v. National Highways Authority of India, (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 16877](#)
Amara Raja Batteries Ltd. v. State of M.P., (**Vivek Rusia** and Pradeep Mittal, JJ.), [2025 SCC OnLine MP 10878](#)
Amarnath Soni v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 16979](#)
Amarsingh v. Mahendra, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16586](#)
Amit Goswami v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16670](#)
Amit Kumar Jaiswal v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16699](#)
Amit Vajpayee v. Union of India, (**G.S. Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16907](#)
Amitab v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 16770](#)
Amjad Khan v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16973](#)
Amrendra Kumar Das v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16630](#)
Amrisha Singh Rajput v. Prateek Singh Rathore, (Vivek Jain, J.), [2026 SCC OnLine MP 16809](#)
Anand Kumar Goyanka v. National Highways Authority of India, (**Anand Pathak** and B.P. Sharma, JJ.), [2026 SCC OnLine MP 16878](#)
Anand Pandey v. Shobha Patel, (Vivek Jain, J.), [2026 SCC OnLine MP 16810](#)
Anil Kumar Gupta v. State of M.P., (G.S. Ahluwalia and **Pushpendra Yadav**, JJ.), [2026 SCC OnLine MP 16895](#)
Anil Kumar Shrivastava v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 16918](#)
Anil v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16722](#)
Anita Bai v. Kamal, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16603](#)
Anju Bai v. Chabada Road Lines, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16578](#)
Ankit v. Love Kumar, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16598](#)
Ankush v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 16716](#)

Annapurna Porasad v. Union of India, (Anand Pathak and B.P. Sharma, JJ.), 2026 SCC OnLine MP 16947

Anshuman Soni v. Anupmam Rajan, (Amit Seth, J.), 2026 SCC OnLine MP 16982

Antarsingh v. Sirajuddin, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16608

Anukul Tripathi v. State of M.P., (Devnarayan Mishra, J.), 2026 SCC OnLine MP 16690

Arjun Kouls v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16783

Arpna Patel v. State of M.P., (Vivek Rusia and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 16891

Arshad v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16643

Arun v. State of M.P., (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 16560

Arvindam v. State of M.P., (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 17006

Ashif Sheikh v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 16496

Ashish Kumar Singh v. State of M.P., (Anand Pathak and B.P. Sharma, JJ.), 2026 SCC OnLine MP 16911

Ashish Kushwah v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16711

Ashish Lodhi v. State of M.P., (Sanjeev S Kalgaonkar, J.), 2026 SCC OnLine MP 16628

Ashish Parikh v. State of M.P., (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 17004

Ashish Shivhare v. State of M.P., (Anuradha Shukla, J.), 2026 SCC OnLine MP 16550

Ashok Kumar Rajput v. State of M.P., (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 16861

Ashraf v. State of M.P., (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 16994

Asif Khan v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16653

Atul Kumar & sons v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16562

Axis Bank Ltd. v. State of M.P., (Anand Pathak and B.P. Sharma, JJ.), 2026 SCC OnLine MP 16963

Azad Yadav v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16737

Baban v. State of M.P., (Subodh Abhyankar, J.), 2026 SCC OnLine MP 16674

Bablu v. State of M.P., (Gajendra Singh, J.), 2026 SCC OnLine MP 16546

Baburam Kushwaha v. State of M.P., (Anand Pathak and B.P. Sharma, JJ.), 2026 SCC OnLine MP 16879

Badri Prasad v. Babulal, (Ashish Shroti, J.), 2026 SCC OnLine MP 16830

Bahadur Singhnarula v. State of M.P., (Vishal Dhagat, J.), 2026 SCC OnLine MP 16868

Bahadur v. Jaswant Singh, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16587

Bahadursingh v. Mansngh, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16611

Ballu v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 16486

Bapulal Bheel v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16715

Basanti Shakya v. State of M.P., (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 16941

Betul Town v. State of M.P., (Deepak Khot, J.), 2026 SCC OnLine MP 16892

Bhagira Thpathak v. State of M.P., (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 16860

Bhagwan Das Saket v. State of M.P., (Devnarayan Mishra, J.), 2026 SCC OnLine MP 16740

Bhagwati Bai Kushwah v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16694

Bhagwatilal Salvi v. State of M.P., (Vijay Kumar Shukla and Alok Awasthi, JJ.), 2026 SCC OnLine MP 16888

- Bhaiyalal Bhurtia v. State of M.P.*, (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), 2026 SCC OnLine MP 16515
- Bharat Sharan Singh v. Krishnpal Singh*, (Himanshu Joshi, J.), 2026 SCC OnLine MP 16793
- Bharat Singh v. State of M.P.*, (Sanjeev S Kalgaonkar, J.), 2026 SCC OnLine MP 16893
- Bharat Yadav v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16798
- Bharti v. Deepak Kumar Pippal*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), 2026 SCC OnLine MP 16555
- Bhaskar Kotwal v. State of M.P.*, (Subodh Abhyankar, J.), 2026 SCC OnLine MP 16627
- Bhavana Kapoor v. Mahadev*, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16592
- Bhawarlal v. IFFCO Tokyo General Insurance Co. Ltd.*, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16572
- Bhola Gupta v. State of M.P.*, (Devnarayan Mishra, J.), 2026 SCC OnLine MP 16751
- Bholu v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16700
- Bhoopendra Kurmi v. State of M.P.*, (Sanjeev S Kalgaonkar, J.), 2026 SCC OnLine MP 16691
- Bhooribai v. State of M.P.*, (Milind Ramesh Phadke, J.), 2026 SCC OnLine MP 16940
- Bhupendra Singh Lodhi v. State of M.P.*, (Sanjeev S Kalgaonkar, J.), 2026 SCC OnLine MP 16748
- Bhuri Bai v. State of M.P.*, (Amit Seth, J.), 2026 SCC OnLine MP 16875
- Bitti Tomar v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16693
- BSNL v. P.K. Saraswat*, (**Vivek Rusia** and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 16805
- BSNL v. Rakesh Kumar*, (**Vivek Rusia** and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 16804
- Budhiman Singh v. State of M.P.*, (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), 2026 SCC OnLine MP 17022
- Central Academy Educa Tional Progressive Society v. M.P. Housing Board*, (Deepak Khot, J.), 2026 SCC OnLine MP 16946
- Chainsukh v. State of M.P.*, (Gajendra Singh, J.), 2026 SCC OnLine MP 16482
- Chanchal Bhandar Grah Semrakhedi v. Arvind Kumar Guru*, (Himanshu Joshi, J.), 2026 SCC OnLine MP 16797
- Chandra Bhan Singh v. State of M.P.*, (Amit Seth, J.), 2026 SCC OnLine MP 16870
- Chandrabhan Lodhi v. State of M.P.*, (G. S. Ahluwalia and Pushpendra Yadav, JJ.), 2026 SCC OnLine MP 16492
- Chandraprakash v. Satish*, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16588
- Charan Singh Rajput v. State of M.P.*, (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 16915
- Chhotelal Soni v. State of M.P.*, (**Anand Pathak** and B.P. Sharma, JJ.), 2026 SCC OnLine MP 16817
- Child in Conflict with Law v. State of M.P.*, (Gajendra Singh, J.), 2026 SCC OnLine MP 16538
- CIT v. Govind Realty (P) Ltd.*, (**Vivek Rusia** and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 16557
- Clive D Costa v. State of M.P.*, (Pranod Kumar Agrawal, J.), 2026 SCC OnLine MP 16725
- Daadan v. State of M.P.*, (Devnarayan Mishra, J.), 2026 SCC OnLine MP 16683
- Dakshat v. State of M.P.*, (Subodh Abhyankar, J.), 2026 SCC OnLine MP 16704
- Daya Ram Tanwar v. State of M.P.*, (Deepak Khot, J.), 2026 SCC OnLine MP 16899
- Deepak Bhargava v. Nagar Palika Parishad Sironj*, (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 16968

Deepak Meena v. State of M.P., (Anuradha Shukla, J.), [2026 SCC OnLine MP 16526](#)
Deepak Namdev v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16724](#)
Deepak Saket v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16757](#)
Deepak Singh v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16913](#)
Deepak Suryavanshi v. H.H. Mrinalinidevipanwar, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 16803](#)
Deepak v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16669](#)
Deepakyadav v. State of M.P., (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 16985](#)
Deepraj Singh Chandel v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16523](#)
Devi Lal Ahirwar v. State of M.P., (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 16989](#)
Devi Singhrawat v. Ganpat Jatav, (Anuradha Shukla, J.), [2026 SCC OnLine MP 16532](#)
Devkanya v. Sunil, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16595](#)
Devrishi Shivhare v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16654](#)
Dhaniram Lakhera v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 16912](#)
Dhaniram Lodhi v. Sahab Singh, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16531](#)
Dharamjeet Kumar v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16692](#)
Dharmendra Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16720](#)
Dharmendra v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16639](#)
Dheer Singh Yadav v. State of M.P., (Amit Seth, J.), [2026 SCC OnLine MP 16855](#)
Dheeraj Gupta v. State of M.P., (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 17019](#)
Dheerendra v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 16795](#)
Dholu v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 17009](#)
Dilawar Khan v. Executive Magistrate, (Vijay Kumar Shukla and Alok Awasthi, JJ.), [2026 SCC OnLine MP 16937](#)
Dileep Banshkar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16719](#)
Dilip Satankar v. State of M.P., (Vinay Saraf, J.), [2026 SCC OnLine MP 16856](#)
Dilip v. Galiya, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16579](#)
Dinesh v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 16997](#)
Dinesh v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16622](#)
Dinesh v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16708](#)
Durgesh Shukla v. State of M.P., (**Vivek Agarwal** and Avandindra Kumar Singh, JJ.), [2026 SCC OnLine MP 16524](#)
Ehsan v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16497](#)
Ekesk Khandwahe v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16658](#)
Fardeen v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 17013](#)
Firoja Bee v. Kailash, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16581](#)
Gabbar Singh v. Narendra Singh Sisodiya, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16569](#)
Gamji v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 17000](#)
Ganesh Kumar Dhimar v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 16869](#)
Ganesh Kushwaha v. State of M.P., (Vinay Saraf, J.), [2026 SCC OnLine MP 16886](#)

Ganesh Patel v. Umakant Rajoriya, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16796](#)
Gautam v. Divya, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 16548](#)
Gendlal Yadav v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 16948](#)
Ghanshyam v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16656](#)
Girija Devi v. Badri Prasad, (Hirdesh, J.), [2026 SCC OnLine MP 16609](#)
Girija Prasad Shukla v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 16880](#)
Gita Bai Patidar v. Santosh Patidar, (Vinay Saraf, J.), [2026 SCC OnLine MP 16807](#)
Golu v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16678](#)
Gopal v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16668](#)
Gopal v. State of M.P., (Vinay Saraf, J.), [2026 SCC OnLine MP 16960](#)
Govind Vasnik v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16623](#)
Gram Panchayat v. State of M.P., (**Anand Singh Bahrawat**, J.), [2026 SCC OnLine MP 17027](#)
Gudde v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16730](#)
Gungun Sen v. State of M.P., (G.S. Ahluwalia and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16873](#)
Guru Hargovind Society v. Bhopal Municipal Corpn., (Vivek Jain, J.), [2026 SCC OnLine MP 16818](#)
Gyan Singh v. Shashi Ahirwar, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16612](#)
Hari Shankar Sharma v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 16867](#)
Hariom Jatav v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16646](#)
Harishankar v. Sunil Tiwari, (Vishal Mishra, J.), [2026 SCC OnLine MP 16829](#)
Harsh Kishore Koshta v. State of M.P., (**Devnarayan Mishra**, J.), [2026 SCC OnLine MP 17011](#)
Harsh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16782](#)
Heeralal Ahirwar v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16633](#)
Himmant Pardi v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16726](#)
Hridayram v. Shyam Sunder, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16530](#)
Indar v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 16996](#)
Indarsingh v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 16999](#)
Jagdish Chandra v. Roshanbai, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16585](#)
Jagdish Sharma v. State of M.P., (Amit Seth, J.), [2026 SCC OnLine MP 16953](#)
Jagdish Singh v. State of M.P., (G.S. Ahluwalia and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16488](#)
Jageshwari Singh v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 16792](#)
Jai Prakash Arya v. State of M.P., (**Anand Singh Bahrawat**, J.), [2026 SCC OnLine MP 17034](#)
Jainarayan v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16780](#)
Jammu Kumar Bhansali v. Khushabu Bhansali, (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16648](#)
Janki Kushwaha v. State of M.P., (Vinay Saraf, J.), [2026 SCC OnLine MP 16887](#)
Jankidevi v. Mahendra Gupta, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16620](#)
Jayprakash Colonizer v. Nathuram Siyote, (**Vivek Jain**, J.), [2026 SCC OnLine MP 16980](#)

Jeevanlal Shilpkar v. State of M.P., (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 16881
Jitendra Singh Solanki v. State of M.P., (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 16934
Jitendra v. Mithilesh, (Gajendra Singh, J.), 2026 SCC OnLine MP 16504
Jitendra v. State of M.P., (G.S. Ahluwalia and Pushpendra Yadav, JJ.), 2026 SCC OnLine MP 16495
Jitesh Malkani v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 16494
Jivraj v. State of M.P., (Subodh Abhyankar, J.), 2026 SCC OnLine MP 16655
Jmunnilal Shriwas (Dhobi) v. Laxmibai, (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 16553
K.D. Shakya v. State of M.P., (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 16906
K.K. Dubey v. Commissioner, (Vishal Dhagat, J.), 2026 SCC OnLine MP 16858
Kailash Chandra Chouksey v. Ashok Nihalani, (Vivek Jain, J.), 2026 SCC OnLine MP 16819
Kailash v. Harikrishna Sharma, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16564
Kaluram v. National Insurance Co. Ltd., (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16600
Kalyan v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16663
Kamal Kishore v. State of M.P., (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 16967
Kamal Rajpardasani v. Hridesh Dixit, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 16521
Kamal v. Love Kumar, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16599
Kamil Khan v. State of M.P., (Devnarayan Mishra, J.), 2026 SCC OnLine MP 16679
Kamini Maheshwari v. State of M.P., (Vinay Saraf, J.), 2026 SCC OnLine MP 16978
Kamlakant Chaturvedi v. State of M.P., (**Vishal Mishra**, J.), 2026 SCC OnLine MP 17025
Kamlesh Kumar Gupta v. State of M.P., (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 16969
Kamlesh Sharma v. State of M.P., (Milind Ramesh Phadke, J.), 2026 SCC OnLine MP 16894
Kamlesh Solanki v. State of M.P., (**Anand Singh Bahrawat**, J.), 2026 SCC OnLine MP 17028
Kangaroo Kids Interna Tional Pre School v. State of M.P., (Milind Ramesh Phadke, J.), 2026 SCC OnLine MP 16884
Kanhaiyalal v. Sunil Kumar Gurjar, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16589
Kapil v. Anand Dhakad, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16574
Karan v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 16990
Karunesh Pandey v. Radha Pandey, (Dwarka Dhish Bansal, J.), 2026 SCC OnLine MP 16542
Kasim Ali v. State of M.P., (Devnarayan Mishra, J.), 2026 SCC OnLine MP 16768
Key West Medicines (P) Ltd. v. Sardar Bhupendra Singh, (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 16556
Khaju Ajmeri v. State of M.P., (Subodh Abhyankar, J.), 2026 SCC OnLine MP 16790
Khalid Qureshi v. Arif Qureshi, (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 16519
Khatiza Bai v. State of M.P., (Milind Ramesh Phadke, J.), 2026 SCC OnLine MP 16929
Khilaan Singh v. State of M.P., (Vivek Jain, J.), 2026 SCC OnLine MP 16812
Komal Singh v. Krishna, (Ashish Shroti, J.), 2026 SCC OnLine MP 16827
Kulwant Singh v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16734
Kumkum Parmar v. State of M.P., (**Anand Singh Bahrawat**, J.), 2026 SCC OnLine MP 17024
La Vlesh v. State of M.P., (Pranod Kumar Agrawal, J.), 2026 SCC OnLine MP 16672
Lakhan v. Lalji Sharma, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16594

Lalit Chouhan v. Pancham, (Gajendra Singh, J.), [2026 SCC OnLine MP 16506](#)
Lalit Rajput v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 16750](#)
Lallu Prasad Jaiswal v. State of M.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 16901](#)
Laxmichand Soni v. Harsh Kumar Patel, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 16575](#)
Lila Bai v. State of M.P., (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 16986](#)
Lokesh Tyagi v. MP State Agriculture Marketing Board, (Amit Seth, J.), [2026 SCC OnLine MP 16871](#)
Lokeshkumar Chaturvedi v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 16944](#)
M.D. Sajid v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16709](#)
Madan v. Kamal, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16602](#)
Madhu Krishnani v. Rumita Jain, (**G.S. Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16917](#)
Mahakal Shiksha Vikas Prasaar v. Varthana Finance (P) Ltd., (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 16975](#)
Mahila Parwana Bano v. Abdul Baheed, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16784](#)
Makhan v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16664](#)
Maksood Khan v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 16890](#)
Maltiverma v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 16936](#)
Manager v. Abid, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 16576](#)
Managing Directore v. State of M.P., (Vivek Rusia and **Pradeep Mittal**, JJ.), [2026 SCC OnLine MP 16852](#)
Mangilal v. State of M.P., (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 16540](#)
Mani Sharma v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16976](#)
Manish Patel v. Sanjay Tellewar, (Vivek Jain, J.), [2026 SCC OnLine MP 16813](#)
Manish Sharma v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16647](#)
Manish v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16675](#)
Manjeet Singh Sachdeva v. State of M.P., (**Vivek Rusia** and Pradeep Mittal, JJ.), [2026 SCC OnLine MP 16962](#)
Manju Gurjar v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16914](#)
Manoj Singh Tomar v. Principal Secretary, (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 17032](#)
Manoj v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16775](#)
Manpyare v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16634](#)
Mansingh v. Keram Singh, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16604](#)
Manvendra Mohan Urmaliya v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 16765](#)
Matukdhari Yadav v. Chinta Pratap Singh, (Vivek Jain, J.), [2026 SCC OnLine MP 16814](#)
Mayank Gupta v. Sanjay Mehra, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 16706](#)
Meena Patel v. Manish Chandora, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16615](#)
Meera Ahirwar v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16760](#)
Mehandi Hussain v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16743](#)
Meharban Singh v. State of M.P., (**Subodh Abhyankar**, J.), [2026 SCC OnLine MP 17026](#)

Mer Singh v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16522](#)
Mirza Valiullah Beg v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 16924](#)
Mirza Valiullah Beg v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 16925](#)
Mithlesh Sharma v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16512](#)
Mohan Singh Ahirwar v. Municipal Council Ashoknagar, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 16834](#)
Mohd. Abubakar v. State of M.P., (**Devnarayan Mishra**, J.), [2026 SCC OnLine MP 17012](#)
Mohit v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16520](#)
Monu v. State of M.P., (Anuradha Shukla, J.), [2026 SCC OnLine MP 16498](#)
Mtthalesh Dhurve v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16500](#)
Mukesh Agrawal v. Urmila Agrawal, (Gajendra Singh, J.), [2026 SCC OnLine MP 16547](#)
Mukesh Kumar Mali v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 16755](#)
Mukesh Singh v. State of M.P., (**Devnarayan Mishra**, J.), [2026 SCC OnLine MP 17008](#)
Mukesh Singh v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 16864](#)
Mukesh v. Ghanshyam, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16591](#)
Munni v. Bhandari, (Hirdesh, J.), [2026 SCC OnLine MP 16590](#)
Munnu Khan v. New India Assurance Co. Ltd., (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16606](#)
Muveen v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16676](#)
Nagji v. State of M.P., (Vijay Kumar Shukla and Alok Awasthi, JJ.), [2026 SCC OnLine MP 16493](#)
Nahru v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16741](#)
Najbun Nisha v. State of M.P., (Amit Seth, J.), [2026 SCC OnLine MP 16950](#)
Naman Sharma v. State of M.P., (Anuradha Shukla, J.), [2026 SCC OnLine MP 16487](#)
Narendra Kumar Ghidode v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 16701](#)
Narendra Mandloi v. Vishnu Patidar, (Gajendra Singh, J.), [2026 SCC OnLine MP 16502](#)
Naresh Choudhary v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16769](#)
Narmada Pal v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 16972](#)
Nathusingh v. Galiya, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16580](#)
National Insurance Co. Ltd. v. Ramesh Dangi, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 16607](#)
National Insurance Co. Ltd. v. Sunila, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16617](#)
Naval Kumar Yadav v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16739](#)
Neelam v. Arpit, (Gajendra Singh, J.), [2026 SCC OnLine MP 16541](#)
Neelesh Kumar Jain v. Union of India, (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 16865](#)
Neelu v. Rajul Shrivastava, (Vivek Jain, J.), [2026 SCC OnLine MP 16821](#)
Neeraj Ahirwar v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16671](#)
Nikesh Oket v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16696](#)
Nilesh Kumar v. Union of India, (Vinay Saraf, J.), [2026 SCC OnLine MP 16910](#)
Nirmala Yadav v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 16945](#)
Nisha Begam v. Unis, (Hirdesh, J.), [2026 SCC OnLine MP 16563](#)

Nisha Pandey v. State of M.P., (Vivek Rusia and Pradeep Mittal, JJ.), [2026 SCC OnLine MP 16843](#)
Nisha Upadhyay v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 16916](#)
Nishu Agarwal v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16788](#)
Nitesh Rajakand v. State of M.P., (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 16983](#)
Nitesh Singh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 16484](#)
Nitin Agrawal v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16561](#)
Nitin Daware v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16684](#)
Nitin Dangi v. State of M.P., (Anuradha Shukla, J.), [2026 SCC OnLine MP 16489](#)
Oriental Insurance Co Ltd. v. Vidhiya, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16582](#)
Oriental Insurance Co. Ltd. v. Laxmibai, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16565](#)
Pankaj Kumar Shah v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16738](#)
Pappu v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 16993](#)
Pappu v. State of M.P., (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 16513](#)
Paraschand v. Madanlal, (Gajendra Singh, J.), [2026 SCC OnLine MP 16503](#)
Parwati kushwaha v. Vrindavan Prasad Mishra, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16635](#)
Pawan Agrawal v. Giriraj Chacha Press Dainik Deshbandhu Newspaper, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16505](#)
Payal Saras v. State of M.P., (**Subodh Abhyankar**, J.), [2026 SCC OnLine MP 17031](#)
Period Ricard India (P) Ltd. v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16840](#)
Pista Rawat v. State of M.P., (**Anand Singh Bahrawat**, J.), [2026 SCC OnLine MP 17035](#)
Poonamchand v. Raja, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16616](#)
Pooram Lal Jadiya v. Anita Soni, (Vivek Jain, J.), [2026 SCC OnLine MP 16808](#)
Pradeep Bafana v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 16559](#)
Pradeep Kewat v. Sandeep Kewat, (Vivek Jain, J.), [2026 SCC OnLine MP 16815](#)
Pradeep Kumar Jain v. Indian National Highway Authority, (**Anand Pathak** and B.P. Sharma, JJ.), [2026 SCC OnLine MP 16966](#)
Pradeep Sharma v. Indore Municipal Corpn., (Vinay Saraf, J.), [2026 SCC OnLine MP 16933](#)
Prahlad Singh v. Hari Singh, (Ashish Shroti, J.), [2026 SCC OnLine MP 16831](#)
Prahladas Goyal v. Badriprasad, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 16554](#)
Prakash Sitlani v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 17010](#)
Pramod Kumar Jain v. Sangeeta Thakur, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 16618](#)
Pramod Sahu v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16661](#)
Pramod v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16759](#)
Pranav Bharti v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 16964](#)
Prashant v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16650](#)
Pratap Singh v. Ndar Singh, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16567](#)
Pratibha Jhaveri v. Manish Jhaveri, (Vinay Saraf, J.), [2026 SCC OnLine MP 16822](#)

- Pratima Seerothiya v. State of M.P.*, (Amit Seth, J.), [2026 SCC OnLine MP 16971](#)
- Preeti Agrawal v. Abhishek Agrawal*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16514](#)
- Premchandra Rai v. State of M.P.*, (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 16839](#)
- Premnarayan v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16904](#)
- Premvati Gond v. Dulichand*, (Vivek Jain, J.), [2026 SCC OnLine MP 16474](#)
- Prince Pal v. Santosh Kumar Tiwari*, (Hirdesh, J.), [2026 SCC OnLine MP 16570](#)
- Priyanka Prathmik Upbhokta Sahkaribhandar Mydt. Nagar v. State of M.P.*, (Deepak Khot, J.), [2026 SCC OnLine MP 16943](#)
- Prosecutrix X v. State of M.P.*, (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 16939](#)
- Pushpa Devi v. State of M.P.*, (Deepak Khot, J.), [2026 SCC OnLine MP 16970](#)
- Pushpa Jain v. Manju Marwadi*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16476](#)
- Radha Krishan Dhakad v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16838](#)
- Radheshyam Meena v. Kamla Bai*, (Vivek Jain, J.), [2026 SCC OnLine MP 16811](#)
- Rafique v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16528](#)
- Raghuraj Singh Raghuvanshi v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16857](#)
- Raghvendra Singh Lodhi v. State of M.P.*, (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 16632](#)
- Rahuf Beg Mirzaz v. State of M.P.*, (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 16926](#)
- Rahul Badhoriya v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16525](#)
- Rahul Chaurasiya v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16687](#)
- Rahul Kushwaha v. State of M.P.*, (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16756](#)
- Rahul v. State of M.P.*, (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16754](#)
- Rahulsingh v. State of M.P.*, (**Gajendra Singh**, J.), [2026 SCC OnLine MP 16998](#)
- Raj Kumar Singh Bhadoriya v. Sanjiv Kumar Shrivastava*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16475](#)
- Raj Kumari Mishra v. State of M.P.*, (Vishal Dhagat, J.), [2026 SCC OnLine MP 16949](#)
- Raja Beg v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16752](#)
- Raja Bhaiya Tripathi v. Parmanandiga Utam*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16529](#)
- Raja Thakur v. State of M.P.*, (**Devnarayan Mishra**, J.), [2026 SCC OnLine MP 17014](#)
- Raja v. State of M.P.*, (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16703](#)
- Rajendra Kumar v. State of M.P.*, (Deepak Khot, J.), [2026 SCC OnLine MP 16921](#)
- Rajendra Rajpoot v. State of M.P.*, (Anuradha Shukla, J.), [2026 SCC OnLine MP 16549](#)
- Rajendra Singh v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16624](#)
- Rajendra v. State of M.P.*, (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16667](#)
- Rajesh Shrivastava v. Central Bank of India*, (Anand Pathak and B.P. Sharma, JJ.), [2026 SCC OnLine MP 16935](#)
- Rajesh v. Deepak Kadam*, (Ashish Shrotri, J.), [2026 SCC OnLine MP 16828](#)
- Rajesh v. State of M.P.*, (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 16995](#)
- Rajesh v. State of M.P.*, (Ramkumar Choubey, J.), [2026 SCC OnLine MP 16698](#)

Rajesh v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 16558](#)

Rajeshkumar Saxena v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 16859](#)

Rajiv Soni v. State of M.P., (**Devnarayan Mishra**, J.), [2026 SCC OnLine MP 17015](#)

Rajkumar Dwivedi v. State of M.P., (**Gajendra Singh**, J.), [2026 SCC OnLine MP 16992](#)

Rajkumar Sharma v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16681](#)

Rajmadhar Gupta v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16930](#)

Rajmakhtyar v. Jainshree, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16961](#)

Rajnish Kushwaha v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16629](#)

Rajveer Singh Tomar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16697](#)

Rakesh Kumar Upadhyay v. NTP CLTD., (Vivek Jain, J.), [2026 SCC OnLine MP 16825](#)

Rakesh Kushwaha v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16736](#)

Rakesh Rathore v. Ratanlal Rathore, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 16619](#)

Rakesh Singh Sahu v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 16977](#)

Rakesh v. State of M.P., (**Devnarayan Mishra**, J.), [2026 SCC OnLine MP 17018](#)

Rakesh v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16621](#)

Rakesh v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16625](#)

Rakeshdas v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16695](#)

Rakhi Bhargava v. State of M.P., (**Anand Singh Bahrawat**, J.), [2026 SCC OnLine MP 17036](#)

Ram Bihari Tiwari v. Dinesh, (Gajendra Singh, J.), [2026 SCC OnLine MP 16535](#)

Ramcharan v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16480](#)

Ramchitra Singh Mahana v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16889](#)

Ramesh Singh v. State of M.P., (**Anand Singh Bahrawat**, J.), [2026 SCC OnLine MP 17029](#)

Ramesh v. Sanjay Singh, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16477](#)

Rameshwar Prasad Dhimole v. State of M.P., (Deepak Khot, J.), [2026 SCC OnLine MP 16920](#)

Rameshwar Yadav v. State of M.P., (**G.S. Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16897](#)

Ramji Prajapati v. State of M.P., (Anuradha Shukla, J.), [2026 SCC OnLine MP 16490](#)

Ramnath Soni v. State of M.P., (**Anand Pathak** and B.P. Sharma, JJ.), [2026 SCC OnLine MP 16816](#)

Ramnewaj Sahu v. Kaushilya Sahu, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16786](#)

Ramsewak v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16779](#)

Ramshree Baijaat v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16956](#)

Ramswaroop v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16928](#)

Ranjeet Kumar Trehan v. Tata Capital Ltd., (Vijay Kumar Shukla and Alok Awasthi, JJ.), [2026 SCC OnLine MP 16841](#)

Ranu Bhadoriya v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16645](#)

Ratnibai v. Pawan Das, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16596](#)

Ravendra Gupta v. State of M.P., (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 16988](#)

Ravi Kumar Sahani v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16728](#)

Rean Water Tech (P) Ltd. v. State of M.P., (**G.S. Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16883](#)

Rean Water Tech (P) Ltd. v. State of M.P., (**Vivek Rusia** and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 16931

Regliance General Insurance Co. Ltd. v. Sangeeta, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16583

Rekha Bai v. Rajendra Singh Thakur, (Ratnesh Chandra Singh Bisen, J.), 2026 SCC OnLine MP 16568

Renukahar v. Dayashanker Kahar, (Dwarka Dhish Bansal, J.), 2026 SCC OnLine MP 16543

Revtinandan v. Neeraj Kumar Patidar, (Gajendra Singh, J.), 2026 SCC OnLine MP 16507

Rinki Sharma v. State of M.P., (Milind Ramesh Phadke, J.), 2026 SCC OnLine MP 16909

Rinku v. State of M.P., (Milind Ramesh Phadke, J.), 2026 SCC OnLine MP 16874

Rishabh v. State of M.P., (Himanshu Joshi, J.), 2026 SCC OnLine MP 16642

Ritesh v. State of M.P., (Sanjeev S Kalgaonkar, J.), 2026 SCC OnLine MP 16723

Riza Khan v. SBI bank, (Milind Ramesh Phadke, J.), 2026 SCC OnLine MP 16908

Rohani Sahu v. State of M.P., (Himanshu Joshi, J.), 2026 SCC OnLine MP 16641

Rohit Bhagoria v. State of M.P., (Sanjeev S Kalgaonkar, J.), 2026 SCC OnLine MP 16753

Rohit Bhandari v. State of M.P., (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 17005

Rohit Raghuvanshi v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 16527

Rohit Rathore v. State of M.P., (Subodh Abhyankar, J.), 2026 SCC OnLine MP 16778

Rohit Sahu v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16721

Rohit v. State of M.P., (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), 2026 SCC OnLine MP 16517

Rohit v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 16499

Roshan Thakur v. State of M.P., (Sanjeev S Kalgaonkar, J.), 2026 SCC OnLine MP 16714

Roshni Thakur v. State of M.P., (Vishal Dhagat, J.), 2026 SCC OnLine MP 16842

Rudra Kumar Gupta v. General Manager, (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 16823

Rustom Mansoori v. State of M.P., (Pramod Kumar Agrawal, J.), 2026 SCC OnLine MP 16689

Sadap Khan v. State of M.P., (Devnarayan Mishra, J.), 2026 SCC OnLine MP 16735

Sadik v. State of M.P., (Subodh Abhyankar, J.), 2026 SCC OnLine MP 16707

Sagar Patel v. State of M.P., (Pramod Kumar Agrawal, J.), 2026 SCC OnLine MP 16637

Sanat Kumar Jaiswal v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 16984

Sandeep Kadera v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16758

Sandeep Lodhi v. State of M.P., (**Rajendra Kumar Vani**, J.), 2026 SCC OnLine MP 16991

Sanil Singh v. State of M.P., (Devnarayan Mishra, J.), 2026 SCC OnLine MP 16680

Sanjay Dawar v. State of M.P., (Subodh Abhyankar, J.), 2026 SCC OnLine MP 16638

Sanjay Kumar v. Radha Kishan Chauhan, (Gajendra Singh, J.), 2026 SCC OnLine MP 16508

Sanjay v. State of M.P., (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 16896

Sanjiv Khatr v. Jawed, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16577

Sanju v. Nishant Shailke, (Dwarka Dhish Bansal, J.), 2026 SCC OnLine MP 16544

Santosh Kumar Jaiswal v. State of M.P., (Devnarayan Mishra, J.), 2026 SCC OnLine MP 16745

Santosh Kumar Saxena v. State of M.P., (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 16862

Santosh Kumar v. Indore Muncpal Corpn., (**Subodh Abhyankar**, J.), 2026 SCC OnLine MP 17033
Santosh Kushwah v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16781
Santosh Sen v. Subhash Kumar Saini, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16566
Santosh Sengar v. State of M.P., (Anand Singh Bahrawat, J.), 2026 SCC OnLine MP 16872
Santosh v. Pappuram, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16571
Santra Bai v. Manoj Kumar, (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16605
Sarita Mishra v. Rishab Kumar Dwivedi, (Devnarayan Mishra, J.), 2026 SCC OnLine MP 16791
Saroj Khubele v. State of M.P., (Vivek Kumar Singh, J.), 2026 SCC OnLine MP 16882
Saroj Kushwah v. State of M.P., (Amit Seth, J.), 2026 SCC OnLine MP 16957
Satendra Namdev v. State of M.P., (Sanjeev S Kalgaonkar, J.), 2026 SCC OnLine MP 16771
Satendra Singh v. State of M.P., (**Anand Pathak** and B.P. Sharma, JJ.), 2026 SCC OnLine MP 16965
Satish Mongiya v. State of M.P., (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 16713
Satish Shrivastav v. State of M.P., (Amit Seth, J.), 2026 SCC OnLine MP 16958
Satyam Jadon v. State of M.P., (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 16773
Satyanarayan v. State of M.P., (**Pavan Kumar Dwivedi**, J.), 2026 SCC OnLine MP 17016
Savita Devi Rajak v. State of M.P., (Devnarayan Mishra, J.), 2026 SCC OnLine MP 16747
Savita Patel v. Sanjay Tiwari, (Vivek Jain, J.), 2026 SCC OnLine MP 16820
Sawant v. State of M.P., (Subodh Abhyankar, J.), 2026 SCC OnLine MP 16682
Sayaji Hotes Indore Ltd. v. Indore Muncpal Corporation, (Pavan Kumar Dwivedi, J.), 2026 SCC OnLine MP 16836
SBI v. Krishna Kumar, (Ratnesh Chandra Singh Bisen, J.), 2026 SCC OnLine MP 16610
Seema Pathak v. State of M.P., (Deepak Khot, J.), 2026 SCC OnLine MP 16959
Seemabai v. New India Insurance Co. Ltd., (Binod Kumar Dwivedi, J.), 2026 SCC OnLine MP 16613
Sevala v. State of M.P., (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 16776
Shafik Rahman v. State of M.P., (**Anand Singh Bahrawat**, J.), 2026 SCC OnLine MP 17030
Shahbuddin v. Kilvan Nisha, (Ashish Shrotri, J.), 2026 SCC OnLine MP 16832
Shankar Yadav v. State of M.P., (Sanjeev S Kalgaonkar, J.), 2026 SCC OnLine MP 16938
Sharda Kushwah v. State of M.P., (Milind Ramesh Phadke, J.), 2026 SCC OnLine MP 16927
Sharyar Khan v. State of M.P., (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), 2026 SCC OnLine MP 16501
Sheikh Azhar v. State of M.P., (Rajendra Kumar Vani, J.), 2026 SCC OnLine MP 16479
Sheikh Peer Mohammad v. Sheikh Shaheed, (Vivek Jain, J.), 2026 SCC OnLine MP 16472
Sheikh Sabir v. State of M.P., (Vivek Rusia and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 16951
Sheikh Zaheer v. Shahzad Be, (Vivek Jain, J.), 2026 SCC OnLine MP 16824
Shekhar v. State of M.P., (Subodh Abhyankar, J.), 2026 SCC OnLine MP 16657
Shikha Sonikushwaha v. Divisionalrailwa Ymanager (Drm), (Jai Kumar Pillai, J.), 2026 SCC OnLine MP 16932
Shilanyas Infra v. Gayatri Meena, (Vivek Jain, J.), 2026 SCC OnLine MP 16801
Shiv Kumari v. State of M.P., (**Devnarayan Mishra**, J.), 2026 SCC OnLine MP 17007
Shiv Singh Tomar v. Rajesh Rajora, (**Amit Seth**, J.), 2026 SCC OnLine MP 16981

- Shivani Rajawat v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16710](#)
- Shivendra Bahadur Singh v. Collector*, (Deepak Khot, J.), [2026 SCC OnLine MP 16942](#)
- Shivna Thdhurvey v. State of M.P.*, (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16651](#)
- Shivnarayan Sharma v. Susheela Devi*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16850](#)
- Shivnarayan v. Universal Somyo General Insurance Com. Ltd.*, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16573](#)
- Shivpal Saket v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16491](#)
- Shriram Constr Uction Co. v. State of M.P.*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16952](#)
- Shriram General Insurance Co. Ltd. v. Rajulal*, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16614](#)
- Shubham Rathore v. State of M.P.*, (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16631](#)
- Shubham Tiwari v. State of M.P.*, (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16677](#)
- Shubham v. State of M.P.*, (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16652](#)
- Shubhampal v. State of M.P.*, (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16729](#)
- Shyamlal Kapoor v. Indore Municipal Corpn.*, (Vinay Saraf, J.), [2026 SCC OnLine MP 16885](#)
- Shyamlal Prajapati v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 16863](#)
- Singaram Patel v. Sandeep Choudhary*, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16593](#)
- Sohail Khan v. State of M.P.*, (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 17001](#)
- Sohan Patel v. State of M.P.*, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 16717](#)
- Somant Singh Dangi v. State of M.P.*, (**Anand Singh Bahrawat**, J.), [2026 SCC OnLine MP 17038](#)
- Sonalimati v. Union of India*, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 16644](#)
- Sonu v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16718](#)
- Sourabh Bhumiya v. State of M.P.*, (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 16731](#)
- Sourabh Choudhary v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16483](#)
- State of M.P. v. Afroz Begum*, (**Vivek Rusia** and Pradeep Mittal, JJ.), [2026 SCC OnLine MP 16853](#)
- State of M.P. v. Arunkumar Sharma*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16846](#)
- State of M.P. v. Babulal*, (Ashish Shrotri, J.), [2026 SCC OnLine MP 16833](#)
- State of M.P. v. Bherulal*, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 16552](#)
- State of M.P. v. Dinesh Kumar Batham*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16844](#)
- State of M.P. v. Farhanaj Qureshi*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16516](#)
- State of M.P. v. Hari Singh*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16785](#)
- State of M.P. v. Harimohan Sharma*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16847](#)
- State of M.P. v. Harshan Singh Bhadoriya*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16799](#)
- State of M.P. v. Raheesh Mansoori*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16537](#)
- State of M.P. v. Raja Babu*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16636](#)
- State of M.P. v. Raja*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16800](#)

- State of M.P. v. Rajbhan Vishwakarma*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16787](#)
- State of M.P. v. Ramavtar Shukla*, (**Vivek Rusia** and Pradeep Mittal, JJ.), [2026 SCC OnLine MP 16848](#)
- State of M.P. v. Ramlal*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16536](#)
- State of M.P. v. Sandeep Gautam*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16626](#)
- State of M.P. v. Seeta Kumari*, (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 16511](#)
- State of M.P. v. Shivkumar Shrivastava*, (G.S. Ahluwalia and **Pushpendra Yadav**, JJ.), [2026 SCC OnLine MP 16851](#)
- State of M.P. v. Sunita Sundryal*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16845](#)
- State of M.P. v. Tulasiram Argal*, (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16854](#)
- State of M.P. v. Vijay Singh*, (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 17023](#)
- Subhash v. State of M.P.*, (Ramkumar Choubey, J.), [2026 SCC OnLine MP 16746](#)
- Sukhalal v. Rakesh Kumar*, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16597](#)
- Sukhendra Singhbaghel v. State of M.P.*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16789](#)
- Sumant Pratap Singh v. State of M.P.*, (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16733](#)
- Sumit Paal v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16702](#)
- Sunil Bagwane v. State of M.P.*, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 16905](#)
- Sunil Jatav v. State of M.P.*, (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16762](#)
- Sunil Kumar Shivhare v. State of M.P.*, (Amit Seth, J.), [2026 SCC OnLine MP 16954](#)
- Sunil Sahariya v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16727](#)
- Sunil v. State of M.P.*, (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16685](#)
- Sunita v. Balmukund*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 16794](#)
- Sunny Pradhan v. State of M.P.*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16534](#)
- Suraj v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16761](#)
- Suresh Chanda Washi v. State of M.P.*, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16922](#)
- Suresh v. State of M.P.*, (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 16665](#)
- Sushma Gautam v. Sushil Sharma*, (Vivek Jain, J.), [2026 SCC OnLine MP 16473](#)
- Tarun Ahirwar v. State of M.P.*, (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 16649](#)
- Time Glass Construction (P) Ltd. v. AkmeFintrade (India) Ltd.*, (**Vijay Kumar Shukla** and Alok Awasthi, JJ.), [2026 SCC OnLine MP 16900](#)
- Tipu Mansuri v. State of M.P.*, (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 16666](#)
- Trimurti Metal Industries (P) Ltd. v. EPFO*, (**G.S. Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16876](#)
- Trishul Construction A Partnership Frim v. Union of India*, (Vivek Rusia and **Deepak Khot**, JJ.), [2026 SCC OnLine MP 17037](#)
- Tulsidas v. State of M.P.*, (Pranod Kumar Agrawal, J.), [2026 SCC OnLine MP 16742](#)
- Uday Singh Yadav v. State of M.P.*, (Amit Seth, J.), [2026 SCC OnLine MP 16903](#)

Umashankar Sharma v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16481](#)
Umesh Kumar v. Union of India, (Vivek Rusia and **Pradeep Mittal**, JJ.), [2026 SCC OnLine MP 16806](#)
Vanshmani Patel v. Shashi Patel, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16510](#)
Vansundhara Sharma v. State of M.P., (G.S. Ahluwalia and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16902](#)
Vicky Gurjar v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 16744](#)
Vijay bhan v. State of M.P., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 16518](#)
Vijay Dhurve v. State of M.P., (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 16533](#)
Vijay Rathore v. State of M.P., (**Anand Singh Bahrawat**, J.), [2026 SCC OnLine MP 17021](#)
Vijay Sharma v. Dhannalal Teli, (Binod Kumar Dwivedi, J.), [2026 SCC OnLine MP 16601](#)
Vijay Sharma v. State of M.P., (G.S. Ahluwalia and **Pushpendra Yadav**, JJ.), [2026 SCC OnLine MP 16539](#)
Vijay Tiwari v. State of M.P., (**Devnarayan Mishra**, J.), [2026 SCC OnLine MP 17017](#)
Vijaypal Singh v. State of M.P., (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16923](#)
Vikas v. Om Prakash, (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 16826](#)
Vikas v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16688](#)
Vikash Yadav v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 16866](#)
Vinay Rathore v. State of M.P., (Subodh Abhyankar, J.), [2026 SCC OnLine MP 16686](#)
Vinayak Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16712](#)
Vinod Chandra Sahay v. State of M.P., (**Sandeep N. Bhatt**, J.), [2026 SCC OnLine MP 17020](#)
Vinod Rao Shirke v. State of M.P., (Amit Seth, J.), [2026 SCC OnLine MP 16955](#)
Vinod Yadav v. Poonam Yadav, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16898](#)
Vipin Sen Jain v. Manish Rastogi, (Milind Ramesh Phadke, J.), [2026 SCC OnLine MP 16478](#)
Vipin Singh Rajput v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 16777](#)
Vishnu v. State of M.P., (Devnarayan Mishra, J.), [2026 SCC OnLine MP 16772](#)
Vivek Awasthy v. Chandan Singh Thakur, (Vivek Jain, J.), [2026 SCC OnLine MP 16802](#)
Waman v. State of M.P., (**Pavan Kumar Dwivedi**, J.), [2026 SCC OnLine MP 17003](#)
Yash Bain Pateriya v. State of M.P., (**Rajendra Kumar Vani**, J.), [2026 SCC OnLine MP 16987](#)
Yogendra Singh Chauhan v. State of M.P., (Sanjeev S Kalgaonkar, J.), [2026 SCC OnLine MP 16837](#)
Yogesh Sharma v. State of M.P., (**Gurpal Singh Ahluwalia** and Pushpendra Yadav, JJ.), [2026 SCC OnLine MP 16849](#)
Yogesh Vishwakarma v. State of M.P., (Ramkumar Choubey, J.), [2026 SCC OnLine MP 16749](#)
Zainab v. State of M.P., (Pramod Kumar Agrawal, J.), [2026 SCC OnLine MP 16662](#)

Orissa High Court [9]

Amit Kumar Das v. Commr. of State Tax, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2025 SCC OnLine Ori 5379](#)
Anjani Travels v. CCT & GST, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 2748](#)

- Ayushi Galvano v. Commr.*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2025 SCC OnLine Ori 5380](#)
- Cordant Engineerings India (P) Ltd. v. State Tax Officer*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 2750](#)
- Jindal Steel Ltd. v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 2747](#)
- Life Line Multi-Ventures (P) Ltd. v. Union of India*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2025 SCC OnLine Ori 5381](#)
- Meghnath Kapri v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 2746](#)
- Prakash Kumar Nayak v. CCT & GST*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2025 SCC OnLine Ori 5382](#)
- Srikant Das v. Commr. of State Tax*, (Harish Tandon, C.J. and Murahari Sri Raman, J.), [2026 SCC OnLine Ori 2749](#)

Patna High Court [27]

- Akhileshwar Prasad v. State of Bihar*, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 2422](#)
- Banshidhar Upadhyay v. State of Bihar*, (Anshuman, J.), [2026 SCC OnLine Pat 2427](#)
- Bhim Yadav v. State of Bihar*, (Ansul, J.), [2026 SCC OnLine Pat 2434](#)
- Bihar State University Service Commission v. Ramjee Prasad Verma*, (Sangam Kumar Sahoo, C.J. and **Harish Kumar**, J.), [2026 SCC OnLine Pat 2435](#)
- Dharmendra Rajbanshi v. State of Bihar*, (Prabhat Kumar Singh, J.), [2026 SCC OnLine Pat 2431](#)
- Dinesh Yadav v. State of Bihar*, (Nani Tagia and **Ansul**, JJ.), [2026 SCC OnLine Pat 2429](#)
- Hira Yadav v. State of Bihar*, (Anshuman, J.), [2026 SCC OnLine Pat 2421](#)
- Jai Prakash Narayan v. State of Bihar*, (Anshuman, J.), [2026 SCC OnLine Pat 2417](#)
- Lalita Kumari v. State of Bihar*, (Partha Sarthy, J.), [2026 SCC OnLine Pat 2414](#)
- Mansi Matsyajibi Sahyog Ltd. v. Union of Indian*, (Sourendra Pandey, J.), [2026 SCC OnLine Pat 2411](#)
- Meena Devi v. State of Bihar*, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 2416](#)
- Nisha Vidyarthi v. State of Bihar*, (Anshuman, J.), [2026 SCC OnLine Pat 2420](#)
- Perwez Alam Ansari v. State of Bihar*, (Anshuman, J.), [2026 SCC OnLine Pat 2425](#)
- Prabha Kumari v. State of Bihar*, (Anshuman, J.), [2026 SCC OnLine Pat 2423](#)
- Pravin Kumar v. State of Bihar*, (Anshuman, J.), [2026 SCC OnLine Pat 2424](#)
- Raj Kishore Singh v. State of Bihar*, (Sandeep Kumar, J.), [2026 SCC OnLine Pat 2430](#)
- Rajesh Kumar Singh v. State of Bihar*, (Anshuman, J.), [2026 SCC OnLine Pat 2426](#)
- Raju Kumar Yadav v. State of Bihar*, (**Rajeev Ranjan Prasad** and Soni Shrivastava, JJ.), [2026 SCC OnLine Pat 2413](#)
- Rakesh Kumar Singh v. State of Bihar*, (**Sudhir Singh** and Shailendra Singh, JJ.), [2026 SCC OnLine Pat 2418](#)
- Ranjana v. State of Bihar*, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 2410](#)
- Ritesh Ranjan v. State of Bihar*, (**Sudhir Singh** and Shailendra Singh, JJ.), [2026 SCC OnLine Pat 2415](#)

Sakali Devi v. State of Bihar, (Sangam Kumar Sahoo, C.J. and Harish Kumar, J.), 2026 SCC OnLine Pat 2433

Shailendra Bharati v. State of Bihar, (Anshuman, J.), 2026 SCC OnLine Pat 2419

Shatrughan Singh v. State of Bihar, (Anshuman, J.), 2026 SCC OnLine Pat 2428

State of Bihar v. Ravi Shankar Kumar, (Sangam Kumar Sahoo, C.J. and **Harish Kumar**, J.), 2026 SCC OnLine Pat 2436

Vikash Kumar v. Institute of Banking Personnel Selection, (Anshuman, J.), 2026 SCC OnLine Pat 2412

XXX v. State of Bihar, (Jitendra Kumar, J.), 2026 SCC OnLine Pat 2432

Punjab and Haryana High Court [1234]

A One Industries v. Central Board of Indirect Taxes & Customs, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15520

A.P. Earthmovers v. State of Punjab, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15489

Aadil Poultry v. Punjab State Power Corpn. Ltd., (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15409

Aalam v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15022

Aanchal Goyal v. Canara Bank, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15291

Aanil Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14928

Aarif v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14837

Aarti Seth v. Gopal Krishan, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 14528

Abhay Singh v. Ram Kumar, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15641

Abhi v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15001

Abhijeet Singh v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14699

Abhimanyu Kumar v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15685

Abhishek Sharma v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14629

Abhishek v. State of UT Chandigarh, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15262

Aditya Birla Housing Finance Ltd. v. State of Punjab, (**Suvir Sehgal** and Yashvir Singh Rathor, JJ.), 2026 SCC OnLine P&H 15330

Aditya Kumar v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14889

Ajaib Singh v. Bhupinder Singh, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 15634

Ajaib Singh v. Registrar Coop. Societies, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15466

Ajay Kumar Jangra v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14900

Ajay Kumar Narwal v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14689

Ajay Kumar Raju v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14828

Ajay Kumar v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14882

Ajay Kumar v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14995

Ajay Puri v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14736

Ajay Sangal v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15078

Ajay v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14955

Ajay v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 14739
Ajay v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14898
Ajay v. State of Haryana, (**Sukhvinder Kaur**, J.), 2026 SCC OnLine P&H 15196
Ajeet Pandey v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15032
Ajruddin v. State of Haryana, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 14904
Ajrudeen v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15273
Akash Saharan v. Punjab Engineering College, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15504
Akashdeep Hospital v. Union of India, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15407
Akashdeep Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14748
Akashdeep Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14883
Akhil Mahajan v. State of Haryana, (**Sheel Nagu**, C.J. and **Sanjiv Berry**, J.), 2026 SCC OnLine P&H 15403
Akram v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14607
Akshit Verma v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14752
Aliza Apparels v. Union of India, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 15487
Aman Kumar Bansal v. State Information Commission, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15310
Aman Kumar Sharma v. State of U.T. Chandigarh, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15271
Aman Sharma v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15357
Amandeep Kaur v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15255
Amandeep Singh v. Narender Gambhir, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15180
Amar Kumar v. Salil Narain, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14855
Amarbir Singh v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15417
Amarjeet Ram v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14890
Amarjeet Singh v. Gurmeet Kaur, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 14537
Amarjeet Singh v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15143
Amarjinder Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14831
Amarjit Kaur v. Prem Kumar, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15572
Ambika Concast (P) Ltd. v. SBI, (**Suvir Sehgal** and **Vikas Suri**, JJ.), 2026 SCC OnLine P&H 15459
Amina Begam v. Kamal Mahajan, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15541
Amit Bhutani v. State of Haryana, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15497
Amit Kumar v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15070
Amit Mehra v. Union of India, (**Subhas Mehla**, J.), 2025 SCC OnLine P&H 24120
Amit v. Ranjit, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15559
Amita Walia v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15410
Amrit Pal v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15404
Amritpal Singh v. State of Punjab, (**Anoop Chitkara** and **Sukhvinder Kaur**, JJ.), 2026 SCC OnLine P&H 14573

- Amritpal Singh v. State of Punjab*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 14944
- Amritpal Singh v. State of Punjab*, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 14973
- Amritpal Singh v. State of Punjab*, (Manisha Batra, J.), 2026 SCC OnLine P&H 14787
- Anand Kumar v. State (UT of Chandigarh)*, (Anoop Chitkara, J.), 2026 SCC OnLine P&H 15186
- Anayat Khan v. State of Punjab*, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 14930
- Angrej Singh v. State of Punjab*, (Subhas Mehla, J.), 2026 SCC OnLine P&H 15097
- Anil v. State of Haryana*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15075
- Anita Kumar v. Union Territory Chandigarh*, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 15370
- Anita Rani v. State of Haryana*, (Suvir Sehgal and Yashvir Singh Rathor, JJ.), 2026 SCC OnLine P&H 15511
- Anjali v. State of Punjab*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15268
- Anjali v. State of Punjab*, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 15234
- Anjana Pundir v. State of Haryana*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15099
- Ankit v. State of Haryana*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15008
- Ankit v. State of Haryana*, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 14753
- Ankur Mangla v. Rakesh Kumar Dhamija*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15082
- Anoop v. State of Haryana*, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 15002
- Ansh Industries & Infrastructure v. State of Haryana*, (Deepak Sibal and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15490
- Antim v. State of Haryana*, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 14684
- Anu Bala v. State of Punjab*, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 15276
- Anuj Dogra v. State of Haryana*, (Suvir Sehgal and Vikas Suri, JJ.), 2026 SCC OnLine P&H 15303
- Anupama Kumari v. State of Punjab*, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14711
- Anurag Saini v. State of Punjab*, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 14869
- Apex Engg Works v. Union of India*, (Deepak Sibal and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15341
- Arindam Preet Singh v. State of Punjab*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15112
- Arjan Singh v. State of Punjab*, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 15102
- Arman Sharma v. State of Punjab*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15135
- Arpit Jain v. State of Haryana*, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14793
- Arshad v. State of Haryana*, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 14903
- Arshdeep Singh v. State of Punjab*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15000
- Arshdeep Singh v. State of Punjab*, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 15148
- Arshdeep Singh v. State of Punjab*, (Rupinderjit Chahal, J.), 2026 SCC OnLine P&H 14737
- Arshdeep Singh v. State of Punjab*, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14656
- Arthdeep Singh v. State of Punjab*, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15047
- Arun Garg v. State of Haryana*, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 15049
- Arun Singh v. Rajesh Khullar*, (Ashwani Kumar Mishra and Rohit Kapoor, JJ.), 2026 SCC OnLine P&H 14482
- Arvind Arya v. State of Haryana*, (Sumeet Goel, J.), 2026 SCC OnLine P&H 14621

Arvinder Singh v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14775
Arvinderpal Singh Ghuman v. State of Punjab, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15368
Asha Devi v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15377
Ashish Kumar v. State of Haryana, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15517
Ashish Sharma v. State of Haryana, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 14494
Ashok Kumar Jindal v. Bhagwan Dass, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 14487
Ashok Kumar v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14745
Ashok Kumar v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15127
Ashok Maggu v. Lokayukta Haryana, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 15598
Ashpreet Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15066
Ashu v. State of Haryana, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14776
Ashwani Bhatia v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14680
Ashwani Kumar v. Dakshin Haryana Bijli Vitran Nigam, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15441
Ashwani Kumar v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14812
Ashwani Kumar v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15703
Aslam Khan v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15079
Atam Parkash v. State of Haryana, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 14902
Avdesh Printers v. Union of India, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 15390
Avtar Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 15093
Avtar Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14874
Ayub Imran Baig v. Union of India, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 15321
Azad v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14813
Azad v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14841
Azruddin v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14602
Baba Naga Agro (P) Ltd. v. Punjab State Warehousing Corpn., (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 15340
Babu Ram Kaushik v. Jasbir Singh, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15621
Bai v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14912
Bajaj Agro v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14921
Bajrang v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14610
Bakhsho v. Arya Samaj Sabha, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 14544
Bal Bahadur Sharki v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14858
Bal Jit Kaur v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15226
Balbir Raj v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15173
Balbir Singh Dhillon v. Punjabi Tribune, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15431
Balbir Singh v. Dharampal, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15643

Balbir Singh v. Palwinder Kaur, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 15659
Balbir Singh v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14626
Balbir Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 14565
Baldev Kumar v. Dhan Singh, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15023
Baldev Kumar v. Dhan Singh, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15025
Baldev Kumar v. Dhan Singh, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15013
Baldev Kumar v. Dhan Singh, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15026
Baldev Shah v. State of Punjab, (**Sukhvinder Kaur**, J.), 2026 SCC OnLine P&H 15183
Baljeet Singh v. Ramesh Kumar, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 14514
Baljeet Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14596
Baljinder Kaur v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15014
Baljinder Singh Gogi v. State of Punjab, (**Anoop Chitkara**, J.), 2026 SCC OnLine P&H 15201
Baljinder Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15128
Baljit Kaur v. Harvinder Singh, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 15542
Baljit Singh v. Ravinder Kumar, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15576
Baljit Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14916
Balkaran Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15209
Balvir Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14718
Balvir Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14985
Balwant Singh v. Satish Kumar, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 14620
Balwant Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14840
Balwinder Singh v. Appellate Tribunal Cum District Magistrate, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15495
Balwinder Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15028
Balwinder Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14835
Bano v. Amin Khan, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15677
Bansal Metal & Alloys v. State of Punjab, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 15468
Banwari Lal v. Hans Raj, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 15558
Bapi Das v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15095
Barinderbir Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15117
Bhagat Singh v. Balihar Singh, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 15622
Bhai Gurdas Public School v. Punjab State Power Corpn. Ltd., (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15501
Bhavna v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15220
Bhim Singh v. State of Haryana, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 15648
Bhole Nath v. Ashwani Kumar, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15539
Bhupinder Singh v. Manjit Singh, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15197
Bhupinder Singh v. State of Haryana, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15189
Bhura Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15168

Bhushan Kumar v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14927
Bikramjeet Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14863
Bikramjit Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14585
Bikramjit Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14688
Bimla Kaundal v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14665
Birbal v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14978
Bishan Dai v. Lajwanti, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15661
Bishnu Mandal v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15133
Bittu Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14799
Bittu v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15108
Brahamdit Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15114
Brijesh v. Uttar Haryana Bijli Vitran Nigam Ltd., (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15345
Brijpal v. State of Haryana, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 15483
BSNL v. Des Raj Pahwa, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15669
Busra v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15693
Buta Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15159
CCL RXX v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 14876
Chaman Lal v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15019
Chamkaur Singh v. State of Punjab, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 15318
Chander Pal v. Ranjeet, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 14525
Chander Parkash Lineman v. J. Ganesan, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14500
Chanderjeet v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 15188
Charan Kaur v. Union of India, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15298
Charan Singh v. Naresh Jain, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15629
Charanjeet Kaur v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14662
Charanjit Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14794
Charanpal Singh v. Financial Commissioner, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15512
Charanpreet Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15686
Chhoti Mahant v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15151
Chirag Khanna v. District Magistrate-cum-Appellate Tribunal, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15430
Chirag Sharma v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14779
Chitranjan Pasricha v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15316
Chorpura Coop. Transport Society Ltd. v. RTA, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15448
Chotta Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14591
Chotu Ram v. Haryana State Coop. Agriculture & Rural Development, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15383
Chuni Lal v. State of Haryana, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15491

- Constable Kuldeep Singh v. State of Punjab*, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 15355
- Court on its Own Motion v. Jyoti Malhotra*, (**Jasgurpreet Singh Puri** and **Amarjot Bhatti**, JJ.), 2026 SCC OnLine P&H 15167
- Crown International v. Small Industries Development Bank of India*, (**Ashwani Kumar Mishra** and **Rohit Kapoor**, JJ.), 2026 SCC OnLine P&H 14486
- D.D. Associates v. State of Punjab*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15284
- D.K. Jewellers v. Renu Bala*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 14535
- Dalbir Kaushik v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14922
- Dalip Singh v. Collector*, (**Harsh Bungar**, J.), 2026 SCC OnLine P&H 15438
- Dalip Singh v. Ramphal*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15665
- Daljot Kaur v. Gursant Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15675
- Daljot Kaur v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14645
- Daljot Singh v. Beant Kaur*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 14549
- Daljot Singh v. State of Punjab*, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 15296
- Dalvir Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14667
- Dara Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15221
- Darshan Singh v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14984
- Darshan Singh v. Sukhwinder Singh*, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 14562
- Dashmesh Pipe Industries v. Major Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15560
- Daya Chand v. Bijender*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 15544
- Deep Kumar Goyal v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14806
- Deepa Rani v. Mamtesh*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14943
- Deepak Jain v. Gautam Jain*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 14553
- Deepak Kumar v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14937
- Deepak Kumar v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15125
- Deepak Malani v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14705
- Deepak Sethi v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 14579
- Deepak Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14859
- Deepak Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14887
- Delhivery Ltd. v. Fashion Services (P) Ltd.*, (**Jasgurpreet Singh Puri**, J.), 2026 SCC OnLine P&H 14480
- Desh Raj v. State of Haryana*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15158
- Dev Metal v. State of Punjab*, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 15425
- Devrishi Gupta v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14682
- Dhan Singh v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14601
- Dharambeer Singh Dagar v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 15006
- Dharampal v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15184
- Dharamvir v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15379

Dharamvir v. State of Haryana, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 15193
Dharminder Singh v. State of Punjab, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 14970
Dharwinder Singh v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15069
Dhoot Infrastructure Projects Ltd. v. Anuj Mehra, (Vikas Bahl, J.), 2026 SCC OnLine P&H 15608
Dhruv Dutt Sharma v. State of Haryana, (Subhas Mehla, J.), 2026 SCC OnLine P&H 15208
Diksha v. State of Punjab, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 15237
Dilawar Singh v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 14710
Dilbag Singh v. State of Punjab, (Subhas Mehla, J.), 2026 SCC OnLine P&H 14934
Dilbagh v. State of Punjab, (Subhas Mehla, J.), 2026 SCC OnLine P&H 14849
Dileep Shahul Hameed v. State of Haryana, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 14833
Dilraj Singh v. State of Punjab, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 15020
Dilshad v. State of Haryana, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14594
Dimple v. State of Punjab, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 15524
Dinesh Kumar v. Mahipal, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 15568
Dinesh Kumar v. State of Haryana, (Sandeep Moudgil, J.), 2026 SCC OnLine P&H 15444
Dinesh Kumar v. Sun Staring Wheel (P) Ltd., (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 15443
Dishant Goel v. Union of India, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 15279
Divisional Forest Officer v. Rajbir, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 15510
Divya Kaushik v. Punjab State Council for Science & Technology, (Jasgurpreet Singh Puri and Amarjot Bhatti, JJ.), 2026 SCC OnLine P&H 15596
Divya v. State of Haryana, (Manisha Batra, J.), 2026 SCC OnLine P&H 14669
Divya v. State of Haryana, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 15691
Duli Chand v. State of Haryana, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 14683
Durga Steels v. State of Punjab, (Deepak Sibal and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15426
Ekam Enterprises v. Sandeep Gupta, (Yashvir Singh Rathor, J.), 2026 SCC OnLine P&H 14531
Faljit Singh v. State of Punjab, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 14872
Food Corpn. of India v. Ninder, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 15647
Food Corpn. of India v. Subhash Rani, (Ashwani Kumar Mishra and Rohit Kapoor, JJ.), 2026 SCC OnLine P&H 15597
Francorp Advisors (P) Ltd. v. Hair Masters Salon (P) Ltd., (Jasgurpreet Singh Puri, J.), 2026 SCC OnLine P&H 15603
Future Generali India Insurance Co. Ltd. v. Sumer Devi, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 15528
Gabbar Singh v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 14821
Gabbar Singh v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 14824
Gagan Singh v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15160
Gagandeep Kaur v. State of Punjab, (Subhas Mehla, J.), 2026 SCC OnLine P&H 15256
Gagandeep Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 14694
Gaurav Parkash v. State of Haryana, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 14589

Gaurav Sharma v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14860
Gaurav Sharma v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14871
Gaurav Sood v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15214
Gaurav v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15011
Gaurav v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14641
George v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15107
Gian Singh v. State of Punjab, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15477
Gian Singh v. Uttar Haryana Bijli Vitran Nigam Ltd., (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15415
Gobinda Sharma v. Sonepat Coop. Sugar Mills Ltd., (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15496
Govind Singh v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14964
Goyal Brothers v. Commissioner, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 15308
Gugan Singh v. General Manager, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 15532
Gulab Singh v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14999
Gulab Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14825
Gulshan Kumar v. Presiding Officer, (**Jasgurpreet Singh Puri** and **Amarjot Bhatti**, JJ.), 2026 SCC OnLine P&H 15600
Gulshan Tyagi v. Union Territory, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14946
Gulzar Singh v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14954
Gur dev Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14643
Gurasees Sales Corpn. v. Union of India, (**Lisa Gill** and **Parmod Goyal**, JJ.), 2025 SCC OnLine P&H 24122
Gurbax Singh v. Rajesh Kumar Singh, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14503
Gurbax v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14631
Gurbhej Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 14742
Gurbir Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 14660
Gurdarshan Singh v. State of Punjab, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15460
Gurdeep Singh v. Pritam Singh, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 15653
Gurdeep Singh v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14965
Gurdeep Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15174
Gurdeep Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14655
Gurdeep Singh v. Union of India, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14653
Gurdev Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14830
Gurdev Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15094
Gurdev Singh v. Sukhdev Singh, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 15652
Gurdip Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14932
Gurdit Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14754
Gurgaon One Residents Welfare Assn. v. State of Haryana, (**Sheel Nagu**, C.J. and **Sanjiv Berry**, J.), 2026 SCC OnLine P&H 15432

Gurjant Singh v. State of Punjab, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 15003
Gurjant Singh v. State of Punjab, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 14570
Gurjant Singh v. State of Punjab, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 15684
Gurjot Singh Gulati v. Jitesh Kumar, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 14630
Gurlal Singh v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 14873
Gurmail Singh v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 14949
Gurmeet Singh v. Presiding Officer, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 15350
Gurmeet Singh v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15131
Gurmukh Singh v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15068
Gurnam Singh v. State of Punjab, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 14666
Gurpal Singh v. State of Punjab, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 14567
Gurpartap Singh v. State of Punjab, (Namit Kumar, J.), 2026 SCC OnLine P&H 15385
Gurpreet Kaur Dhaliwal v. State of Punjab, (Rupinderjit Chahal, J.), 2026 SCC OnLine P&H 15217
Gurpreet Singh v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 14582
Gurpreet Singh v. State of Punjab, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 15100
Gurpreet Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 14990
Gurpreet Singh v. State of Punjab, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 14687
Gurpreet Singh v. Union of India, (Harkesh Manuja, J.), 2026 SCC OnLine P&H 14484
Gursewak Singh v. State of Punjab, (Subhas Mehla, J.), 2026 SCC OnLine P&H 14947
Gursimran Kaur v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15232
Gurtej Singh v. State of Haryana, (Deepinder Singh Nalwa, J.), 2026 SCC OnLine P&H 15446
Guru Nanak Trading Co. Merchant & Commission Agents v. Dharam Singh, (Sudeepti Sharma, J.),
2026 SCC OnLine P&H 14515
Gurudev v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15077
Gurvinder Singh v. Pholwati, (Yashvir Singh Rathor, J.), 2026 SCC OnLine P&H 14551
Gurwinder Kaur v. State of Punjab, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 15223
Gurwinder Singh v. State of Punjab, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 15388
Gurwinder Singh v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 14846
Gurwinder Singh v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 14868
Hakam Singh v. Punjab State Power Corpn. Ltd., (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H
14495
Hanish Kumar v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 15177
Hansraj v. State of Haryana, (Manisha Batra, J.), 2026 SCC OnLine P&H 14845
Happy v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15153
Harbans Singh v. Satnam Singh, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15119
Harbhajan Singh v. State of Punjab, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 14624
Hardev Singh v. State of Punjab, (Deepinder Singh Nalwa, J.), 2026 SCC OnLine P&H 15419
Hardip Singh v. National Institute of Pharmaceutical Education & Research, (Sandeep Moudgil, J.),
2026 SCC OnLine P&H 15456
Hardwari Lal v. State of Haryana, (Harkesh Manuja, J.), 2026 SCC OnLine P&H 15611

- Hari Om v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14819
- Hari Ram v. State of Haryana*, (**Alka Sarin** and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 15434
- Harinder Kumar v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14808
- Harjashan Dhillon v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15142
- Harjinder Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14715
- Harjinder Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14815
- Harjinder Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14698
- Harjit Singh v. Appellate Authority*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15439
- Harjit Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14658
- Harjit Singh v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14950
- Harmanpreet Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14692
- Harmesh Kumar v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14661
- Harnek Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14966
- Harnek Singh v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15191
- Harpal Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14884
- Harpinder Singh v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 14768
- Harpreet Kaur v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14755
- Harpreet Singh v. State of Punjab*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 14913
- Harpreet Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14948
- Harrypal Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15063
- Harsh Bansal v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15118
- Harshdeep Singh v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14911
- Harshdeep Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15165
- Hartaaz Gill v. State of Punjab*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15314
- Harwinder Singh v. State of Punjab*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15337
- Haryana Self Finance (P) Colleges Assn. v. Indira Gandhi University*, (**Ashwani Kumar Mishra** and Rohit Kapoor, JJ.), 2026 SCC OnLine P&H 15476
- Haryana SIIDC v. Dharambir*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 14564
- Haryana SIIDC v. Hansraj*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 14555
- Haryana State Aids Control Society v. EPFO*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15482
- Haryana Urban Development Authority v. Chhema Devi*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 14519
- Hazura Singh v. Hakam Singh*, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 15624
- Hi Tech Amusement & Recreation (I) Ltd. v. State of Haryana*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 15470
- Himanshu Chauhan v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14679
- Himanshu v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14623
- Hindustan Wellness (P) Ltd. v. State of Haryana*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15288

Hitesh Kumar v. Asha Aggarwal, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 14539
HL Buildwell (P) Ltd. v. CIT, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 15281
Hukam Chand v. State of Haryana, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 14559
Hukam Singh v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15462
HVPNL v. Kei Industries Ltd., (**Ashwani Kumar Mishra** and **Rohit Kapoor**, JJ.), 2026 SCC OnLine P&H 15589
ICICI Home Finance Co. Ltd. v. Hardik Realtors (P) Ltd., (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 14542
Idnan v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14622
IFFCO Tokyo General Insurance Co. Ltd. v. Anita Devi, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15574
IFFCO Tokyo General Insurance Co. Ltd. v. Krishna Devi, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15573
ILA Johar v. State of Haryana, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 15297
Imran v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14810
Inderjeet Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14720
Indira Gandhi National College v. Union of India, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15502
Ishan Sharma v. Ravinder Singh, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 14546
Ishlam v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15211
Ishwar Kumar v. Avtar Singh, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15570
Ishwar Singh v. State of Haryana, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 15610
Itwari v. Union of India, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 15499
Jaanvi v. Jarj Singh, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15674
Jagbiro v. State of Haryana, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15371
Jagdev Singh Dhaliwal v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15116
Jagdev Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14625
Jagdish Chand v. Presiding Officer, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15494
Jagdish Lal Dangi v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14668
Jagdish Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14757
Jagga Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15176
Jagga Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14609
Jagir Singh v. Dalip Singh, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 15668
Jagmohan Singh Bhatti v. State of Punjab, (**Sheel Nagu**, C.J. and **Sanjiv Berry**, J.), 2026 SCC OnLine P&H 15527
Jagroop Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14719
Jagroop Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14968
Jagsir Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14769
Jagsir Singh v. Union of India, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 14516

- Jagtar Singh v. State of Haryana*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 14488
- Jagtar Singh v. State of Punjab*, (**Anoop Chitkara** and Sukhvinder Kaur, JJ.), 2026 SCC OnLine P&H 14574
- Jagtar Singh v. State of Punjab*, (**Harsh Bungar**, J.), 2026 SCC OnLine P&H 15338
- Jai Devi v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15384
- Jai Parkash v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14652
- Jai Shivam v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14839
- Jaikara Fastners v. Commr. (CGST)*, (**Lisa Gill** and Parmod Goyal, JJ.), 2025 SCC OnLine P&H 24124
- Jana Small Finance Bank Ltd. v. State of Punjab*, (**Suvir Sehgal** and Vikas Suri, JJ.), 2026 SCC OnLine P&H 15325
- Jana Small Finance Bank Ltd. v. State of Punjab*, (**Suvir Sehgal** and Vikas Suri, JJ.), 2026 SCC OnLine P&H 15326
- Janat v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15244
- Jani Coop. Labour & Construction Society Ltd. v. Municipal Corpn.*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15518
- Jarnail Singh v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14981
- Jasbir Kaur v. Gurjit Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15551
- Jasbir Singh v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14783
- Jasbir Singh v. Udham Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14556
- Jashandeep Singh v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 14975
- Jashandeep Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15682
- Jaskaran Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14785
- Jaskaran Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15146
- Jaskaran Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14597
- Jaspal Singh v. Bhagirath Singh Meena*, (**Harpreet Kaur Jeewan**, J.), 2026 SCC OnLine P&H 14510
- Jaspal Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15016
- Jaspinder Singh Dhami v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15170
- Jasvinder Singh v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14664
- Jasvir Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14762
- Jaswant Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15084
- Jaswant Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14763
- Jaswant Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14818
- Jaswant v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14648
- Jaswinder Singh v. State of Punjab*, (**Anoop Chitkara** and Sukhvinder Kaur, JJ.), 2026 SCC OnLine P&H 15216
- Jaswinder Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14628
- Jaswinder Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14627
- Jatin Sharma v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14708

Jatin Sharma v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 14774
Jatin v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 14832
Jatinder Singh v. GMN College, (Parmod Goyal, J.), 2026 SCC OnLine P&H 14538
Jatinder Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 14886
Jawahar Lal v. Pushpinder Kumar, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 15607
Jay ESS Enterprises v. RBI, (Suvir Sehgal and Vikas Suri, JJ.), 2026 SCC OnLine P&H 15471
Jeetu v. State of U.T., (Manisha Batra, J.), 2026 SCC OnLine P&H 15267
Jeevan v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15104
Jippy v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15064
Jit Singh v. State of Haryana, (Harkesh Manuja, J.), 2026 SCC OnLine P&H 15612
Jitender Saharan v. Senior Intelligence Officer, (Manisha Batra, J.), 2026 SCC OnLine P&H 15681
Jitender v. State of Haryana, (Manisha Batra, J.), 2026 SCC OnLine P&H 15033
Joban Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 15035
Joginder Singh v. Manohar Lal, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 15664
Joginder Singh v. Yash Pal, (Pankaj Jain, J.), 2026 SCC OnLine P&H 15623
Jorawar Singh v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 14925
Joti v. State of Punjab, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 15266
Jyoti Garg v. State of Haryana, (Tribhuvan Dahiya, J.), 2026 SCC OnLine P&H 15344
Jyoti Saini v. Haryana Vidyut Prasaran Nigam Ltd., (Ashwani Kumar Mishra and Rohit Kapoor, JJ.), 2026 SCC OnLine P&H 14490
Jyoti Singh v. State of Punjab, (Namit Kumar, J.), 2026 SCC OnLine P&H 15406
K.L. Sehra v. Haryana Land Reclamation & Development Corpn. Ltd., (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 15638
Kala Singh v. Harbans Kaur, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 15644
Kalawati v. Ram Kumar, (Deepak Gupta, J.), 2026 SCC OnLine P&H 15656
Kamal Kant Dewan v. BDS Commission Agent, (Subhas Mehla, J.), 2026 SCC OnLine P&H 15055
Kamal Kishore Lohia v. State of Haryana, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 14942
Kamal v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 14982
Kamaljeet Kaur v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15250
Kamaljit Kaur v. Gagandeep Kaur, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 15590
Kamalpreet Singh v. Gurcharan Singh, (Virinder Aggarwal, J.), 2026 SCC OnLine P&H 15537
Kamalpreet Singh v. State of Punjab, (Namit Kumar, J.), 2026 SCC OnLine P&H 15317
Kamini v. State of Haryana, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 15251
Kamlesh Kaur v. Gurvinderpal Singh, (Virinder Aggarwal, J.), 2026 SCC OnLine P&H 15628
Kamlesh v. Jai Bhagwan, (Deepak Gupta, J.), 2026 SCC OnLine P&H 15582
Kanwaljeet Kaur v. State of Punjab, (Namit Kumar, J.), 2026 SCC OnLine P&H 15399
Kanwaljit Singh Bala v. State of Haryana, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 14926
Kapil Kumar v. State of Punjab, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 14773
Kapil v. Gyana Ranjan Samantaray, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 14512
Kaptan v. State of Haryana, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14847

Karambir Singh v. Gian Singh, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 15663
Karamdin v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14707
Karamjeet Kaur v. Parminder Singh, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15571
Karamjeet Kaur v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15202
Karamjit Kaur v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15009
Karamjit Singh Chander v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15323
Karamveer v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 15185
Karan Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15106
Karanbir Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15155
Karanbir Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14717
Karanpreet Singh v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 14790
Kartara v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14584
Kashmir Kaur v. Karanjit Singh, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15030
Kashmir Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14725
Kashmira Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14897
Keshi Ram v. Board of Governors, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 15498
Kewal Singh v. Punjab State Warehousing Corpn., (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15332
Khara Contractors v. State of Punjab, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 15334
Khushal Kumar v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15140
Khushaldeep Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14792
Khushdeep Kaur v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15246
Khushpreet Singh v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15129
Khushvir Kaur v. Gurwinder Singh, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14507
Kiran Bala v. Mehboob, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15529
Kiran Pal v. Subhash Chand, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15635
Kiranjit Kaur v. State of Punjab, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15393
Kiranjit Kaur v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15252
Kiranpreet Kaur v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 15130
Kirpal Sareen v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15169
Kirpal Singh Sangwan v. State of Haryana, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15514
Koshalia Rani v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14848
Kripan Chopra v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14960
Krishan Kumar v. Haryana Power Generation Corpn. Ltd., (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15374
Krishan Kumar v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15018
Krishan Lal v. State of Haryana, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 15613
Krishandeep Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14974
Krishna Devi v. Sukhbir Singh, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15562

Krishnaa Enterprise v. State of Punjab, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 15343

Kriti v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15230

Kulbhushan Kumar v. Akhilesh Kumar, (**Sukhvinder Kaur**, J.), 2026 SCC OnLine P&H 15187

Kulbhushan Yadav v. State of Haryana, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 15516

Kuldeep Chand Sood v. State of Punjab, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15292

Kuldeep Chand v. Kesar Singh, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 14541

Kuldeep Kaur v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15258

Kuldeep Kaur v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15324

Kuldeep Kumar v. State of Haryana, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 15366

Kuldeep Singh v. Anurag Verma, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14504

Kuldeep Singh v. Balwinder Singh, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14523

Kuldeep Singh v. Gurpreet Singh, (**Sukhvinder Kaur**, J.), 2026 SCC OnLine P&H 15198

Kuldeep Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14651

Kulveer Singh v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15365

Kulwant Singh v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15320

Kulwinder Kaur v. Gurpal Singh Atwal, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15567

Kulwinder Singh v. Darshan Singh, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 14540

Kulwinder Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14598

Kunal Kumar v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14998

Kundan Devi v. Daily Lok Adalat, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15391

Kusum v. Parveen, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15676

Kusum v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15229

Lachhman Singh v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14987

Lakhbir Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14963

Lakhwinder Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14797

Lakhwinder Singh v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14933

Lakshay v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14580

Lakshaydeep v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14577

Lakshmi Devi v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15240

Lavish Chaudhary v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14888

Lavish Dewan v. Balwant Singh, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15038

Leelu Ram v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15042

Love Kumar v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15126

Lovepreet Kaur v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15236

Lovepreet Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 14866

Lovepreet Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14977

Lovepreet Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14672

Lovepreet Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14693

M.L. Sharma v. State of Haryana, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 14554

Maan Singh v. State of Haryana, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14728
Madhu Bala v. State of Punjab, (Namit Kumar, J.), 2026 SCC OnLine P&H 15445
Mahabir v. Presiding Officer, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 15428
Mahak v. State of Haryana, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14670
Mahender Singh v. State of Haryana, (Sandeep Moudgil, J.), 2026 SCC OnLine P&H 15322
Mahesh Kumar v. State of Punjab, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 15411
Mahesh Sharma v. State of Haryana, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15062
Mahinder v. State of Haryana, (Manisha Batra, J.), 2026 SCC OnLine P&H 14777
Mahipal v. State of Haryana, (Harkesh Manuja, J.), 2026 SCC OnLine P&H 15616
Major Singh v. State of Punjab, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 14674
Makan Dharamshala Kansiwala v. State of Punjab, (Harsimran Singh Sethi and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15593
Malkeet Singh v. State of Punjab, (Rupinderjit Chahal, J.), 2026 SCC OnLine P&H 14770
Malkeet Singh v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14613
Malkiat Singh v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15115
Malkiat Singh v. Sucha Singh, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 15645
Malkit Masih v. State of Punjab, (Subhas Mehla, J.), 2026 SCC OnLine P&H 14685
Malwinder Singh v. Panjab University, (Namit Kumar, J.), 2026 SCC OnLine P&H 15420
Mamta v. Khursid Ahmad Chak, (Parmod Goyal, J.), 2026 SCC OnLine P&H 15530
Man Mohan Singh v. State of Haryana, (Rupinderjit Chahal, J.), 2026 SCC OnLine P&H 14772
Managing Director v. Ratan Lal, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 15646
Mandeep Dhanda v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 14958
Mandeep Sharma v. State of Punjab, (Namit Kumar, J.), 2026 SCC OnLine P&H 14492
Mandeep Singh v. State of Punjab, (Subhas Mehla, J.), 2026 SCC OnLine P&H 15122
Mandeep Singh v. State of Punjab, (Vinod S. Bhardwaj, J.), 2026 SCC OnLine P&H 15046
Mandev Singh Dhillon v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15034
Mangal Singh v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15157
Mange v. State of Haryana, (Deepak Gupta, J.), 2026 SCC OnLine P&H 14489
Maninder Singh v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15017
Manish Gupta v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15120
Manish Kumar Garg v. Beant Kaur, (Deepak Gupta, J.), 2026 SCC OnLine P&H 14543
Manish Shahid v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 14936
Manish v. State of Haryana, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 14578
Manish v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15088
Manish v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 14826
Manish v. State of Haryana, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14730
Manisha v. State of Haryana, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 15264
Manjeet Kaur v. State of Haryana, (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 15503
Manjeet Plastic Industries v. Samagra Shiksha Abhiyan Authority, (Ashwani Kumar Mishra and Rohit Kapoor, JJ.), 2026 SCC OnLine P&H 15536

Manjeet v. State of Haryana, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15475
Manjeet v. State of Haryana, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15199
Manjinder Kaur v. State of Punjab, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15364
Manjinder Singh Babbar v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 14493
Manjinder Singh v. Bhag Singh, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15548
Manjit Kaur v. Food Corpn. of India, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 15464
Manjit Kaur v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15150
Manjit Singh v. Balbir Singh, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 14563
Manjit Singh v. Jagraj Singh, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 14558
Manjit Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15015
Manjit Singh v. State of Punjab, (**Sukhvinder Kaur**, J.), 2026 SCC OnLine P&H 14590
Manjot Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15238
Manju v. Gaushala Fazilka, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15657
Manohar Singh v. Harbhajan Kaur, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 15626
Manohar Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14599
Manoj Kumar v. Financial Commissioner Punjab, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15293
Manoj Kumar v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 15091
Manoj v. State of Haryana, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 15300
Manpreet Kaur Oberoi v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15072
Manpreet Kaur v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15224
Manpreet Kaur v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15235
Manpreet Kaur v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14696
Manpreet Ram v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15161
Manpreet Singh Oberoi v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14759
Manpreet Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15027
Manpreet Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14829
Manpreet Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15080
Manpreet Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15105
Manpreet Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15144
Manpreet Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14716
Manvinder Kaur v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15215
Martina Dohhen v. State of Haryana, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15347
Mayank v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14634
Meenakshi Ahlawat v. State of Haryana, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 15485
Mehak Rai v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15054
Mewa Singh v. Gurvinder Singh, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15546
Mewa Singh v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15195

- Micronova Power System v. Balaji Sales Corpn.*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 15048
- Miri Piri Institute of Medical Sciences & Research Charitable Trust v. State of Haryana*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15454
- Mohan Raturi v. Union of India*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 15513
- Mohan Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14639
- Mohar Khan v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15171
- Mohd. Sheetal Saife v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14795
- Mohd. Toshik v. State of U.T.*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14935
- Mohit Ahuja v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14967
- Mohit Gujjar v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14600
- Mohit Seth v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14581
- Mohit v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14976
- Mool Chand v. Laxmi Narian Dabla*, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 15618
- Mormal v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 14735
- Moti Singh v. State of Haryana*, (**Alka Sarin** and **Ramesh Chander Dimri**, JJ.), 2026 SCC OnLine P&H 15505
- Mrigpal Singh v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 14593
- Mukesh Chawla v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 14614
- Mukesh Sharma v. State of Haryana*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15092
- Mukesh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15110
- Mukta Singla v. State of UT Chandigarh*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15111
- Municipal Coporation v. Raj Rani*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15630
- Mustakeem v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15683
- Nachhttar Kaur v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14896
- Najim Hussain v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15259
- Naman Nainwal v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15260
- Nandni v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15269
- Nar Singh v. Director Consolidation*, (**Alka Sarin** and **Ramesh Chander Dimri**, JJ.), 2026 SCC OnLine P&H 15452
- Narain Dass v. Anant Ram*, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 14533
- Narender Kaur v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14997
- Narender Kumar v. State of Haryana*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15614
- Naresh Kumar v. State of Haryana*, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 15523
- Naresh Kumar v. State of Punjab*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15376
- Naresh Kumar v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15375
- Naresh Singh v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14604
- Narinder Kaur v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14649
- Narinder Kumar v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14822
- Narinder Kumar v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15162

Narinder Kumari v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15005
Narinder Singh Bhangu v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14644
Narinder Singh v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 15004
Narveer Singh v. State of Punjab, (**Anoop Chitkara**, J.), 2026 SCC OnLine P&H 14615
Naseeb Singh v. Jeet Singh, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15649
Nasir v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14756
National Highways Authority of India v. Paramjit Kaur, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 14497
Navdeep Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14893
Naveen Bhatti v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14595
Naveen Garg v. State of Haryana, (**Deepak Sibal** and **Lapita Banerji**, JJ.), 2026 SCC OnLine P&H 15519
Navjot Kaur v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15257
Navjot Singh v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14697
Navjot Singh v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15163
Navneet Gupta v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14814
Navneet Kaur v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15206
Navneet Kaur v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15701
Navtej Singh Bal v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15402
Neelanchal Sunamudi v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14853
Neeraj Kumar v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14905
Neeraj Verma v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14952
Neha Devi v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15212
Nempal v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14817
New India Assurance Co. Ltd. v. Sarita Devi, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15555
New India Insurance Co. Ltd. v. Ram Dulari, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15569
Nimba Ram v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14918
Ninderpal Kaur v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15696
Nirmal Singh v. Paramjit Singh, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 15651
Nirvair Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14979
Nishan Singh v. Gurpreet Singh, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 15671
Nishan Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15031
Nishan Singh v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15219
Nishan Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14721
Nishtha v. AmanGoyal, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15673
Nitin Garg v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14816
Nitin Nagar v. State of Haryana, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14993
Nitin Verma v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14690
Nitu v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15058
Nivpal Singh v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14686

- Numan v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15702
- Omkar Singh v. U.T. Chandigarh*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14731
- Oriental Insurance Co. Ltd. v. Manjinder Singh*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15545
- Pal Singh v. State of Haryana*, (**Alka Sarin** and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 15455
- Pal Singh v. Union of India*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 15617
- Pala Ram v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15057
- Palak v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15203
- Palwinder Singh v. Jagir Singh*, (**Anoop Chitkara** and Sukhvinder Kaur, JJ.), 2026 SCC OnLine P&H 14617
- Pannu Land Developers (P) Ltd. v. Pavittar Singh*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15650
- Paramdev v. State of Haryana*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 15090
- Paramjeet Kaur v. Jagdish Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14502
- Paramjit Kaur Loyal v. Jagjit Singh Loyal*, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 14536
- Paramjit Kaur v. National Lok Adalat*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15507
- Paramjit Kaur v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15123
- Paramjit Singh v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15172
- Paramjit Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14852
- Paras Jain v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14838
- Pardeep Kumar v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15074
- Pardeep Singh Pathania v. Union of India*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 14485
- Pardeep v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 14566
- Pargat Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15010
- Pargat Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14743
- Pargat Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14924
- Paritosh Kumar Garg v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15073
- Parminder Singh v. Punjab State Power Corpn. Ltd.*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15405
- Parmod Barwal v. Dakshin Haryana Bijli Vitran Nigam Ltd.*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15401
- Parmod Kumar v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15137
- Partap Singh v. Bijender Singh Dagar*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 14547
- Parveen Sharma v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15071
- Parwana v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14989
- Parwinder Singh v. Beant Singh*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 14511
- Pawan Kumar Goel v. CIT*, (**Ashwani Kumar Mishra** and Kuldeep Tiwari, JJ.), 2025 SCC OnLine P&H 24127
- Pawan Kumar v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15121

- Pawan Kumar v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14714
- Pawan Parbhakar v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15039
- Pawan v. Rohtash*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15587
- Pawan v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14606
- Pawanpreet Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14632
- Payal v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15704
- People Welfare Society v. State of Punjab*, (**Sheel Nagu**, C.J. and Sanjiv Berry, J.), 2026 SCC OnLine P&H 15526
- Piara Singh v. State of Punjab*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15601
- Pinki Kumari v. Rohit*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 14532
- Pooja v. Jakil Mohammad*, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 15538
- Poonam v. Charanveer Singh*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15680
- Prabhat Kumar v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 15277
- Prabhjdeep Kaur v. Municipal Corpn.*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15606
- Prabhjit Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14733
- Pradeep v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14796
- Preetam Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14691
- Prem Chand v. Devraj Taneja*, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 14496
- Prem Chand v. Haryana Shehri Vikas Pradhikaran*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15400
- Prem Chand v. Sunita*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 14548
- Prem Kumar v. Hanish Kumar*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14992
- Prempal Singh v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14724
- Premwati v. Ram Dhn*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15508
- President/General Secretary v. Presiding Officer*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15331
- Prince Gill v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14996
- Prince Trading Co. v. Deepak Gupta*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15581
- Pritam Singh v. State of Punjab*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14953
- Priya v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15253
- Priyanka v. State of Haryana*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15688
- Punam v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15210
- Puneeta Malli v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14895
- Punjab & Sind Bank v. Presiding Officer*, (**Jasgurpreet Singh Puri** and Amarjot Bhatti, JJ.), 2026 SCC OnLine P&H 15602
- Punjab SERC v. Union of India*, (**Lisa Gill** and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 15705
- Punjab State Coop. Supply & Marketing Federation Ltd. v. K. Lal Agencies*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 15592
- Puran Singh v. Nachhattar Singh*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15636

Pushpinder Kaur v. Mohinder Kaur, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 15660
Puspa Devi v. State of Haryana, (Rupinderjit Chahal, J.), 2026 SCC OnLine P&H 14588
Pyare Hussain v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 15029
R Kokdichem Sangtam v. State of Haryana, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 14702
R.K. Jain v. State of Haryana, (Rupinderjit Chahal, J.), 2026 SCC OnLine P&H 14701
Rabinder Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 14678
Rachna v. State of Havana, (Tribhuvan Dahiya, J.), 2026 SCC OnLine P&H 15435
Radha Rani v. State of Haryana, (Kuldeep Tiwari, J.), 2026 SCC OnLine P&H 15302
Radhika v. Union of India, (Harsh Bunger, J.), 2026 SCC OnLine P&H 15306
Raghwinder Singh v. State of Haryana, (Jasjit Singh Bedi, J.), 2026 SCC OnLine P&H 14931
Ragveer Kumar v. State of Punjab, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 14844
Rahul Chaudhary v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14738
Rahul Kumar Sain v. State of Haryana, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 15132
Rahul Kumar v. State of Haryana, (Manisha Batra, J.), 2026 SCC OnLine P&H 14704
Rahul Rathi v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 14827
Rahul Walia v. State of Haryana, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 14939
Rahul v. State of Haryana, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15145
Rahul v. State of Haryana, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 14940
Rahul v. State of Haryana, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 14760
Rahul v. State of Haryana, (Sumeet Goel, J.), 2026 SCC OnLine P&H 14778
Rahuldev Singh v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 15263
Raj Bansal v. State of Haryana, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 15156
Raj Kapoor v. State of Haryana, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 15307
Raj Kumar v. Bal Kishan, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 15642
Raj Kumar v. Satish Kumar, (Vikas Bahl, J.), 2026 SCC OnLine P&H 14560
Raj Kumar v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 14766
Raj Kumari v. Kunal Sharma, (Ramesh Chander Dimri, President and Sudeep Mahajan, Member),
2026 SCC OnLine P&H 15554
Raj Rani v. State of Haryana, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 15486
Raj Singh v. State of Punjab, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 14780
Raj Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 14635
Rajat Kumar v. State of Haryana, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15124
Rajbeer Singh v. State of Punjab, (Sumeet Goel, J.), 2026 SCC OnLine P&H 14654
Rajbir Singh v. State of Punjab, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14906
Rajeev Arora v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15060
Rajeev Chhabra v. State of Punjab, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15109
Rajeev Singh v. State of Haryana, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14880
Rajender v. State of Haryana, (Surya Partap Singh, J.), 2026 SCC OnLine P&H 14647
Rajesh Kumar v. Punjab National Bank, (Jagmohan Bansal, J.), 2026 SCC OnLine P&H 15521

- Rajesh Kumar v. State of Haryana*, (**Alka Sarin** and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 15386
- Rajesh Kumar v. State of Haryana*, (**Ashwani Kumar Mishra** and Rohit Kapoor, JJ.), 2026 SCC OnLine P&H 15595
- Rajesh Kumar v. State of Haryana*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15294
- Rajesh Kumar v. State of Haryana*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 15423
- Rajesh v. State of Haryana*, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 15295
- Rajinder Kaur v. Gurdarshan Singh*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 15640
- Rajinder Kaur v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14642
- Rajinder Singh Atwal v. Punjab State Power Corpn. Ltd.*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15359
- Rajinder Singh v. State of Punjab*, (**Alka Sarin** and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 15335
- Rajinder Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15083
- Rajinder Singh v. State of Punjab*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14941
- Rajinder v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14603
- Rajiv Kumar v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14820
- Rajkumar v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14767
- Rajni Bala v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15272
- Rajni v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15692
- Rajvir Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15024
- Rajwinder Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15081
- Rakesh Kumar Singla v. State of Punjab*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15373
- Rakesh Kumar v. Kewal Krishan*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14561
- Rakesh Kumar v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14920
- Rakesh Kumar v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14646
- Rakesh Kumar v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15052
- Rakesh Modi v. Superintendent*, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15336
- Rakesh v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14910
- Raksha Sud v. Roshan Lal*, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 15620
- Ram Avtar v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14802
- Ram Chander v. Municipal Corpn.*, (**Amarinder Singh Grewal**, J.), 2026 SCC OnLine P&H 15639
- Ram Parkash v. Punjab State Power Corpn. Ltd.*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15604
- Ram Partap Virli v. Onkar Singh*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15561
- Ram Sarup v. State of Haryana*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 15286
- Ram Shankar v. Ranbir Singh*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 14552
- Ram Singh Kanda & Sons v. Union of India*, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15447

- Ram Singh v. District Magistrate & Chairman of Appellate Tribunal*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15467
- Ramandeep Kaur v. State of Punjab*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 14798
- Ramanjit Kaur v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14638
- Ramanjot Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14851
- Ramesh Chander Verma v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14764
- Ramesh Kumar v. State of Haryana*, (**Suvir Sehgal** and **Vikas Suri**, JJ.), 2026 SCC OnLine P&H 15327
- Ramesh Kumar v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14608
- Ramesh v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 15164
- Rameshwar Beniwal v. State of Haryana*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 15378
- Rameshwar Jat v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14744
- Rameshwar v. Rohtash Soni*, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 15666
- Rampal v. Rajesh Kumar*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 15662
- Ramphal v. Paramvir Singh*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 14520
- Ran Singh v. Jai Parkash*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15667
- Randhir Singh v. Mahindra*, (**Suvir Sehgal** and **Vikas Suri**, JJ.), 2026 SCC OnLine P&H 15465
- Ranjeet Singh v. State of Punjab*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15440
- Ranjeet Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15690
- Ranjit Kaur v. State of Punjab*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15213
- Ranjit Kumar v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 14569
- Ranjit Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14747
- Ranjit v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14673
- Ranjodh Singh v. State of Punjab*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14576
- Ranvir Kapoor v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14899
- Rashida v. Ajay Kumar*, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 14501
- Ratinder Singh v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15381
- Ravi Bhushan v. Central Administrative Tribunal*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 15283
- Ravi Chauhan v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14908
- Ravi Kumar v. Prinicpal Commissioner CGST Gurugram*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14786
- Ravi Rathi v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15041
- Ravi Singh v. Union territory of Chandigarh*, (**Suvir Sehgal** and **Yashvir Singh Rathor**, JJ.), 2026 SCC OnLine P&H 15319
- Ravi v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15147
- Ravi v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15089
- Ravinder Kumar v. Umed Singh*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15585
- Ravinder Singh Saroha v. Haryana Power Generation Corpn. Ltd.*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15515
- Reena v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14956

Reeta Saini v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14843
Reewa v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15274
Reha v. Amit Kumar, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15679
Rekha Rani v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15225
Renu Malhotra v. State of Haryana, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15453
Resham Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15280
Ribika v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15275
Rinku v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14823
Rishab v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15149
Rishav Saini v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14862
Rishav v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 14901
Rishi Raj v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 14801
Ritik Nagar v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14765
Ritik Naroliya v. State of Punjab, (**Anoop Chitkara** and **Sukhvinder Kaur**, JJ.), 2026 SCC OnLine P&H 14572
Ritika v. Jitender, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15588
Ritu Devi v. Ravinder Kumar, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 15575
Riya v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15248
Riya v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15205
Robin Khan v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14879
Rohan v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14605
Rohini v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15689
Rohit Choudhary v. State of Punjab, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15416
Rohit Kumar v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 14983
Rohit Sharma v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14727
Rohit v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15136
Rohit v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14894
Rohit v. State of Punjab, (**Anoop Chitkara** and **Sukhvinder Kaur**, JJ.), 2026 SCC OnLine P&H 14575
Rupinderjit Kaur v. State of Punjab, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15484
Sabarjeet v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14991
Sabir v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14971
Sabrej Ali v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14750
Sagar Enterprises v. HP Cotton Textile Mills Ltd., (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15633
Sagu v. State of Haryana, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15175
Sahdev v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15194
Saheen Khan v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14611
Sahib Singh v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 15166
Sahil Aadia v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15101
Sahil Kumar v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14676

Sahil Shekhar v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15012
Sahil v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14917
Sahil v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15096
Sahjahan v. Devender, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15591
Sai Enterprises v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14854
Sajan Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14834
Sajjan Singh v. State of Haryana, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 14571
Sakander Lal v. Union of India, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15021
Sakinder Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14881
Sakshi v. Vikas, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15556
Sameer Kumar v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14800
Samira v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15700
Samratdeep Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14612
Samunder Singh v. Union of India, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 15615
Sanamjit Kaur v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15245
Sandeep Kaur v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15087
Sandeep Kumar v. Ajit Singh, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15547
Sandeep Kumar v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14807
Sandeep Kumar v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15154
Sandeep Kumar v. Union of India, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15299
Sandeep Panjeta v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14929
Sandeep Singh v. Kumar Rahul, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14508
Sandeep Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15113
Sandeep Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14732
Sandeep Tyagi v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14675
Sandeep v. Dinesh Singh, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 14513
Sandeep v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14803
Sandeep v. State of Haryana, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14836
Sandhya v. Baljeet Singh, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15578
Sandip Kumar v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15261
Sangeeta v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15695
Sangeeta v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15699
Sanjay Kumar v. Anand Gopal, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 15563
Sanjeet Kumar v. State of Haryana, (**Suvir Sehgal** and **Vikas Suri**, JJ.), 2026 SCC OnLine P&H 15311
Sanjiv Gupta v. Rajiv Gupta, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 14527
Sant Ram v. State of Punjab, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15289
Santosh Kumari v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14677
Sapna Seth v. Election Committee Punjab Haryana High Court Bar Assn., (**Archana Puri** and **Ramesh Kumari**, JJ.), 2026 SCC OnLine P&H 15408

Sarabjeet Kaur v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15239
Sarabjit Kaur v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14746
Sarafat v. Asraj Gurjar, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 15583
Sarban Singh v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14938
Sarfaraaj Singh Bajwa v. Nikku Jewelers, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15051
Sarita Devi v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15304
Sarita Devi v. Suresh Kumar Yadav, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15580
Saroj Sharma v. Mohinder Singh, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 15564
Sarol Bala v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15478
Sarvesh v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14969
Sarwan Gautam v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14811
Sarwan Kumar v. Preet Pal Sing Virk, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 15654
Sarwan v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14961
Satbeer Singh v. Punjab State Power Corpn. Ltd., (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15458
Satender Singh v. Haryana State Pollution Control Board, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15389
Satender Singh v. State of Haryana, (**Alka Sarin** and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 15360
Satender Singh v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15076
Satguru Foundations v. Manoj S.R., (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14506
Satinderpal Kaur v. State of Punjab, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15328
Satinderpal Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15065
Satish Kumar v. Rajinder Singh Mann, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15557
Satish v. Mohyal Housing & Welfare Assn., (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 14529
Satnam Chand v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 14583
Satnam Singh Bhangu v. Amritpal Kaur, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 14518
Satnam Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 14706
Satnam Singh v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 14788
Satnam Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15200
Satnam Singh v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15265
Satnarayan Sharma v. Raman Kumar, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 14521
Satnarayan v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14751
Satpal Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 14875
Satpal v. State of Haryana, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15363
Satpal v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14784
Satpaul v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 14909
Satveer Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15231
Satyawan Singh v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14972
Satyawati v. Jagdish Chand, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 14545

- Saurabh v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14959
- Savinder Singh v. State of Haryana*, (**Sukhvinder Kaur**, J.), 2026 SCC OnLine P&H 14587
- Savita Rani v. State of Punjab*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15301
- Savita v. Union of India*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15500
- Sawiti v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14713
- SBI v. State of Punjab*, (**Suvir Sehgal** and Vikas Suri, JJ.), 2026 SCC OnLine P&H 15369
- Seema Devi v. Dakshin Haryana Bijli Vitran Nigam*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15418
- Seema Sangla v. Commission for Air Quality Management in National Capital Region & Adjoining Areas*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15036
- Shahid v. State of Haryana*, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14864
- Shalika Wadhwa v. Union Territory Chandigarh*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15085
- Shalu Mahant v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15138
- Shamil Malpotra v. State of Punjab*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14633
- Shaminder Singh v. State of Punjab*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15044
- Shamsher Singh v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14945
- Sharnjit Kaur v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15437
- Shashikant Sejwar v. Haryana Shehri Vikas Pradhikaran*, (**Suvir Sehgal** and Yashvir Singh Rathor, JJ.), 2026 SCC OnLine P&H 15329
- Sheela Devi v. Ishwar Chand*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15619
- Sheela Devi v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15007
- Sheo Ram Gupta v. Anshaj Singh*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 14509
- Sher Mohammad v. R.K. Filling Station*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14789
- Sher Singh v. State of Haryana*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 14483
- Shifali Garg v. SBI*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15353
- Shiso v. Madan Lal*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15631
- Shiv Gangay Contractor v. State of Haryana*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15442
- Shiv Kumar v. Uttar Haryana Bijli Vitran Nigam Ltd.*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15351
- Shiv Shakti Enterprises v. State of Haryana*, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15282
- Shiv v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14994
- Shivam Traders v. Proper Officer-sum-Superintendent*, (**Lisa Gill** and Meenakshi I. Mehta, JJ.), 2025 SCC OnLine P&H 24121
- Shiven v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14709
- Shivratri v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15040
- Shovan Saha v. State of Punjab*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14867
- Shreyash Retail (P) Ltd. v. Commissioner of State Tax*, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15358
- Shri Ji Education & Welfare Society v. State of Haryana*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15473

Shri Sai Enterprises v. State of Haryana, (H.S. Grewal, J.), 2026 SCC OnLine P&H 14856
Shri Sai Enterprises v. State of Haryana, (H.S. Grewal, J.), 2026 SCC OnLine P&H 14857
Shri Sai Enterprises v. State of Haryana, (H.S. Grewal, J.), 2026 SCC OnLine P&H 14861
Shyam Sunder v. Meenu, (Deepak Gupta, J.), 2026 SCC OnLine P&H 15627
Shyam Sunder v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 14741
Sidharth v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 14988
Siemens Healthcare (P) Ltd. v. Punjab Health Systems Corpn., (Deepak Sibal and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15287
Sikander Singh v. State of Punjab, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 14892
Simran Kaur v. State of Punjab, (Harpreet Singh Brar, J.), 2026 SCC OnLine P&H 15525
Simran Singh v. State of Punjab, (H.S. Grewal, J.), 2026 SCC OnLine P&H 15242
Simran v. State of Haryana, (Manisha Batra, J.), 2026 SCC OnLine P&H 15247
Simranjit Kaur v. State of Punjab, (Aman Chaudhary, J.), 2026 SCC OnLine P&H 15222
Simritpal Singh Sandhu v. State of Punjab, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 14616
SK Builders & Developers v. Union of India, (Harkesh Manuja, J.), 2026 SCC OnLine P&H 15285
Smallwell v. State of Punjab, (Manisha Batra, J.), 2026 SCC OnLine P&H 14722
Social Skill Vision Society v. Municipal Corpn., (Jasgurpreet Singh Puri, J.), 2026 SCC OnLine P&H 14481
Som Nath v. Kamlesh Rani, (Parmod Goyal, J.), 2026 SCC OnLine P&H 15670
Som Parkash v. State of Punjab, (Subhas Mehla, J.), 2026 SCC OnLine P&H 14749
Soma Devi v. Paramjit Singh, (Sudeepti Sharma, J. and Anu Chat Rath, Member), 2026 SCC OnLine P&H 15540
Sombir v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15141
Sona Devi v. State of Haryana, (Sudeepti Sharma, J.), 2026 SCC OnLine P&H 15655
Sona v. State of Punjab, (N.S. Shekhawat, J.), 2026 SCC OnLine P&H 14568
Sonam Kumari Yadav v. Lalit, (Nidhi Gupta, J.), 2026 SCC OnLine P&H 15678
Sonia Bansal v. State of Punjab, (Mandeep Pannu, J.), 2026 SCC OnLine P&H 15249
Sonia Dahiya v. Deenbandhu Chhotu Ram University of Science & Technology, (Tribhuvan Dahiya, J.), 2026 SCC OnLine P&H 15346
Sonu v. State of Haryana, (Sandeep Moudgil, J.), 2026 SCC OnLine P&H 15380
Sonu v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15098
Sooba Singh v. Union of India, (Harsimran Singh Sethi and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15309
SPL Motors (P) Ltd. v. Union of India, (Lisa Gill and Parmod Goyal, JJ.), 2025 SCC OnLine P&H 24125
Srishti v. State of Haryana, (Sanjay Vashisth, J.), 2026 SCC OnLine P&H 15228
State of Haryana v. Karam Chand, (Harkesh Manuja, J.), 2026 SCC OnLine P&H 15609
State of Haryana v. Prithvi Raj, (Ashwani Kumar Mishra and Rohit Kapoor, JJ.), 2026 SCC OnLine P&H 15599
State of Punjab v. Surinder Singh, (Parmod Goyal, J.), 2026 SCC OnLine P&H 15565
Subeg Singh v. State of Punjab, (Rajesh Bhardwaj, J.), 2026 SCC OnLine P&H 14842

Subeg Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14914
Subhash Dahiya v. Brahmjit Singh Rangji, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14505
Subhash v. Sunil, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15181
Suchet Singh v. State of Haryana, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 15479
Sudarshana Batra v. Amit Arora, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14499
Sukh Chain Lal v. Hira Lal, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 15632
Sukharpan Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14703
Sukhbir Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 14700
Sukhbir Singh v. State of Punjab, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15227
Sukhdev Singh v. Shyamal Misra, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 14498
Sukhdev Singh v. State of Punjab, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15354
Sukhjinder Singh v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14885
Sukhpal Singh v. Superintending Canal officer, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15472
Sukhpal v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 14804
Sukhpreet Singh v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15218
Sukhveer Singh v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14923
Sukhwant Kaur v. Financial Commissioner, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15474
Sukhwinder Kaur v. Phool Chand, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 15566
Sukhwinder Kaur v. Santokh Singh, (**Ramesh Kumari**, J.), 2026 SCC OnLine P&H 15658
Sukhwinder Kumar v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14962
Sukhwinder Singh v. State of Punjab, (**Anoop Chitkara**, J.), 2026 SCC OnLine P&H 15178
Sukhwinder Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15043
Sukhwinder Singh v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14915
Suman Kandoi v. National Faceless Assessment Centre, (Lisa Gill and **Sudeepti Sharma**, JJ.), 2025
SCC OnLine P&H 24126
Sumanpreet Kaur v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 15270
Sumer Devi v. MRC Logistic (P) Ltd., (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15579
Sumit Kumar v. State of Haryana, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 15333
Sumit Kumar v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14657
Sumit Singla v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 14878
Sumit v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15067
Sumitra v. Parmod, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 15549
Sunder v. Divisional Commissioner, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15290
Suneha Kaur v. State of Punjab, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15241
Sunena Rani v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15233
Sunil Kathpal v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15361
Sunil Kumar v. Sonu, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14619
Sunil Kumar v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14636
Sunil Kumar v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15362
Sunil Saharan v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 14726

- Sunil v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14951
- Sunita Arora v. Sethi Light & Tent House*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 14550
- Sunita Rani v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14865
- Sunita v. Omparkash*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15550
- Sunita v. Uttri Haryana Bijli Vitran Nigam*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15481
- Sunny Kant v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 15037
- Sunny Kumar v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14740
- Sunny v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14663
- Supriya v. State of Punjab*, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 14712
- Suraj Mal v. State of Haryana*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15522
- Surat Singh v. Manwati*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 15637
- Surbhi Gilhotra v. Parteek Gilhotra*, (**Archana Puri**, J.), 2026 SCC OnLine P&H 15672
- Surender Kumar v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15436
- Surender Singh v. State of Haryana*, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 14729
- Surender Singh v. Union of India*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15207
- Surender v. State of Haryana*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15506
- Surender v. State of Haryana*, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14586
- Suresh Bajpai v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14723
- Suresh Kumar Chahar v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15179
- Suresh Kumar v. Haryana Agro Industries Corpn. Ltd.*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15392
- Suresh Kumar v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14870
- Surinder Kaur v. Bhola Singh*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 15625
- Surinder Singh v. Securitrans India (P) Ltd.*, (**Jasgurpreet Singh Puri** and **Amarjot Bhatti**, JJ.), 2026 SCC OnLine P&H 15594
- Surinder Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14592
- Surinder v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 14782
- Surjeet Kumar v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 15061
- Surjeet Singh v. Manoj Yadav*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15586
- Sushant v. State of Haryana*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14659
- Sushil Jain v. Additional Deputy Commissioner cum Magistrate*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15463
- Sushila v. Karan Singh*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 14557
- Sushma Sharma v. State of Punjab*, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15422
- Swaran Singh v. State of Punjab*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15192
- Swatantar Dev Bali v. Karan Singh*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 14534
- Sweeti v. State of Haryana*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 15305
- Taljinder Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14980
- Tamna Devi v. State of Haryana*, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 15697

- Tanu v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), [2026 SCC OnLine P&H 15687](#)
- Tara Chand v. Chiranji Lal*, (**Amarinder Singh Grewal**, J.), [2026 SCC OnLine P&H 15543](#)
- Tara Chand v. State of Haryana*, (**Harsh Bunger**, J.), [2026 SCC OnLine P&H 15449](#)
- Tara Chand v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), [2026 SCC OnLine P&H 15182](#)
- Tarannum Khatoon v. State of Haryana*, (**Rajesh Bhardwaj**, J.), [2026 SCC OnLine P&H 15694](#)
- Tarif v. State of Haryana*, (**Mandeep Pannu**, J.), [2026 SCC OnLine P&H 15243](#)
- Tarlok Singh v. State of Punjab*, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 15103](#)
- Tarsem Singh v. Suresh Kumar*, (**Virinder Aggarwal**, J.), [2026 SCC OnLine P&H 14526](#)
- Tarun Bansal v. State of Haryana*, (**Rajesh Bhardwaj**, J.), [2026 SCC OnLine P&H 14637](#)
- Tarun Kumar v. Lakshmi Narayan*, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 15533](#)
- Tarun Kumar v. State of Haryana*, (**H.S. Grewal**, J.), [2026 SCC OnLine P&H 15045](#)
- TATA Capital Housing Finance Ltd. v. State of Punjab*, (**Suvir Sehgal** and **Vikas Suri**, JJ.), [2026 SCC OnLine P&H 15312](#)
- Tej Singh v. State of Haryana*, (**Aman Chaudhary**, J.), [2026 SCC OnLine P&H 14986](#)
- Tirpati v. Presiding Officer*, (**Kuldeep Tiwari**, J.), [2026 SCC OnLine P&H 15480](#)
- Toor Rice Mills v. Harinder Singh*, (**Kuldeep Tiwari**, J.), [2026 SCC OnLine P&H 15509](#)
- Tushar Arora v. State of Haryana*, (**H.S. Grewal**, J.), [2026 SCC OnLine P&H 15059](#)
- UCO Bank v. State of Punjab*, (**Suvir Sehgal** and **Vikas Suri**, JJ.), [2026 SCC OnLine P&H 15421](#)
- Udaiveer Singh v. State of Haryana*, (**Sandeep Moudgil**, J.), [2026 SCC OnLine P&H 14491](#)
- UM Auto Com (P) Ltd. v. Singhal Industrial Screws (P) Ltd.*, (**Vikram Aggarwal**, J.), [2026 SCC OnLine P&H 14517](#)
- Umed Singh v. Ravinder Kumar*, (**Sudeepti Sharma**, J.), [2026 SCC OnLine P&H 15577](#)
- Umesh Kumar Yadav v. State of U.T.*, (**Vinod S. Bhardwaj**, J.), [2026 SCC OnLine P&H 14919](#)
- Union of India v. Braham Prakash*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), [2026 SCC OnLine P&H 15387](#)
- Union of India v. Gurcharan Singh*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), [2026 SCC OnLine P&H 15394](#)
- Union of India v. Hardev Singh*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), [2026 SCC OnLine P&H 15348](#)
- Union of India v. Harpal Singh*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), [2026 SCC OnLine P&H 15372](#)
- Union of India v. Jagraj Singh*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), [2026 SCC OnLine P&H 15382](#)
- Union of India v. Jaspal Kaur Grewal*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), [2026 SCC OnLine P&H 15493](#)
- Union of India v. Kanwar Pal Singh*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), [2026 SCC OnLine P&H 15397](#)
- Union of India v. Kuldeep Singh*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), [2026 SCC OnLine P&H 15342](#)
- Union of India v. Kulwant Singh*, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), [2026 SCC OnLine P&H 15367](#)

- Union of India v. Naik Surender Kumar*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15469
- Union of India v. Om Pal*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15339
- Union of India v. Parvinder Paul*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15352
- Union of India v. Rambir Singh*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15451
- Union of India v. Sant Lal*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15398
- Union of India v. Sarti Devi*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15450
- Union of India v. Shan Singh*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15396
- Union of India v. Sudeep Kumar Bakshi*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15395
- Union of India v. Surya Narayan Mishra*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15356
- Union Territory Chandigarh v. Central Administrative Tribunal*, (**Harsimran Singh Sethi** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 15349
- United India Insurance Co. Ltd. v. Jaspreet Kaur*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 14530
- United India Insurance Co. Ltd. v. Rajbala*, (**Sudeepti Sharma**, J.), 2026 SCC OnLine P&H 15531
- United India Insurance Co. Ltd. v. Sharmila*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15534
- Upasana v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15254
- Usha Kumari v. State of Haryana*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 15457
- Utpal Das v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14805
- V.K. Dhir v. Jatinder Pal Singh*, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 14522
- V.K. Enterprises v. Union of India*, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15488
- Vandana v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 15204
- Vanshika Enterprises v. Union of India*, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15427
- Vanshika Enterprises v. Union of India*, (**Deepak Sibal** and Lapita Banerji, JJ.), 2026 SCC OnLine P&H 15433
- Varinder Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14781
- Varsha v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15698
- Vashudev v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15414
- Vee Kay Concast (P) Ltd. v. Union of India*, (**Lisa Gill** and Parmod Goyal, JJ.), 2025 SCC OnLine P&H 24123
- Veena Sobti v. Harvinod Singh Walia*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 14524
- Veenit Kumar v. Managing Director*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15429

Vicky Kumar v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15152
Vicky Sharma v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14957
Vidharthi Rao v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 15139
Vidya Parkash Gupta v. Punjab & Haryana High Court, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 15424
Vijay Awashti v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14650
Vijay Kumar v. Amit Kumar, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 15535
Vijay Kumar v. Pepsu Road Transport Corpn., (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 15412
Vijay Pal v. Commissioner, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 15605
Vijender Saini v. State of Haryana, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 15053
Vijender v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 14809
Vikas Kamboj v. State of Punjab, (**Namit Kumar**, J.), 2026 SCC OnLine P&H 15413
Vikas Kumar v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14850
Vikas Rana v. Oskar, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 15584
Vikas Saini v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14695
Vikas Trading Co. v. Laxmi Devi, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 15553
Vikram v. State of Haryana, (**Subhas Mehla**, J.), 2026 SCC OnLine P&H 15050
Vimal Parkash Jain v. State of Haryana, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14907
Vinay Partap Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2026 SCC OnLine P&H 14734
Vineet Kumar v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 14681
Vinod Kumar v. Oriental Insurance Co. Ltd., (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 15552
Vipender Singh v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14671
Vipin Khatana v. State of Haryana, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 15086
Vipin Kumar v. State of Haryana, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 15190
Virender Singh v. Jogender Singh, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14618
Virender v. State of Haryana, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 14640
Vishal Singh v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15056
Vishal v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14771
Vishal v. State of Punjab, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14877
Vishaldeep Singh v. State of Punjab, (**Aman Chaudhary**, J.), 2026 SCC OnLine P&H 14891
Vishnu v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 14791
Vishnu v. State of Punjab, (**Rupinderjit Chahal**, J.), 2026 SCC OnLine P&H 15134
Vivek Kumar v. State of Haryana, (**Tribhuvan Dahiya**, J.), 2026 SCC OnLine P&H 15492
Yasin v. State of Haryana, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 14761
Yevale Ashru Raosaheb v. Union of India, (**Harsimran Singh Sethi** and **Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 15278
Yogesh Kumar v. State of Haryana, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 15461
Zee Entertainment Enterprises Ltd. v. Union of India, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 15313

Zien Masih v. State of Punjab, (**Mandeep Pannu**, J.), 2026 SCC OnLine P&H 14758

Zile Singh v. Director, (**Alka Sarin** and Ramesh Chander Dimri, JJ.), 2026 SCC OnLine P&H 15315

Rajasthan High Court [43]

Ashok Panchariya v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4057

Babu Ram v. SBI, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4056

Balaji Enterprises v. Au Small Finance Bank, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4043

Bhanru Lal Sen v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4051

Bhimraj v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4067

Budharam v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4069

CIT v. Ram Das Maheshwari, (Mahendar Kumar Goyal and Bhuwan Goyal, JJ.), 2025 SCC OnLine Raj 7163

Ghanshyam Singh v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4082

Ghyansingh v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4070

Gopal Jaat v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4073

Gujrati Fast Foods v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4062

Hema Agarwal v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4074

Jitendra Gehlot v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4071

Jitendra Singh v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4048

Kanwar Lal v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4076

Khushboo Vyas (Dr) v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4065

Kunj Hosiery v. Union Bank of India, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4054

Lakshman v. SBI, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4055

Manish Construction v. Au Small Finance Bank, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4047

Mehbub v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4049

Mohd. Rizwan v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4064

Munni Devi v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4059

Narendra Choudhary v. Union of India, (**Sameer Jain**, J.), 2025 SCC OnLine Raj 7164

Naresh Dayma v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4079

Nijam Khan v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4080

Pawan Kumar v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4077

Phaiyaj Ali v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4053

Prakram Enterprises (P) Ltd. v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4044

Ramjan Mohammad Sindhi v. HDFC Bank Ltd., (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4046

Ramu v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4068

Sambhu Giri v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4075

Sameer v. State of Rajasthan, (**Mukesh Rajpurohit**, J.), 2026 SCC OnLine Raj 4052

Sanjay v. National Cyber Crime Reporting Portal, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 4045

Sarfaraj Ahmed v. State of Rajasthan, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 4058

Sharwan Ram Kalirana v. SBI, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 4061

Shekhwati Dulha House v. Bank of India, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 4060

Sukharam Bhinchar v. State of Rajasthan, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 4078

Sunil Kumar Bishnoi v. State of Rajasthan, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 4050

Sunil Manju v. State of Rajasthan, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 4081

Venkateshwara Traders v. Union of India, (Sanjeev Prakash Sharma, Acting C.J. and Sangeeta Sharma, J.), 2025 SCC OnLine Raj 7162

Vikash v. State of Rajasthan, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 4063

Vikash v. State of Rajasthan, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 4066

Vinod Singh v. State of Rajasthan, (Mukesh Rajpurohit, J.), 2026 SCC OnLine Raj 4072

Sikkim High Court [1]

Zydus Health Care Ltd. v. CIT, (Bhaskar Raj Pradhan, J.), 2026 SCC OnLine Sikk 47

Telangana High Court [135]

A. Narayana v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 5760

A. Narotham Reddy v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 5772

A.K. Narender v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5739

Aarush Enterprises v. Commr. of Central Tax, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), 2026 SCC OnLine TS 5790

Abba Nagaraju v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5729

Amoghe Prakash Maroti v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5709

Asmar Unnisa v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5719

Asmar Unnisa v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5720

Ayyalasomayajula Bhavani Shankar Rao v. Union of India, (Nagesh Bheemapaka, J.), 2026 SCC OnLine TS 5761

B. Narotham Reddy v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 5780

Basaram Lalitha v. State of Telangana, (N. Tukaramji, J.), 2026 SCC OnLine TS 5755

Bichkunda Chetan Raj v. State of Telangana, (Juvvadi Sridevi, J.), 2026 SCC OnLine TS 5753

BirlaNu Ltd. v. Union of India, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), 2025 SCC OnLine TS 2699

Bopanna Satyanarayana Rao v. State of Telangana, (N. Tukaramji, J.), 2026 SCC OnLine TS 5751

Chityala Krishna Sumanth v. State of Telangana, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 5788

Cholamandalam M.S. General Insurance Co. Ltd. v. Mahejabeen, (C.V. Bhaskar Reddy, J.), 2026 SCC OnLine TS 5747

D. Lekraj Yadav v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5708

Damera Sarangapani v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5733

Desu Sai Ram v. Union of India, (Nagesh Bheemapaka, J.), 2026 SCC OnLine TS 5763
Durgam Krishna v. State of Telangana, (Laxmi Narayana Alishetty, J.), 2026 SCC OnLine TS 5750
G. Ashok Reddy v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 5779
G. Tuljaram v. Mysaiah, (C.V. Bhaskar Reddy, J.), 2026 SCC OnLine TS 5746
G.R. Prabhakar v. Lokesh Kumar, (K. Sarath, J.), 2026 SCC OnLine TS 5701
Gadari Sundaraiah v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 5777
Gaddam Suvarna v. State of Telangana, (Pulla Karthik, J.), 2026 SCC OnLine TS 5774
Gopal M. v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 5775
Gulam Mohammed v. Shahnaz Parveen, (P. Sam Koshy, J.), 2026 SCC OnLine TS 5664
Gunda Pavan Kumar v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5736
ICICI Lombard General Insurance Co. v. Kummari Shankaraiah, (C.V. Bhaskar Reddy, J.), 2026 SCC OnLine TS 5743
Indla Kamal Varma v. Kaloji Narayana Rao University of Health Sciences, (Juvvadi Sridevi, J.), 2026 SCC OnLine TS 5789
Jetta Aruna v. G. Swamy, (Gadi Praveen Kumar, J.), 2026 SCC OnLine TS 5744
K. Govardhana Chary v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 5767
K. Kista Reddy v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 5783
K. Manikanta Reddy v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5705
K. Ranganna v. N. Sridhar, (T. Madhavi Devi, J.), 2026 SCC OnLine TS 5704
K. Sudha Rani v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 5778
Kallem Madhusudhan Reddy v. Sandeep Kumar Sultania, (Laxmi Narayana Alishetty, J.), 2026 SCC OnLine TS 5700
Kalluri Raghunath Sai v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5712
Kanraj Balu v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5724
Kanraku Balaji v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5725
Kantamaneni Laveen v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5730
Karnataka Antibiotics & Pharmaceuticals Ltd. v. Presiding Officer Hyderabad, (Juvvadi Sridevi, J.), 2026 SCC OnLine TS 5787
Katla Sathish v. Union of India, (Nagesh Bheemapaka, J.), 2026 SCC OnLine TS 5784
Kollu Naresh v. Koduri Arutha Varshini, (Moushumi Bhattacharya, J.), 2026 SCC OnLine TS 5659
Kommu Srilatha v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5713
Kumari Koman Pally Shirisha v. State of Telangana, (Pulla Karthik, J.), 2026 SCC OnLine TS 5776
M. Srinivas Reddy v. N. Sridhar, (T. Madhavi Devi, J.), 2026 SCC OnLine TS 5702
M. Venkateshwarlu v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 5769
Mahesh Kumar Upadhyaya v. State of Telangana, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5735
Mangani Mangaiah v. State of Telangana, (K. Lakshman and B.R. Madhusudhan Rao, JJ.), 2026 SCC OnLine TS 5764
Mariyam Bee v. Rafiuddin, (K. Sujana, J.), 2026 SCC OnLine TS 5660
Mekala Jayasimha Reddy v. State of Telangana, (K. Sarath, J.), 2026 SCC OnLine TS 5782
Mir Ahmed Khan v. State, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 5732

Mohd Mustafa Naik Uzair v. Machanapalli Yadaiah, (Moushumi Bhattacharya, J.), [2026 SCC OnLine TS 5663](#)

Mohd. Khaleel Ahmed v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 5781](#)

Mohd. Sariful Khan v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5716](#)

Morampudi Narsamma v. Dhanekula Venkata, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5662](#)

Myakala Bharathi v. Bairi Satheesh, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 5742](#)

Nadella Sumedh v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 5706](#)

Nafeesunissa v. Union of India, (Nagesh Bheemapaka, J.), [2026 SCC OnLine TS 5768](#)

Nagula Srinivasulu v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 5770](#)

Neela Gayathri v. Mohd. Ismail Ahmed, (Gadi Praveen Kumar, J.), [2026 SCC OnLine TS 5740](#)

Neela Rathan Prasad v. Mohd. Ismail Ahmed, (Gadi Praveen Kumar, J.), [2026 SCC OnLine TS 5741](#)

Nellutla Sakkubai v. State of Telangana, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5749](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5665](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5666](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5667](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5668](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5669](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5670](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5671](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5672](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5673](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5674](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5675](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5676](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5677](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5678](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5679](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5680](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5681](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5682](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5683](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5684](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5685](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5686](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5687](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5688](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5689](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5690](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5691](#)

Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5692](#)
Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5693](#)
Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5694](#)
Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5695](#)
Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5696](#)
Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5697](#)
Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5698](#)
Official Liquidator, In re, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5699](#)
P. Krishna Murthy v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5728](#)
P. Sambasiva Rao v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 5773](#)
Pabba Saikumar v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5715](#)
Pabba Saikumar v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5722](#)
Pankaj Haldar v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5727](#)
Pappu Rajaiah v. Sirigiri Sridhar Rao, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 5745](#)
Pasumarthi Keerthi v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5714](#)
Prabhakar Mallepula v. State of Telangana, (K. Sujana, J.), [2026 SCC OnLine TS 5737](#)
Purra Narayana v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5721](#)
R. Srinivas Goud v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5726](#)
Regonda Naresh v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 5738](#)
Renukunta Sanjana v. State of Telangana, (Juvvadi Sridevi, J.), [2026 SCC OnLine TS 5762](#)
S. Venkataiah v. Mohd. Masuddin, (C.V. Bhaskar Reddy, J.), [2026 SCC OnLine TS 5748](#)
Saptagiri Modern Benny Rice Mill v. State of Telangana, (Surepalli Nanda, J.), [2026 SCC OnLine TS 5756](#)
Shaik Habib v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5710](#)
Shaik Shakeel v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5723](#)
Shaik Shareef v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5718](#)
Shashank Evani v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5711](#)
Star Truck service v. Superintendent of Central tax, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2025 SCC OnLine TS 2700](#)
Sudagoni Prathima v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 5765](#)
Sudhakar Bellamkonda v. State of Telangana, (Surepalli Nanda, J.), [2026 SCC OnLine TS 5752](#)
Surapaneni Dilip v. State of Telangana, (Surepalli Nanda, J.), [2026 SCC OnLine TS 5754](#)
T. Durga Rao v. State of Telangana, (K. Sujana, J.), [2026 SCC OnLine TS 5707](#)
Tasneem Sultana v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 5757](#)
Thaduri Revanth v. State of Telangana, (Juvvadi Sridevi, J.), [2026 SCC OnLine TS 5759](#)
Thipparapu Sreenu v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5731](#)
V. Rami Reddy v. N. Sridhar, (T. Madhavi Devi, J.), [2026 SCC OnLine TS 5703](#)
Varikuti Surya Tej v. State of Telangana, (Juvvadi Sridevi, J.), [2026 SCC OnLine TS 5786](#)
Vempati Durgamma v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 5771](#)
Venkat Reddy M. v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 5766](#)

Venkata Sai Rice Mill v. State of Telangana, (Surepalli Nanda, J.), [2026 SCC OnLine TS 5758](#)
Virahath Ali v. Press Club Karimnagar, (N. Tukaramji, J.), [2026 SCC OnLine TS 5661](#)
Virtusa Systems (India) (P) Ltd. v. Union of India, (Aparesh Kumar Singh, C.J. and G.M. Mohiuddin, J.), [2026 SCC OnLine TS 5791](#)
Vishwanatham Sridhar v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5717](#)
Vittal Jadav v. State of Telangana, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 5785](#)
Vojjala Venkateshwar v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 5734](#)

Tripura High Court [1]

Lalita Kolai v. State of Tripura, (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 215](#)

Uttaranchal High Court [29]

Abhishek Kumar Pant (Dr) v. State of Uttarakhand, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 1443](#)
Alim v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 1421](#)
Ameer Hamza Enterprises v. State Tax Officer, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 1445](#)
Anita Rawat v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1437](#)
Baljeet Singh v. Insurance Regulatory & Development Authority, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 1432](#)
Galfar Engineering & Contracting India (P) Ltd. v. State of Uttarakhand, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 1424](#)
Gaurav v. State of Uttarakhand, (**Ravindra Maithani** and Siddhartha Sah, JJ.), [2026 SCC OnLine Utt 1422](#)
Jugjeewan Ram v. State of Uttarakhand, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 1436](#)
Kusum Gaur v. Uttarakhand STC, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1448](#)
Lakhvinder Singh v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1438](#)
Manoj Sariyal v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1449](#)
Mantasha v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 1426](#)
Narula Construction v. Union of India, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 1441](#)
Nasir Jamal v. State of Uttarakhand, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 1430](#)
Premlata Kandpal Pant (Dr) v. State of Uttarakhand, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 1444](#)
Rajveer Singh v. State of Uttarakhand, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 1447](#)
Ramesh Chandra Bhatt v. Labor Commr., (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 1434](#)
Ravinder Singh Gariya v. Commr., (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 1440](#)
Ravinder Singh Gariya v. Commr., (Manoj Kumar Gupta, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 1439](#)
Ritik Chauhan v. CBSE, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 1435](#)
Sabal Singh v. Collector, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 1431](#)

Sadiya v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 1428](#)

Saroj Bakshi v. State of Uttarakhand, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 1433](#)

Shailja Joshi v. State of Uttarakhand, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 1442](#)

Shamim v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 1425](#)

Shree Aadi Shiv Construction v. State of Uttarakhand, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 1429](#)

Sudha Pandey v. State of Uttarakhand, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 1446](#)

Vicky v. State of Uttarakhand, (Ravindra Maithani and **Siddhartha Sah**, JJ.), [2026 SCC OnLine Utt 1423](#)

Zeeshan v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 1427](#)

Customs Excise and Service Tax Appellate Tribunal [1]

Tamilnadu State Marketing Corpn. Ltd. v. Commr. (CGST), (Vasa Seshagiri Rao, Member (Technical) and Ajayan T.V., Member (Judicial)), [2025 SCC OnLine CESTAT 4808](#)

Income Tax Appellate Tribunal [112]

Acestar Properties (P) Ltd. v. CIT, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 9004](#)

Ahad Rajakbhai Lakhani v. CIT, (T.R. Senthil Kumar, Member (Judicial) and **Narendra Prasad Sinha**, (Accountant Member)), [2026 SCC OnLine ITAT 8945](#)

Alaska Steels (P) Ltd. v. CIT, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8970](#)

Amiya Prasad Mishra v. CIT, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8964](#)

Anil Kumar Sureka v. CIT, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8966](#)

Anushree Nallapaneni v. CIT, (S.S. Viswanethra Ravi, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 8985](#)

ARRIS Group India (P) Ltd. v. CIT, (Waseem Ahmed, A.M. and Keshav Dubey, J.M.), [2025 SCC OnLine ITAT 22685](#)

Arulmigi Vennankudi v. CIT, (Aby T. Varkey, J.M. and Jagadish, A.M.), [2025 SCC OnLine ITAT 22699](#)

Ashish Bhagwan Balpande v. CIT, (**Anubhav Sharma**, Member (Judicial) and Khettra Mohan Roy, (Accountant Member)), [2026 SCC OnLine ITAT 8982](#)

Bandaehalli Guruvaiah Sangameshwaraiah v. CIT, (Prashant Maharishi, (Vice President) and **Sandeep Singh Karhail**, Member (Judicial)), [2026 SCC OnLine ITAT 8973](#)

Bannari Amman - Educational Trust v. PCIT, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2025 SCC OnLine ITAT 22700](#)

Bar Assn. City Civil Court Hyderabad v. CIT, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 8934](#)

- Bharat Kishin Samtani v. CIT*, (**Pawan Singh**, Member (Judicial) and Makarand Vasant Mahadeokar, (Accountant Member)), [2026 SCC OnLine ITAT 8948](#)
- Binny Bansal v. CIT*, (Prashant Maharishi, V.P. and Keshav Dubey, J.M.), [2026 SCC OnLine ITAT 8918](#)
- Bishwanath Jha v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8989](#)
- Blossoms School v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 9009](#)
- Brakes India (P) Ltd. v. CIT*, (Manu Kumar Giri, J.M. and S.R. Raghunatha, A.M.), [2025 SCC OnLine ITAT 22696](#)
- Calories Count v. CIT*, (Dr. Dipak P. Ripote, (Accountant Member) and **Udayan Das Gupta**, Member (Judicial)), [2026 SCC OnLine ITAT 8998](#)
- CDR Projects (P) Ltd. v. CIT*, (**Vijay Pal Rao**, (Vice President) and Manjunatha G., (Accountant Member)), [2026 SCC OnLine ITAT 8937](#)
- Checkmate Services (P) Ltd. v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 8994](#)
- Chetan Shivaji Shinde v. CIT*, (Anikesh Banerjee, Member (Judicial) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 8952](#)
- CIT v. Anushka Estates*, (Prashant Maharishi, V.P. and Keshav Dubey, J.M.), [2025 SCC OnLine ITAT 22682](#)
- CIT v. Deepak Natvarlal Dadia*, (Vikram Singh Yadav, (Accountant Member) and **Siddhartha Nautiyal**, Member (Judicial)), [2026 SCC OnLine ITAT 8938](#)
- CIT v. Diligent Media Corpn. Ltd.*, (Pawan Singh, Member (Judicial) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 8946](#)
- CIT v. Hitachi Solutions India (P) Ltd.*, (Manu Kumar Giri, J.M. and S.R. Raghunatha, A.M.), [2026 SCC OnLine ITAT 8924](#)
- CIT v. Keonjhar Central Coop. Bank Ltd.*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8983](#)
- CIT v. Miraj Developers Ltd.*, (Dr. Mitha Lal Meena, (Accountant Member) and Sudhir Pareek, Member (Judicial)), [2026 SCC OnLine ITAT 8978](#)
- CIT v. Nand Kumar Choudhary*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8997](#)
- CIT v. Naozer Bejon Baldawala*, (**Amit Shukla**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 8958](#)
- CIT v. Omprakash Gupta*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8992](#)
- CIT v. Pothireddy Sudhakar Reddy*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 8935](#)
- CIT v. Rajesh Manuprasad Trivedi*, (**Amit Shukla**, Member (Judicial) and Makarand Vasant Mahadeokar, (Accountant Member)), [2026 SCC OnLine ITAT 8956](#)
- CIT v. Shreeji Associates Iscon House*, (Dr. B.R.R. Kumar, (Vice President) and **T.R. Senthil Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 8995](#)
- CIT v. Sneha Marketing*, (Narender Kumar Choudhry, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 9003](#)

- CIT v. STN Properties (P) Ltd.*, (S.S. Viswanethra Ravi, J.M. and S.R. Raghunatha, A.M.), [2025 SCC OnLine ITAT 22695](#)
- Cloudnine Foundation v. CIT*, (Prashant Maharishi, (Vice President) and **Sandeep Singh Karhail**, Member (Judicial)), [2026 SCC OnLine ITAT 8975](#)
- D.L. Shah Trust for Applied Science, Technology, Arts & Philoso v. CIT*, (Vikram Singh Yadav, (Accountant Member) and **Siddhartha Nautiyal**, Member (Judicial)), [2026 SCC OnLine ITAT 8984](#)
- Dahej Harbour & Infrastructure Ltd. v. CIT*, (Pawan Singh, Member (Judicial) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 8943](#)
- Deepak Rajdeo Pandey v. CIT*, (Anubhav Sharma, Member (Judicial) and Khettra Mohan Roy, (Accountant Member)), [2026 SCC OnLine ITAT 8981](#)
- Design Plaza Interiors Ltd. v. CIT*, (Prashant Maharishi, (Vice President) and **Sandeep Singh Karhail**, Member (Judicial)), [2026 SCC OnLine ITAT 8977](#)
- Dhruti Vipul Shah v. CIT*, (**Beena Pillai**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 8939](#)
- Dinabandhu Foundation For Educational Research & Socio Economic Development v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 9008](#)
- Durgadevi Phuspalatha v. CIT*, (Prashant Maharishi, (Vice President) and **Sandeep Singh Karhail**, Member (Judicial)), [2026 SCC OnLine ITAT 8974](#)
- Dussters Total Solutions (P) Ltd. v. CIT*, (Waseem Ahmed, A.M. and Keshav Dubey, J.M.), [2025 SCC OnLine ITAT 22691](#)
- Eka Software Solutions (P) Ltd. v. CIT*, (Prashant Maharishi, V.P. and Keshav Dubey, J.M.), [2025 SCC OnLine ITAT 22687](#)
- Esque Finmark (P) Ltd. v. CIT*, (**Amit Shukla**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 8960](#)
- Essar Ports Ltd. v. CIT*, (**Pawan Singh**, Member (Judicial) and Makarand Vasant Mahadeokar, (Accountant Member)), [2026 SCC OnLine ITAT 8944](#)
- Evry India (P) Ltd. v. CIT*, (Waseem Ahmed, A.M. and Soundararajan K., J.M.), [2025 SCC OnLine ITAT 22693](#)
- Excellent Educational Trust v. CIT*, (Prashant Maharishi, (Vice President) and **Sandeep Singh Karhail**, Member (Judicial)), [2026 SCC OnLine ITAT 8976](#)
- ExxonMobil Services & Technology (P) Ltd. v. CIT*, (Prashant Maharishi, V.P. and Soundararajan K., A.M.), [2025 SCC OnLine ITAT 22684](#)
- Go To Technologies India (P) Ltd. v. CIT*, (Waseem Ahmed, A.M. and Soundararajan K., J.M.), [2025 SCC OnLine ITAT 22683](#)
- Golden Homes (P) Ltd. v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 9002](#)
- Gopal Tukaram Bitode v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Khettra Mohan Roy, (Accountant Member)), [2026 SCC OnLine ITAT 8980](#)
- Govindasamy Saravanakumar v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 9000](#)
- Gulshan Vohra v. CIT*, (Dr. Dipak P. Ripote, (Accountant Member) and **Udayan Das Gupta**, Member (Judicial)), [2026 SCC OnLine ITAT 8932](#)

- Gyaandeep Foundation v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8991](#)
- Hanumanprasad Amilal Sharma v. CIT*, (**Dr. B.R.R. Kumar**, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 8972](#)
- Hempcann Solutions (P) Ltd. v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8969](#)
- Hotel Maharaja v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8968](#)
- Infosys Green Forum v. CIT*, (Prashant Maharishi, V.P. and Keshav Dubey, J.M.), [2026 SCC OnLine ITAT 8920](#)
- Instakart Services (P) Ltd. v. CIT*, (Waseem Ahmed, A.M. and Keshav Dubey, J.M.), [2025 SCC OnLine ITAT 22690](#)
- Integrated Service Point Ltd. v. CIT*, (Manu Kumar Giri, J.M. and Jagadish, A.M.), [2025 SCC OnLine ITAT 22701](#)
- Jagathesh v. CIT*, (George George K., V.P. and S.R. Raghunatha, A.M.), [2025 SCC OnLine ITAT 22698](#)
- Jnanaprabha Mission v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8990](#)
- Kalpna Chandrakant Shah v. CIT*, (**Om Prakash Kant**, (Accountant Member) and Kavitha Rajagopal, Member (Judicial)), [2026 SCC OnLine ITAT 8951](#)
- Kashmir Singh v. CIT*, (Dr. Dipak P. Ripote, (Accountant Member) and **Udayan Das Gupta**, Member (Judicial)), [2026 SCC OnLine ITAT 8931](#)
- Kumar Builders v. CIT*, (**Anubhav Sharma**, Member (Judicial) and Khettra Mohan Roy, (Accountant Member)), [2026 SCC OnLine ITAT 8947](#)
- Lavanya v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 9001](#)
- Lavesh Agarwal v. CIT*, (**Om Prakash Kant**, (Accountant Member) and Anikesh Banerjee, Member (Judicial)), [2026 SCC OnLine ITAT 8950](#)
- Madhavi Kompally v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 8930](#)
- Madura Coats (P) Ltd. v. CIT*, (Manu Kumar Giri, J.M. and S.R. Raghunatha, A.M.), [2026 SCC OnLine ITAT 8925](#)
- Mahesh Jan Seva Trust v. CIT*, (Dr. Mitha Lal Meena, (Accountant Member) and **Sudhir Pareek**, Member (Judicial)), [2026 SCC OnLine ITAT 8979](#)
- Mallareddy Donthi v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 8933](#)
- Mallesh Reddy Nalla v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 8929](#)
- Manish Bhikhabhai Shah v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and T.R. Senthil Kumar, Member (Judicial)), [2026 SCC OnLine ITAT 8936](#)
- Mukhtar Abdul Pasha v. CIT*, (Waseem Ahmed, A.M. and Keshav Dubey, J.M.), [2026 SCC OnLine ITAT 8922](#)
- Nahar Colours & Coating (P) Ltd. v. CIT*, (Dr. Mitha Lal Meena, (Accountant Member) and Sudhir Pareek, Member (Judicial)), [2026 SCC OnLine ITAT 8986](#)

- Nain Krupa Premises Coop. Society Ltd. v. AO Ward 22(1)(6)*, (**Amit Shukla**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 8955](#)
- Neelachal Mission v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8963](#)
- Nikunj Pansari v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8967](#)
- Nirjay Diamond v. CIT*, (**Amit Shukla**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 8953](#)
- Nitan Kumar Jaiswal v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8965](#)
- NSL Sugars Ltd. v. CIT*, (Waseem Ahmed, A.M. and Soundararajan K., J.M.), [2026 SCC OnLine ITAT 8919](#)
- P.P. Agency v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 9005](#)
- Poovayya & Co. v. CIT*, (Waseem Ahmed, A.M. and Keshav Dubey, J.M.), [2026 SCC OnLine ITAT 8921](#)
- Popular Buffer Investments (P) Ltd. v. CIT*, (Anikesh Banerjee, Member (Judicial) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 8941](#)
- Pramod Reddy Tekula v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 8957](#)
- Pujya Sharanabasaveshwara Pattina Souharda Sahakari Sangha Ni v. CIT*, (Prashant Maharishi, V.P. and Sandeep Singh Karhail, J.M.), [2025 SCC OnLine ITAT 22689](#)
- Rajdhani Nagar Sahkari Bank Ltd. v. CIT*, (Sudhanshu Srivastava, Member (Judicial) and **Nikhil Choudhary**, (Accountant Member)), [2026 SCC OnLine ITAT 8988](#)
- Rajendra Kumar Shet v. CIT*, (Prashant Maharishi, V.P. and Soundararajan K., J.M.), [2025 SCC OnLine ITAT 22692](#)
- Rajesh Nanubhai Jhaveri v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and **T.R. Senthil Kumar**, Member (Judicial)), [2026 SCC OnLine ITAT 8996](#)
- Rajeshbhai Muljibhai Amin v. CIT*, (Vikram Singh Yadav, (Accountant Member) and **Siddhartha Nautiyal**, Member (Judicial)), [2026 SCC OnLine ITAT 8940](#)
- Ravindra Kumar Gupta v. CIT*, (Ravish Sood, Member (Judicial) and **Madhusudan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 8942](#)
- Reliable Security & Intelligence Services (Orissa) (P) Ltd. v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8999](#)
- Romi Chemical & Packaging v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8971](#)
- Sami-Sabinsa Group Ltd. v. CIT*, (Waseem Ahmed, A.M. and Soundararajan K., J.M.), [2025 SCC OnLine ITAT 22686](#)
- Sanjay Kumar Badure v. CIT*, (**Ravish Sood**, Member (Judicial) and Madhusudan Sawdia, (Accountant Member)), [2026 SCC OnLine ITAT 8927](#)
- Sanobar Ajaz Ahmed Saudagar v. CIT*, (**Amit Shukla**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 8954](#)
- Sarakki Educational Society v. CIT*, (Laxmi Prasad Sahu, A.M. and Keshav Dubey, J.M.), [2025 SCC OnLine ITAT 22694](#)

- SBI v. CIT*, (Dr. B.R.R. Kumar, (Vice President) and Rahul Chaudhary, Member (Judicial)), [2026 SCC OnLine ITAT 8987](#)
- Serene Infratech Co. v. CIT*, (Anikesh Banerjee, Member (Judicial) and Makarand Vasant Mahadeokar, (Accountant Member)), [2026 SCC OnLine ITAT 8961](#)
- Skechers SARL v. CIT*, (Saktijit Dey, (Vice President) and **Prabhash Shankar**, (Accountant Member)), [2026 SCC OnLine ITAT 8962](#)
- Soham Data Processing & Finance (P) Ltd. v. CIT*, (Beena Pillai, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 8926](#)
- Sri Srinivasa Educational & Charitable Trust v. CIT*, (Waseem Ahmed, A.M. and Soundararajan K., J.M.), [2025 SCC OnLine ITAT 22688](#)
- Sundargarh District Central Coop. Bank Ltd. v. CIT*, (George Mathan, Member (Judicial) and Rajesh Kumar, (Accountant Member)), [2026 SCC OnLine ITAT 8993](#)
- Teevra Edutech (P) Ltd. v. CIT*, (**Om Prakash Kant**, (Accountant Member) and Kavitha Rajagopal, Member (Judicial)), [2026 SCC OnLine ITAT 8949](#)
- Thangamayil Jewellery Ltd. v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 9007](#)
- Tilak Raj Gupta v. CIT*, (Dr. Dipak P. Ripote, (Accountant Member) and **Udayan Das Gupta**, Member (Judicial)), [2026 SCC OnLine ITAT 8928](#)
- U.P. Coop. Cane Unions Federation Ltd. v. CIT*, (Kul Bharat, (Vice President) and **Nikhil Choudhary**, (Accountant Member)), [2026 SCC OnLine ITAT 8959](#)
- Upasana Chopra v. CIT*, (**Manu Kumar Giri**, Member (Judicial) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 9006](#)
- Valeo India (P) Ltd. v. CIT*, (Manu Kumar Giri, J.M. and S.R. Raghunatha, A.M.), [2025 SCC OnLine ITAT 22697](#)
- VS Trust v. CIT*, (Aby T. Varkey, J.M. and S.R. Raghunatha, A.M.), [2026 SCC OnLine ITAT 8923](#)

National Company Law Tribunal [68]

- Amit Singh v. AI Nxt Technovations (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 2801](#)
- Asset Care & Reconstruction Enterprises Ltd. v. Ankit Metal & Power Ltd.*, (Cmde. Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2838](#)
- Axis Bank Ltd. v. Midas Petrochem (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2827](#)
- Bank of India v. McNally Bharat Engineering Co. Ltd.*, (Cmde. Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2839](#)
- Bank of India v. RNA Corpn. (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2833](#)
- Bank of Maharashtra Ltd. v. Archana Suresh Kute*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 2831](#)
- Blackstone Infracon (P) Ltd. v. Renaissance Buildcon Co. (P) Ltd.*, (Bachu Venkat Balaram Das, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 2791](#)

- Canara Bank v. Abel Darkhopui Hmar*, (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 2785](#)
- Canara Bank v. Baibhab Kumar Roy*, (Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2811](#)
- Canara Bank v. K. Ashang Vivan*, (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 2788](#)
- Canara Bank v. Karanja Terminal & Logistics (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2825](#)
- Canara Bank v. Keishing James Lalrongbawl*, (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 2787](#)
- Canara Bank v. Lalremsiem*, (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 2789](#)
- Canara Bank v. Ram Lal Keshri*, (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 2786](#)
- Canara Bank v. Vijayakumar R.*, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 2820](#)
- Commissioner of Commercial Taxes & GST v. Vinod Kothari*, (CMDE Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2814](#)
- Deepak Kalanand Jha v. Dhruv Wellness Ltd.*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2826](#)
- Devaunshi Mehta nee Thackersey v. Paura Investments (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 2800](#)
- Dipco (P) Ltd. v. Ariisto Developers (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2819](#)
- DMP Vanijya (P) Ltd. v. Williamson Magor & Co. Ltd.*, (Cmde. Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2840](#)
- Drisk Cover (P) Ltd., In re*, (Jyotsna Sharma, Member (Judicial) and Anu Jagmohan Singh, Member (Technical)), [2026 SCC OnLine NCLT 2792](#)
- G. Security India (P) Ltd., In re*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2824](#)
- Ganesh Chakkarwar v. Vrg Healthcare (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2823](#)
- GlobeTF Solutions Ltd., In re*, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 2782](#)
- Godrej Redevelopers (Mumbai) (P) Ltd., In re*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 2797](#)
- Goutam Kumar Roy v. Dooteriah & Kalej Valley Tea (P) Ltd.*, (Cmde. Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2816](#)
- Greenwood Investment (Mauritius) Ltd., In re*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 2821](#)
- Guardian Nutrition & Healthcare (P) Ltd., In re*, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 2781](#)
- Hemang Jadavji Shah v. Great White Global (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 2822](#)

- ICICI Bank Ltd. v. Institute of Molecular Medicine*, (Bidisha Banerjee, Member (Judicial) and Cmde Siddharth Mishra, Member (Technical)), [2026 SCC OnLine NCLT 2847](#)
- IDBI Bank Ltd. v. EPC Constructions India Ltd.*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2832](#)
- Indrajit Mukherjee v. Pawan Cargo Forwards (P) Ltd.*, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 2813](#)
- Insta Capital (P) Ltd. v. JBS Enterprises Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 2837](#)
- Jagdishchandra Mansukhani, In re*, (Ashish Kalia, Member (Judicial) and Sanjiv Dutt, Member (Technical)), [2026 SCC OnLine NCLT 2784](#)
- Joint Commissioner of Commercial Taxes & GST v. Vinod Kothari*, (CMDE Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2842](#)
- L & T Finance Ltd. v. Divyesh Desai*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2818](#)
- M.N. Pratap Reddy v. Sri Lakshmi Narasimha Mining Co. (P) Ltd.*, (Ashok Kumar Bhardwaj, Member (Judicial) and Ravindra Chaturvedi, Member (Technical)), [2026 SCC OnLine NCLT 2812](#)
- Man Mohan Varma v. Pre-Stressed Udyog (India) (P) Ltd.*, (Bidisha Banerjee, Member (Judicial) and CMDE Siddharth Mishra, Member (Technical)), [2026 SCC OnLine NCLT 2845](#)
- Mithilesh Deshmukh v. Anish Gupta*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2835](#)
- Omkara Assets Reconstruction (P) Ltd. v. Divya Infra Properties (P) Ltd.*, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 2810](#)
- Omkara Assets Reconstruction (P) Ltd. v. GIGEO Construction Co. (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 2843](#)
- Oriental Bank of Commerce v. Mangal Iron (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2829](#)
- Prasanta Dana v. Registrar of Companies, Kolkata-I*, (Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2805](#)
- Rajasthan Patrika (P) Ltd. v. Topaki Media (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 2830](#)
- Rakesh Mehta v. Vishal Carewell Tours Travels (P) Ltd.*, (Bidisha Banerjee, Member (Judicial) and CMDE Siddharth Mishra, Member (Technical)), [2026 SCC OnLine NCLT 2799](#)
- Ranchpride Agrocomm (P) Ltd. v. 63Ideas Infolabs (P) Ltd.*, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2026 SCC OnLine NCLT 2844](#)
- Regency Ispat (P) Ltd. v. Vijay Citispace (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2817](#)
- Reliance Commercial Finance Ltd. v. Prapti Fashions (P) Ltd.*, (Cmde. Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2809](#)
- Rungta Business (P) Ltd. v. Shradha Agencies (P) Ltd.*, (Cmde. Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2815](#)

- Sanjay Gupta v. Jackpot Infraprojects (P) Ltd.*, (Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2806](#)
- Sanjay Gupta v. Original Properties Advisory (P) Ltd.*, (Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2793](#)
- Sanjay Vasant Kavatkar v. Megh Vijay Salakchand Jain*, (Rammurti Kushawaha, Member (Judicial) and Yogendra Kumar Singh, Member (Technical)), [2026 SCC OnLine NCLT 2790](#)
- Sanjeeb Gupta v. Esteem Nirman (P) Ltd.*, (Bidisha Banerjee, Member (Judicial) and CMDE Siddharth Mishra, Member (Technical)), [2026 SCC OnLine NCLT 2795](#)
- Sanjeeb Gupta v. Gunjan Buildcon (P) Ltd.*, (Bidisha Banerjee, Member (Judicial) and CMDE Siddharth Mishra, Member (Technical)), [2026 SCC OnLine NCLT 2796](#)
- Sanjeeb Gupta v. Rosy Homes (P) Ltd.*, (Bidisha Banerjee, Member (Judicial) and CMDE Siddharth Mishra, Member (Technical)), [2026 SCC OnLine NCLT 2794](#)
- Saraswati Marketing v. H & V Engineering & Construction (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2834](#)
- SBI v. Jet Airways India Ltd.*, (Prabhat Kumar, Member (Technical) and Sushil Mahadeorao Kochey, Member (Judicial)), [2026 SCC OnLine NCLT 2836](#)
- SBI v. Manglam Fiscal Services (P) Ltd.*, (Cmde. Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2841](#)
- Shrenik Bhavarilal Kankaria v. Uma Shelters (P) Ltd.*, (Nilesh Sharma, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 2802](#)
- Srei Equipment Finance Ltd. v. Sanjeev Kumar Sharma*, (Cmde. Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2846](#)
- Subrata Poddar v. Registrar of Companies, Kolkata*, (Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2798](#)
- Sumit Kumar Gupta v. Registrar of Companies, Kolkata-I*, (Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2803](#)
- Tata Capital Financial Services Ltd. v. Maheshwary Ispat Ltd.*, (Rekha Kantilal Shah, Member (Technical) and Labh Singh, Member (Judicial)), [2026 SCC OnLine NCLT 2848](#)
- Union Bank of India Ltd. v. Rohit Ashok Jindal*, (Lakshmi Gurung, Member (Judicial) and Hariharan Neelakanta Iyer, Member (Technical)), [2026 SCC OnLine NCLT 2828](#)
- United Breweries Ltd. v. Celebrity Breweries (P) Ltd.*, (Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2808](#)
- Vatsh Krishna v. Registrar of Companies, Bihar*, (Cmde. Siddharth Mishra, Member (Technical) and Bidisha Banerjee, Member (Judicial)), [2026 SCC OnLine NCLT 2783](#)
- Vishnu Harichandra Dhas v. Atfem Khetigaadi (P) Ltd.*, (Nilesh Sharma, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2026 SCC OnLine NCLT 2804](#)
- Yerrowda Investments Ltd., In re*, (Anil Raj Chellan, Member (Technical) and K.R. Saji Kumar, Member (Judicial)), [2026 SCC OnLine NCLT 2807](#)

Securities and Exchange Board of India [21]

- Ajay Bhatia, In re*, (Amarjeet Singh, Whole Time Member and Kamlesh C Varshney, Whole Time Member), [2025 SCC OnLine SEBI-SO 79](#)
- Axis Mutual Fund, In re*, (Santosh Shukla, Quasi Judicial Authority), [2025 SCC OnLine SEBI-SO 77](#)

- Babu Henry v. CPIO*, (Ruchi Chojer, Appellate Authority), [2025 SCC OnLine SEBI-RTI AA 328](#)
- Bhavik Bhimjyani v. CPIO*, (Aliasgar S Mithwani, Appellate Authority), [2025 SCC OnLine SEBI-RTI AA 329](#)
- Chaturvedi Group, In re*, (Santosh Shukla, Quasi Judicial Authority), [2025 SCC OnLine SEBI-SO 81](#)
- Chaturvedi Group, In re*, (Santosh Shukla, Quasi Judicial Authority), [2025 SCC OnLine SEBI-SO 82](#)
- Finshore Management Services Ltd., In re*, (Biju. S, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 287](#)
- Indiabulls AIF, In re*, (Amit Kapoor, Adjudicating Officer), [2025 SCC OnLine SEBI-SO 80](#)
- JM Financial Ltd., In re*, (Ananth Narayan G., Whole Time Member and Kamlesh C Varshney, Whole Time Member), [2025 SCC OnLine SEBI-SO 83](#)
- Max Heights Infrastructure Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 282](#)
- Max Heights Infrastructure Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 284](#)
- Nand Lal v. CPIO*, (Ruchi Chojer, Appellate Authority), [2025 SCC OnLine SEBI-RTI AA 331](#)
- Nucleus Software Exports Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 283](#)
- Praful Vithalani v. CPIO*, (Ruchi Chojer, Appellate Authority), [2025 SCC OnLine SEBI-RTI AA 330](#)
- SAR Televenture Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 279](#)
- Starlog Enterprises Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 285](#)
- Supreet Singh Luthra, In re*, (Amarjeet Singh, Whole Time Member and Kamlesh C Varshney, Whole Time Member), [2025 SCC OnLine SEBI-SO 78](#)
- Swan Energy Ltd, In re*, (Amit Kapoor, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 280](#)
- Swan Energy Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 286](#)
- Torrent Power Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-SO 84](#)
- Trading in Illiquid Stock Options on BSE, In re*, (Amit Kapoor, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 281](#)

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